2839634 10/11/2014
BIBA APPARELS PVT. LTD.
PLOT NO 8 CHATTERPUR EXT BLOCK NO A-2, KHASRA NO 659/2 NEAR TIVOLI GARDEN NEW DELHI 110074
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
O.P. KHAITAN & CO.
KHAITAN HOUSE B-1 DEFENCE COLONY NEW DELHI 110024
Used Since: 01/01/1986
DELHI
CLOTHING
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 720327, 2554161, 1537610.
2939968  10/04/2015
JOGINDER PAUL
trading as ;J.R. SABHARWAL HOSIERY WORKS
592 WAIT GANJ, LAL MASZID ROAD, LUDHIANA
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
HOSIERY & READYMADE GARMENTS
SRIJAN BESPOKE

2954960    27/04/2015
RAJEEV DOGRA
trading as ;SRIJAN BESPOKE
123, Shakti Vihar, Pitam Pura, New Delhi-110034
MERCHANTS & MANUFACTURERS
UNREGISTERED

Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Used Since :15/06/1994

DELHI
CUSTOMISED WOMEN CLOTHING; SELLING FABRICS WITH SPECIFIC AND EXCLUSIVE DESIGN; READYMADE
GARMENTS AND HOSIERIES; WAIST BAND, WRIST BANDS; STOCKINGS; SCARF; GOWNS; GIRDLES; STOLES; MENS &
WOMENS CLOTHING, BOOTS, SHOES AND SLIPPERS INCLUDED IN CLASS 25
ARTSOLE

2968664  21/05/2015
NAND KISHOR KUKREJA
63/9, ASHOK NAGAR, DELHI-110018
MANUFACTURERS AND MERCHANTS
Used Since :08/05/2015
DELHI
FOOTWEARS
2977941  04/06/2015
NITIN KUMAR GUPTA
1101, SHIROMANI TOWER, RAJKAMAL LANE, NEAR GANDHI HOSPITAL, PAREL, MUMBAI- 400 012
MANUFACTURERS / MERCHANTS
A SOLE PROPRIETOR
Address for service in India/Attorney address:
ROHINI VAKIL
306, 3rd Floor, Crescent Towers, New Link Road, Andheri (W), Mumbai - 400 053
Used Since :10/02/2014
MUMBAI
READYMADE GARMENTS CLOTHING, FOOTWEAR, HEADGEAR
2998385  01/07/2015
TARUN KANTI PAL
SAMIRAN PAL
trading as ;ZEAL GARMENTS
4A,RAMDHAN MUKHERJEE LANE,KOLKATA 700056.
MANUFACTURER & MERCHANT.
PARTNERS
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :28/04/2015
To be associated with:
2987532
KOLKATA
CLOTHING, FOOTWEAR, HEADGEAR.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF WEST BENGAL...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2987532.
3051969    10/09/2015
MS. SUSHMA GANESH BODDU
trading as ;SHREE OM CREATION
004, A-WING, ISHAAN APT., KHED GALL Y, SAINI ROAD, PRABHADEVI, DADAR (WEST), MUMBAI-400 025.
MANUFACTURER AND MERCHANT
AN INDIN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :18/07/2015
MUMBAI
JEANS, SHIRTS AND T-SHIRTS INCLUDED IN CLASS 25
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Trade Marks Journal No: 1944, 09/03/2020, Class 25

3062304 22/09/2015
PAB JULES INDIA
C-41, DDA Sheds, Okhla Industrial Area, Phase-1, New Delhi-110020
Trader and Manufacturer
Proprietor
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since: 15/11/2013
DELHI
GARMENTS, SHOES, CLOTHING, FOOTWEAR, HEADGEAR.
3094338  05/11/2015

MUKEH KUMAR GABA
SHOP NO. C-25, 26, CAMP NO.-2, NANGLOI, DELHI-110041
MANUFACTURER

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :21/10/2015

DELHI
FOOTWEARS
3095108  09/11/2015

RENU CHAWLA

trading as APEX INTERNATIONAL

M-154, SECTOR -3, BAWANA INDL. AREA, DELHI-110039.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

SHIVAM REGISTRATION CO.

944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005

Used Since :01/09/2015

DELHI

HOSIERY PRODUCTS & SOCKS INCLUDE IN CLASS 25.

NO EXCLUSIVE RIGHT OVER THE TERM “INTERNATIONAL” ..
3098632  16/11/2015
AKSHAT KEDIA S/O SH. KAMAL OM PRAKASH KEDIA
trading as : BANG ON INTERNATIONAL
C-129/91, 4TH FLOOR TOWER-C, GOLDEN ENCLAVE AIR PORT ROAD, BANGALORE - 560 017
Manufacturer and merchants trading as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
CHENNAI
Readymade garments.
BIPPU CREATIONS

3098850  17/11/2015
RAJESH KUMAR GOYAL
ANJANA GOYAL
trading as ;SHREE KRISHNA TRADING CO.
SHOP NO 1297/1 MORI GATE MANIMAJRA CHANDIGARH 160101
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :04/11/2015

DELHI
GARMENTS, CLOTHINGS
3116524  05/12/2015
HARPREET SINGH
trading as ;MISS DONA
H.NO. 128, BASANT VIHAR, NEAR SUCHA SINGH GURUDWARA LUDHIANA-141013
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/2015
DELHI
HOSIERY & READYMADE GARMENTS
3119265 08/12/2015
BAAZAR RETAIL LIMITED.
trading as ;M/S. BAAZAR RETAIL LIMITED.
493B G .T .ROAD, WARE HOUSE NO.M-7, BENGAL JUTE MILL INDUSTRIES COMPOUND, HOWRAH-711102, W.B.
MANUFACTURER, MERCHANT & TRADER
(A CO. INCORPORATED UNDER THE COMPANIES ACT, 1956)
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
38/4, NABAPALLY, NEAR RANJANNAGAR, P.O-JOKA, KOLKATA 700104, WEST BENGAL
Used Since :17/08/2001
To be associated with:
3115297, 3115304
KOLKATA
READYMADE GARMENTS INCLUDING LADIES, GENTS & KIDS WEAR, ALL KINDS OF UNDER GARMENTS FOR LADIES, GENTS & KIDS,HOSIERY GOODS OF ALL KINDS BEING INCLUDED IN CLASS-25
Trade Marks Journal No: 1944, 09/03/2020 Class 25

3130407  18/12/2015

MOHSIN KHAN
NEW F-69 RAGHUBIR NAGAR GALI NO 3 NEW DELHI 27
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014

DELHI
READYMADE GARMENTS & HOISERY ITEMS FOR MEN'S WOMEN'S AND CHILDREN'S IN CLASS 25
NO EXCLUSIVE RIGHT OVER THE TERM "JEANS" ..
ROSANIYA

3130856  17/12/2015

PIYUSH GARG
829 FIRST FLOOR, SECTOR 22B, GURGAON, HARYANA
TRADING AND MANUFACTURING

Address for service in India/Attorney address:
DEVESH AGARWAL
15, GOPAL NIHRA, JHANSI, UTTAR PRADESH

Proposed to be Used
DELHI

Garments, footwear, headgear
BHARAT BHUSHAN
trading as ;KOLKATA FASHIONS
E-25, 2ND FLOOR, SECTOR 14, ROHINI, PARSHANT VIHAR, NEW DELHI 110085
MANUFACTURERS, MERCHANTS AND TRADER

Address for service in India/Attorney address:
EXPERT INTELLECT
J 107, TYPE III QUARTERS , ARAM BAGH, NEW DELHI -110055.

Used Since :17/12/2015

DELHI
READYMADE GARMENTS; READYMADE LADIES SUITS AND READYMADE LADIES KURTIS.
PALSAX
3135543  22/12/2015
SANJAY NAHATA
424, GALI NO. 1, RAM NAGAR MARKET, GANDHI NAGAR, DELHI-110031.
TRADER & MANUFACTURER
PROPERITOR
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :01/07/2009
DELHI
ALL KIND OF READY MADE GARMENTS INCLUDED IN CLASS 25.
SELFEE-7

3138607  28/12/2015
SANDEEP JAIN
trading as ;MAA PADMAWATI TRADING CO.
1/3, J-BLOCK , KRISHNA NAGAR, DELHI-110051.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :01/10/2015
DELHI
CLOTHING.
Little Bunnies
3139451  27/12/2015
GEETU GUPTA
trading as ;Proprietor
House No 2509, Sector 37 C, chandigarh
Baby clothes and products
Proprietor
Used Since :18/05/2015
DELHI
Baby clothes and products
3143568  29/12/2015
AMIT SINGLA
Near Vishvas School, Mahajan Mohalla Barwala, Hissar-125121 (Haryana)
Trader, Dealer, Designer, Manufacturer
Applicant being an individual applied for the present trademark as its proprietor

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since : 28/12/2015

DELHI
FOOTWEAR; SHOES, SLIPPERS, SANDALS, SCHOOL SHOES, SPORTS SHOES, WINTER SHOES, BOOTS, CHAPPALS INCLUDED IN CLASS 25
NO.
Trade Marks Journal No: 1944, 09/03/2020 Class 25

3144524 29/12/2015
DISCOVER TECHCOM PRIVATE LIMITED
AF-36, Ansar plaza, Near pari chowk, Greater Noida-201308
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
SARVIK SINGHAI
D 326 LAXMINAGAR 110092
Used Since: 01/09/2015

DELHI
Garments under class 25
AJAY ANAND
897, MIE PART-A, BAHADURGARH, HARYANA - 124507.
TRADER AND MANUFACTURER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :30/12/2015
DELHI
FOOTWEAR INCLUDED IN CLASS 25.
3159053  14/01/2016
NEHA MANCHANDA
J-150, IIND FLOOR RAJOURI GARDEN, NEW DELHI-110027
MANUFACTURING & TRADING
Used Since :01/01/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
LILLI CHILLI
3165324  21/01/2016
RAJEEV KUMAR
trading as ;POOJA FABRIC
4514 STREET NO-9 NEAR ATTA CHAKKI NEW MADHOPURI LUDHIANA PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :15/06/2015
DELHI
HOSIERY & READYMADE GARMENTS.
AVI LAMBA
S-2/73, F/F, Back Side, Old Mahavir Nagar, Tilak Nagar, New Delhi 110018
Manufacturer

Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.

Used Since: 01/01/2016

DELHI

Clothing, footwear, headgear as included in class 25.
STYLE & TREND

3208570   13/03/2016

SH. DIKSHIT PASSY.
SH. GOBIND SINGH.

trading as ;D. G. CREATIONS.

3/304, AASHISH COMPLEX, NEW RAJDHANI ENCLAVE, DELHI-110092, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/02/2016

DELHI

HOSIERY AND READYMADE GARMENTS.
3213842   18/03/2016
MR. DEEPAK NARANG
trading as ;SURYA INTERNATIONAL
S-200, HOG MARKET, RAJENDRA PLACE, NEW DELHI-110008.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
ARENESS ATTORNEYS
13, BASEMENT, ARIHANT NAGAR, PUNJABI BAGH (W), NEW DELHI
Used Since :01/08/2007
DELHI
MANUFACTURING OF CLOTHING, FOOTWEAR, HEADGEAR.
MARK SHOULD BE READ AND USE AS A WHOLE.
3237801  19/04/2016
M.K.PALANIAPPAN
trading as ;PALANI TEX
HIG-636, MANICKAMPALAYAM HOUSING UNIT, NEAR NORTH POLICE STATION, ERODE-638011
MANUFACTURER AND MERCHANTS
PROPRIETOR FORM
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Used Since :01/04/2006
CHINNAI
LUNGIES
3256511  11/05/2016
PANKAJ KUMAR
trading as ;JEET FOOTWEAR
GALI NO. 15, BUILDING NO. 2352, SHOP NO. 13, BEADON PURA, KAROL BAGH, NEW DELHI-110005.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :01/10/2010
DELHI
LADIES FOOTWEAR, FORMAL FOOTWEAR, FANCY FOOTWEAR, SANDEL, SLIPPERS, CHAPPALS, BOOTS, SNEAKERS,
GENTS FOOTWEAR, JUTTI, LEATHER FOOTWEAR, KIDS FOOTWEAR AND FOOTWEAR ACCESSORIES.
3273948  02/06/2016
MANJUL AGARWAL
trading as ;CHIC N PICK ENTERPRISES
1/4855, STREET NO 10, 60 FEET ROAD, BALBIR NAGAR, EXTN., SHAHDARA DELHI 32
MANUFACTURING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/05/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
LA SENZA STREET SPORT

3298032  30/06/2016
LA SENZA INTERNATIONAL CANADA, LLC;
9720 Wilshire Boulevard, 6th Floor, Beverly Hills, California 90212, United States of America
Manufacturers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
T-shirts; sweat pants; yoga pants; lounge pants; sweatshirts; shorts; tank tops; sports bras; clothing, footwear, headgear.
3329768  06/08/2016
ASEEM GUPTA
trading as ;M/S RIYA FASHIONS
7, GWALIOR ROAD, OPP. BUDH VIHAR BUS STAND, AGRA (U.P.) INDIA.
MANUFACTURER / MERCHANT.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :08/06/2016
DELHI
CLOTHING, READY-MADE GARMENTS AND HOSIERY.
3332088  08/08/2016
MR. SACHIN RAJPAL.
SHOP NO.-19, TILAK NAGAR MARKET, NEW DELHI-110018, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016
DELHI
Hosiery and Readymade Garments.
3354522  03/09/2016
SUNRISE FASHIONS
Upinder Kumar Nayar
Niti Nayar
1550, Main Bazar Pahar gang, New Delhi - 55
Manufacturers And Traders

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :25/08/2016

DELHI
Clothing, footwear.
ANIMAL STYLE
3356091   06/09/2016
JASPREE T SINGH
trading as ;ADAMLINE GARMENTS
B-II-738/1C, MANNA SINGH NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2006
DELHI
Hosiery & Readymade Garments.
3375632    30/09/2016
RAJEN MANSUKHLAL SHAH
108- Indrajit Complex, 13 Manahar plot, Godown road, Rajkot, Gujarat
MANUFACTURER, TRADER AND SERVICE PROVIDER
Address for service in India/Attorney address:
ZALAK H. SHAH
B-301, 7th Avenue, Beside Unique Ashiyana, Sukan Glory Road, Behind Vodafone Tower, North Gota, Ahmedabad - 382481

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR AND HEADGEAR INCLUDING T-SHIRTS, CAPS, HOSIERY GOODS, INNERWEARS, ALL TYPES OF SHOES AND SLIPPERS, READYMADE GARMENTS FOR MEN, WOMEN AND TODDLERS, JEANS AND SUCH OTHER GOODS FALLING UNDER CLASS 25.
KLIQ

3382203    05/10/2016
DARSHAN GARG, PROP. OF
trading as ;M/S GUPTA INDUSTRIES
B-94, MANGOL PURI INDUSTRIAL AREA, PHASE-II, NEW DELHI.
MANUFACTURER & TRADERS

Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/10/2016

DELHI
FOOTWEARS
3392525  20/10/2016
Mattel, Inc.
333 Continental Boulevard, El Segundo, California 90245, United States of America
Manufacturers
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Clothing; footwear; headgear; masquerade costume.
3414920  18/11/2016
AJEET KUMAR ROY
trading as ;M/s ZabMe
S 307, 2nd Floor, Ansal's Corporate Plaza, Palam Vihar, Gurgaon- India Pincode- 212017
Manufacturer and Trader

Address for service in India/Attorney address:
HEENA KHURANA
Cercles, T-2 Back Lane Deer Park, Hauz Khas Village, Hauz Khas , New Delhi 110016

Proposed to be Used
DELHI
Clothing and footwear
3418768  25/11/2016
MOHD. SHABAN
trading as ;SUPER JET KING
2ND FLOOR, SHOP NO.246, NEW NATIONAL MARKET HARI MASJID, R.A.KIDWAI ROAD, WADALA MUMBAI-400 031
MANUFACTURER AND TRADER
INDIAN NATIONAL
Used Since :01/08/2016
MUMBAI
READYMADE GARMENT, JEANS, SHIRT, KIDS WARE LADIES WARE INCLUDED IN CLASS 25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SUPER AND CASUAL WEAR.
3422276    29/11/2016
MAYOR & CO,
Shri Rajesh Mayor
Shri Chetan Mayor
GT Road, Suranussi, Jalandhar- 144027
Manufacturers and Merchants
Both Indian Nationals
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/01/1961
DELHI
Clothing, footwear, headgear.
3428148  07/12/2016

MRS. RUDIBEN KANJIBHAI PATEL

trading as : BRAHMAANI SAREES AND MATCHING CORNER

SHOP NO. 30, SHOPPING CENTRE, NEAR DENA BANK, SECTOR-6, VASHI, NAVI MUMBAI, MAHARASHTRA

MANUFACTURER

A INDIAN NATIONAL

Address for service in India/Agents address:

AISHWARYA AMBIKE

214, NIRMAN VYAPAR KENDRA, SECTO-17, VASHI, NAVI MUMBAI-400706

Used Since : 15/12/1998

MUMBAI

CLOTHING, READYMADE GARMENTS, HOISERY ITEMS FOR MEN, WOMEN AND CHILDREN, SAREES, MATCHING MATERIALS, UNDERGARMENTS AND THE GOODS INCLUDED IN CLASS - 25
3433935  16/12/2016

SAVJINDER SINGH
24, BABA MAKHAN SHAH, LUBANA NAGAR, MITHAPUR ROAD, JALANDHAR, PUNJAB-144001
MANUFACTURERS AND MERCHANTS
Used Since :01/01/2015

DELHI
Pants, Shirts, Sweatshirts, Te-Shirts, Tops, Tracksuit, Trousers, Pyjamas, Cocktails Dresses, Party Dresses, Jeans, Snow Suit Dresses, Dungarees, Cardigan, Jumper Dresses/Pinafore Dresses, Paper Clothing, Pocket Squares, Ponchos, Pullovers, Nighties, Dressing Gowns, Tracksuit, Jersey Dress, ,Stockings, Sweat Absorbent Stockings, Stuff Jackets, Jackets, Suits, Suspenders/Braces for Clothing, Underclothing
SNOW BROTHERS
3434218  17/12/2016
Noble Minocha
trading as ;N M APPARELS
6833/5/7, ST. NO.-6, MOHAN SINGH NAGAR, LUDHIANA (PB.)
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/12/2016
DELHI
HOISIERY & READYMADE GARMENTS
3436125  20/12/2016
ROBINS KUMAR SINGH
607, RICHMOND PARK, SECTOR -6, VASUNDHARA, GHAZIABAD - U.P.-201012.
TRADING AND MANUFACTURING
Used Since :11/02/2016
DELHI
READYMADE GARMENT AND ACCESSORIES
3436481  17/12/2016

SHAHABUDDIN
trading as ;PEARL FASHIONS
B-142/2, CHAMAN PARK, B-BLOCK, INDRA VIHAR DELHI-110094
MANUFACTURING/TRADING

Address for service in India/Attorney address:
GAURAV GUPTA & ASSOCIATES
R-204, JOGABAI EXT., JAMIA NAGAR, NEW DELHI-110025.
Used Since :07/04/2015

DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3438406 22/12/2016
MOHD YASAR
5B/61, GALI NO. 16, GURUDWARA MOHALLA, NEAR OLD GURUDWARA, MAUJPUR, DELHI-110053.
MANUFACTURER/ TRADING/ MARKETING
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092
Used Since: 25/06/2016

DELHI
BRA, PANTIES, INNERWEARS, LINGERIE SET, CAMISOLE, SLIPS, SHAMEEZ, T-SHIRT, SOCKS, HANDKERCHIER, BODY SUITS, SWATER MIT TOPS, HOSIERY GOODS, PAJAMA, PENT, NIKKER, CAPS, SLEEPWEAR, NIGHTY GOWN, SWIM WEAR, UNDER WEAR & VEST, BABY SOOT COAT, JEANS, JACKETS, PANTS, SHIRTS, TROUSERS, LADIES SUITS, SAREE, CLOTHING. ALL KINDS OF GOODS READYMADE GARMENTS & ETC. INCLUDED IN CLASS 25.
LUIS FIGO

3443449   28/12/2016
SOMNATH DEY
C-1/127, KESHAV PURAM NEW DELHI
MERCHANT/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
MARK SHOULD BE READ AND USE AS A WHOLE..
SUMANT ANAND trading as KRISHAN LAL ABD SON'S INTERNATIONAL
SHOP NO-A-3, ANAND COMPLEX, 2/5, AMRIT KAUR PURI, TANK ROAD, KAROL BAGH, DELHI-05
MERCHANT/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
NO EXCLUSIVE RIGHT OVER THE TERM "SUPER". MARK SHOULD BE READ AND USE AS A WHOLE.
CAZZIQUE

3445972  29/12/2016
RAKESH KUMAR
trading as ;CAZZIQUE

4th floor House no- 1507 street no:13 Govindpuri kalkaji New Delhi 110019
Manufacturer and Merchants
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, DRESSES, READY-MADE CLOTHING, READY-MADE LININGS [PARTS OF CLOTHING], SARIS, SKIRTS, TEE-SHIRTS, TROUSERS / PANTS (AM.), FOOTBALL SHOES / FOOTBALL BOOTS, FOOTWEAR, FOOTWEAR UPPERS, GALOSHES / GALOSHES, GYMNASIIC SHOES, HALF-BOOTS, HEELPIECES FOR FOOTWEAR, BEACH SHOES, BOOT UPPERS
Proposed to be Used.
3446999  02/01/2017
MR. SATYA PRAKASH SHARMA
trading as ;S.P. JAGANNATH & SONS
2366 SATYA CHAMBERS CHUNA MANDI RAJGURU ROAD PAHAR GANJ NEW DELHI 110055
MERCHANT AND MANUFACTURER
Address for service in India/Agents address:
AMARJIT & ASSOCIATES.
SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005.
Used Since :01/03/2002
To be associated with:
3421603, 3446993

DELHI
SOCKS, STOCKINGS, READYMADE GARMENTS, FOOTWEAR AND HEADGEARS INCLUDED IN CLASS 25.
BLISSWEAR
3450519   05/01/2017
SACHIN JAIN
trading as ;Manidhari Garments
House No. 216 Old 159/91 Village Shakurpur New Delhi-110034
Manufacturer
Hindu Undivided Family
Address for service in India/Attorney address:
TEJPALE SINGH & ASSOCIATES
843/E, LOHIYA GALI NO-4, BABARPUR SHAHDARA, DELHI-110032
Used Since :01/04/2016
DELHI
Deals in Garments
Mr. DINESH KUMAR LAKHOTIA
trading as; JAI AMBEY CREATION
6292, JAIN MANDIR GALI NO-1, GANDHI NAGAR, DELHI-110031
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since : 12/11/2015
DELHI
GOODS IN RELATION TO JEANS, PANT & SHIRTS GOODS INCLUDED IN CLASS-25.
3455535  12/01/2017
PAWAN ARORA
trading as; ARORA INDUSTRIES
1729/2 JAWAHAR COLONY NIT FARIDABAD HARYANA
MANUFACTURER AND TRADER
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.
Used Since :01/12/2013
DELHI
READYMAD GARMENTS, SCHOOL UNIFORM, CLOTHING, FOOTWEAR AND HEADGEAR.
Trade Marks Journal No: 1944 , 09/03/2020 Class 25

SAMEER KHAN trading as ;SAMEER KHAN
HOUSE NO. 144, KUMAR BASTI, GHAROLI VILLAGE, MAYUR VIHAR, PHASE-3, VASUNDRA ENCLAVE, S.O. EAST, DELHI-110096
TRADING
Address for service in India/Attorney address:
TEJPAL SINGH & ASSOCIATES
843/E, LOHIYA GALI NO-4, BABARPUR SHAHDARA, DELHI-110032
Proposed to be Used
DELHI
TRADING OF READYMADE GARMENTS INCLUDE IN CLASS 25
3460398  17/01/2017
PANKAJ MALIK
trading as ;M/s SAI CREATION
29/54 B, STREET NO.11, VISHWAS NAGAR, SHAHDARA, DELHI-110032.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Proposed to be Used
DELHI
READYMADE GARMENTS AND HOSIERY.
3463434  23/01/2017
AM INDIA MART LIMITED
A28 RAMGARH JAHANGIRPURI, PIN CODE-110033.
MANUFACTURER AND TRADERS

Proposed to be Used
To be associated with:
3463428
DELHI
GARMENTS.
3464402 23/01/2017

ROBINSON SAMSON

trading as; FILIC-REDIFING CALIBRE
T-77, GALI NO -3, TUNDA NAGAR, JOHRIPUR EXTN, DELHI-110094
MANUFACTURE, MERCHANT AND TRADERS

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since: 01/01/2017

DELHI

CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS, HOSIERY
3465029  25/01/2017
SOLOMAN MANUFACTURERS PVT. LTD.
B-65/2, WAZIRPUR INDL. AREA, DELHI-110052.
MANUFACTURER
Used Since :12/12/2016
DELHI
CLOTHING, HEADGEAR, FOOTWEARS GOODS INCLUDED IN CLASS 25.
3465673   25/01/2017
AJAY NARANG
trading as ;DELHI WHOLESALE MART
IX/6819, SHYAM GILI, GANDHI NAGAR, NEW DELHI -31.
MERCHANTS/ MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2015
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS ,FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
3465678  25/01/2017
MOHD YUNUS
H-1/326, SULTANPURI, DELHI-110086
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25.
3465689   25/01/2017
ABDUL JABBAR SAIFI
H. NO-12A/5M, MAIN ROAD, VIJAY MOHALLA, MAUJPUR, NEW DELHI - 53
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25.
3465694 25/01/2017
S. SOMESWARA RAO
trading as ;UDAY TRADERS
A-50, GALI NO-11, SAINIK ENCLAVE, VIKAS NAGAR, NEW DELHI-59
MERCHANTS/ MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2015
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS ,FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
Kingsman
3466616  27/01/2017
SAADBIN ASIF
trading as ;SHERKOT LEATHER CRAFT
VILLAGE-KADERPADARI POST NARI, UNNAO (U.P.)
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
DINA NATH GUPTA, ADVOCATE.
53/1, 2nd FLOOR, NAYA GANJ, KANPUR - 208 001.
Proposed to be Used
DELHI
SHOES ONLY.
Trade Marks Journal No: 1944, 09/03/2020 Class 25

SHRI VINAY KUMAR trading as M/S SATYA MANUFACTURERS
NEW GOPAL PURA, GWALIOR ROAD, AGRA
manufacturer & traders

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH Bhai, BELANGANJ, AGRA - 282 004.
Used Since :01/06/2015

DELHI
BOOTS, SHOES, SLIPPERS, SANDALS, CHAPPALS, SOLE FOR FOOTWEAR, FOOTWEAR OF ALL KINDS, READYMADE GARMENTS, HEADGEAR, BELT
ZITTER

3470926   31/01/2017

ZAKIR HUSSAIN

trading as; M/s Z-KING FOOTWEAR

B-127, GALI NO.17, SHRI RAM COLONY, RAJEEV NAGAR, MAIN 20 ft. ROAD, NEAR KHAJOORI RED LIGHT, DELHI-110094.

MANUFACTURING AND TRADING

Address for service in India/Attorney address:

KINGSINGH LEGAL CONSULTANTS

3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI-110031

Proposed to be Used

DELHI

FOOTWEAR
GOLLI
3470928 31/01/2017
ZAKIR HUSSAIN
trading as ;M/s Z-KING FOOTWEAR
B-127, Gali No.17, Shri Ram Colony, Rajeev Nagar, Main 20 ft. Road, Near Khaajoori Red Light, Delhi-110094.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 Veer Savarkar Market, Gandhi Nagar, Delhi -110031
Proposed to be Used
DELHI
FOOTWEAR
3472644 03/02/2017

FAIZANUL HAQUE

trading as :BENTANA FASHION

SHOP NO. -16/1176, BASEMENT, KHALSA NAGAR, TANK ROAD, KAROL BAGH, DELHI-110005.

MERCHANT AND MANUFACTURERS

Address for service in India/Attorney address:

SAI ASSOCIATES

B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Used Since :20/08/2015

DELHI

READYMADE GARMENTS AND HOSIERY ITEMS ,FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25.
3472645  03/02/2017
ASIF KHAN
ARIF KHAN
trading as ;ANAM GARMENTS
NEW F-19, GALI NO. -01, RAGHUBIR NAGAR, NEW DELHI-27.
MERCHANT AND MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS AND HOIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25.
NO EXCLUSIVE RIGHT OVER THE TERM “JEANS”..
3474189 04/02/2017
BALDEV SINGH
trading as ;M/s DENIM HOUSE
IX/5872, GURU GALI, SUBHASH MOHALLA, NEAR LAL BATI CHOWK, GANDHI NAGAR, DELHI-110031.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI-110031

Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDING JEANS AND HOSIERY.
3477370  09/02/2017
MOHD NADEEM
E-42, NEW SEELAMPUR, JAFRABAD SHAHDARA, NORTH EAST DELHI-110053.
MANUFACTURER AND TRADER
Used Since :30/01/2017
DELHI
JEANS, PANTS, SHIRTS, TROUSERS AND MEN GARMENTS.
3478011  08/02/2017
M/S BARDAANHANDICRAFTS LLP
1448/1, MODEL TOWN, ROHTAK, HARYANA
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since :06/10/2016

DELHI

Clothing, footwear, headgear
3479130  10/02/2017
AKHIL ARORA
B-13, OLD QUARTER, RAMESH NAGAR, DELHI-110015
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
MARK SHOULD BE READ AND USE AS A WHOLE..
3480456  11/02/2017
DEEPAK VERMA
trading as ;M/S. M.K. JEWELLERS
M-63, M BLOCK MARKET, GREATER KAILASH-I, DELHI
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/2017
DELHI
Clothing, footwear, headgear, hosiery goods, readymade garment, garments
Trade Marks Journal No: 1944, 09/03/2020  Class 25

3480656   11/02/2017
KARAN KHURANA
WZ-110 A, GROUND FLOOR, STREET NO.6, KRISHNA PARK, TILAK NAGAR, NEW DELHI-110018.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI-110031
Used Since: 01/11/2016
To be associated with:
3395526
DELHI
FOOTWEAR
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3395526.
3481501  13/02/2017

SH. ANIL BANSAL.
T-1/118, PHASE-1, MANGOL PURI INDUSTRIAL AREA, DELHI-110083, INDIA.

MERCHANTS AND MANUFACTURER

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 01/02/2017

DELHI

FOOTWEAR.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2698437.
KESHI HOSIERY

3484353  16/02/2017
VINOD KUMAR JAIN
trading as ;ARHAM HOSIERY
IX/6596, NEHRU STREET, GANDHI NAGAR, DELHI 110031
MANUFACTURING & TRADING

Proposed to be Used
DELHI

HOsiery GOODS, GARMENTS AND WESTERN OUTFITS OF MEN'S, WOMEN'S AND CHILDREN WEAR, INCLUDED IN CLASS 25
3486703  17/02/2017
NIDHI YADAV
trading as ;M/s DRAPES & SILHOUETTES
234/2, 1st & 2nd Floor, Opp. Main Telephone Exchange, Old Delhi Road, Sector- 12, Gurgaon- 122001
Manufacturer & Trader
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since :27/11/2009
DELHI
Clothing
3502980  03/03/2017
VARUN SOOD
trading as ;M/s TRINITY JEANS COMPANY
FUSION, 97 LOWER BAZAR SHIMLA - 171001
Manufacturer and Trader
Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
D20, Nizamuddin East, New Delhi, 110013
Proposed to be Used
DELHI
All kind of clothing footwear and headgears
3514440    25/03/2017
DEVBRATA HALDER
trading as ;Chartered Accountant
B-54 & 55, GD Colony, Mayur Vihar Ph-III
CA in full time practise
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Footware (Excluding Hawai Chappals), Readymade Garments (Excluding made of FUR).
3519684    03/04/2017
SASMITA MALLICK
I-4 ROOM NO-26, SPAGHETTI, KHARGHAR, NAVI MUMBAI-410210, MAHARASHTRA
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :20/01/2016
MUMBAI
Clothing
3520144    05/04/2017
AMIT PORWAL
I-539, SHAKUR PUR, NORTH WEST DELHI, DELHI-110034
Proprietor
Address for service in India/Attorney address:
AMAR KUMAR
H. NO.-D-9, BLOCK-D, 1ST FLOOR,GANESH NAGAR PANDAV NAGAR COMPLEX, BACK SIDE HANUMAN MANDIR,
DELHI – 110092
Proposed to be Used
DELHI
ALL TYPES OF GARMENTS, FABRICS, JEANS, ALL LADIES AND JENTS GARMENTS, READYMade CLOTHING AND
GARMENTS, SHIRTS, SOCKS, PANTS, TROUSERS, VEST, BRIEFS, KNITTED TRUNKS, UNDERWEARS, TOPS, JACKETS,
COATS, PYJAMAS, GOWNS, BELTS, SLEEPWEAR, BLAZERS, CASUAL WEARS, TIES, CAPRI, HOSIERY PRODUCTS,
SPORTSWEAR, UNDERGARMENTS, UNIFORMS, INNER SOLES, SWIMSUTS, SAREES, WEAR, LEGGINGS, MEN'S WEAR,
KID'S WEAR, ODHANI, RAINWEAR, SHAWLS, T-SHIRTS, UNIFORMS, TRACKSUITS, FOOTWEAR, SANDALS, SHOES,
SLIPPERS, CHAPALS AND ALL OTHER KINDS OF FOOTWEARS, HEADGEAR, CAPS, HATS.
3522410  11/04/2017
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053
MANUFACTURER AND MERCHANT
PUBLIC LIMITED COMPANY
Address for service in India/Attorney address:
KAYLEGAL & ASSOCIATES LLP
58/64 Hari Chambers, Office No 207, Shahid Bhagat Singh Road, Mumbai 23
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
K-ALI

3527511   17/04/2017
KISHVAR ALI
B-20625 GJ RAGHUBIR NAGAR, TAGORE GARDEN, DELHI-27
single firm

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
TRADING AND MANUFACTURING OF READYMADE GARMENTS, HOSIERY ITEMS, UNDERGARMENTS IN CLASS 25
MANJEET SINGH
WZ-31, Nanak Pura, Hari Nagar, Clock Tower, New Delhi-110064
Individual

Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092

Proposed to be Used
DELHI
Readymade Garments, Clothing & Clothing Accessories and Footwear
3535664    27/04/2017
K.NANHTHA GOPALAN, TRADING AS K.N.G.GARMENTS
NO.16/18,UNION MILL ROAD, OPP SBI ATM, TIRUPUR - 641 601, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Uniforms, Leggings, Inner Soles, Caps, and Swimsuits.
AMIT GOEL PROPRIETOR OF SAMBHAVI ENTERPRISES
RP-3, MAURYA ENCLAVE PITAMPURA DELHI-110034
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI
FOOTWEAR
3557537  26/05/2017  
MRS. MEGHNA PATANKAR  
trading as ; MEGHNA CREATIONS  
A/803, NEW BHOOMI PARK2, JANKALYAN NAGAR, OFF MARVE ROAD, MALAD WEST, MUMBAI- 400095  
MAHARASHTRA, INDIA  
MANUFACTURER AND MERCHANT  
INDIAN NATIONAL  

Proposed to be Used  
MUMBAI  
MANUFACTURING AND TRADING OF CLOTHING, , HEADGEAR AND READYMADE GARMENTS  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3557992  26/05/2017

SAHIL VERMA
#8628, C-8, Vasant Kunj, New delhi - 110070
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI
Clothing, Footwear and Headgear.
NICE-2 TWO

3570109  14/06/2017

NASEEM KHAN
H-435, SUNDER NAGRI, DELHI-110093
single firm

Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
READYMADE GARMENTS, UNDERGARMENTS, HOSIERY ITEMS IN CLASS 25
ZIVIRA

3581092  29/06/2017

BHAVIN GALA
317, Ashish industrial estate gokhale Road dadar West mumbai 400 025

Indian National

Address for service in India/Attorney address:
ABRISE LEGAL
B-703 Crystal Plaza, New Link Road, Opp Infinti Mall, Andheri(West) , Mumbai 400 053

Proposed to be Used
MUMBAI

Under garments
FONSI
3590576  13/07/2017
SAROJ KUMARI
A-2/238, PASCHIM VIHAR, NEW DELHI-110063
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
PATANJALI JEANIUS

3593931   18/07/2017
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL HARIDWAR, UTTRAKHAND-249408, INDIA.

Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :15/07/2017

DELHI

READYMADE GARMENTS, HOSIERY, UNDER GARMENTS, CLOTHING AND FOOTWEARS INCLUDING UNIFORMS, DRESSES, JEANS, JACKETS, SHIRTS, T-SHIRTS, TROUSERS, SUITS, VESTS, COATS, SHERWANIS, KURTA, PYJAMAS, CHILDRENS CLOTHING, MENS & WOMENS CLOTHING, CAPS, HATS, HEADWEAR, NECKWEAR, TOPS, SKIRTS, NIGHT-SUITS, INNERWEAR, SWIMWEAR, BRA, PANTIES; TIGHTS; BRASSIERES; BLAZERS, GLOVES, SOCKS, TIES, WOOLEN GARMENTS, BOOTS, SHOES AND SLIPPERS.
SHREE SHUBH CREATION

3598207    24/07/2017
MR. PRABHAT KAMESHWAR SRIVASTVA TRADING AS SHREE SHUBH CREATION
R. NO. 204, HARE KRISHNA HEIGHT, JAGRUTI GALLI, VADAVALI SECTION, AMBERNATH (EAST), DIST-THANE-421 501

PROPRIETORSHIP

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham
Used Since :01/01/2013

MUMBAI

GENT’S READYMADE GARMENTS INCLUDING SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA
3615865  19/08/2017
S K MEDITECH PRIVATE LIMITED
3/126, Vikas Nagar, Lucknow-226022 (UP)

Address for service in India/Attorney address:
SWARAM & CO
408-A NEW LAWYERS CHAMBERS-III DELHI HIGH COURT SHER SHAH ROAD NEW DELHI-3

Used Since: 17/04/2013

DELHI

Clothing, Footwear, Headgear.
3620407  25/08/2017
DREAMS LINGERIE PRODUCTS
PLOT NO:- A-6, SECTOR B-3, UPSIDC, TRONICA CITY, INDUSTRIAL AREA, LONI GHAZIABAD, UP-201102
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
UNDERGARMENTS, READYMADE GARMENTS
3620769  26/08/2017
MR. SUNIL GULATI PROP. OF NAVDURGA GARMENTS.
H-16-17/6, 17/4, 17,3-B, 2ND FLOOR, PARK VIEW COMPLEX, STREET NO-4, KAROL BAGH, NEW DELHI-110005
SOLE PROPRIETOR
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
READY MADE GARMENTS, HOSIERY AND UNDER GARMENTS, T-SHIRTS, JEANS, JACKETS, COATS, TROUSERS,
JEANS, SHIRTS,SPORTS WEAR, PANT, BAWA SUITS.
3635965  15/09/2017
MRS. NEETU JAIN TRADING AS UNITED INTERNATIONAL.
X-2688-B, 2ND FLOOR, GALI NO.-6 A, RAGHUBAR PURA NO.-2, GANDHI NAGAR, DELHI-110031, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

3635967  15/09/2017
MRS. NEETU JAIN TRADING AS UNITED INTERNATIONAL.
X-2688-B, 2ND FLOOR, GALI NO.-6 A, RAGHUBAR PURA NO.-2, GANDHI NAGAR, DELHI-110031, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3635965

DELHI
Proposed to be Used

MUMBAI

Clothing, clothing of leather, coats, dresses, dressing gowns, jackets, ready-made clothing, ready-made linings, shirts, short-sleeve shirts, trousers / pants as covered under class 25.

Registration of this trade mark shall give no right to any one else except to the proprietor, for the exclusive use of the word and Logo OPA FASHIONS in the given class.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RIJUL MAGAN
3/29, KHANDARI ROAD, AGRA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ASHISH TRADE MARK SERVICES
20-BRIJ DHAM PHASE I, KARAMYOGI, KAMLA NAGAR AGRA U.P
Used Since :27/06/2017

DELHI
FOOTWEAR
3642651  25/09/2017
LALWANI AMIT GHANSHYAM DAS
82,PREM MARKET, A-WARD, KUBERNAGAR PATIYA, AHMEDABAD
ACTIVE
Address for service in India/Attorney address:
DINKAL SHAH & CO
903, Anvayaa App, Near torrent Power Substation, Makarba Road, Prahaladnagar, Ahmedabad- 380051.
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Trade Marks Journal No: 1944 ,  09/03/2020          Class 25

Certification mark u/s 71(1)

3643652    26/09/2017
MOHAMMED ISHAQ ISMAIL BADRA
1908, 19TH FLOOR, MURGA GIRAN CHS LTD., 81/83 PATTHE BAPURAO MARG, GRANT ROAD (EAST) MUMBAI- 400008
MANUFACTURER, MERCHANT AND TRADER
INDIVIDUAL

Address for service in India/Attorney address:
DAHOTRE PRITI ARVIND BHARATI
A 502, YASHODA KUNJ MANGESHI SAHARA CO-OP HSG SOCIETY, CHICKEN GHR, KALYAN WEST, DIST - THANE, PIN - 421301, MAHARASHTRA

Proposed to be Used
MUMBAI
FOOTWEAR BEING GOOD INCLUDED IN CLASS 25
3645727  28/09/2017
MILLENNIAL ENTERTAINMENT PRIVATE LIMITED
12, SHRIPAL COMPLEX, SUREN ROAD, ANDHERI EAST, MUMBAI 400093
Manufacturer, Merchants and Service Provider

Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)-400607

Used Since: 21/09/2017

To be associated with:
3531094

MUMBAI
Clothing, footwear, and headgear

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3531094.
HAVENX

3647361   29/09/2017
MOHD. AIJAZ.
B-195, KABOOTAR MARKET, WELCOME JAFRABAD, NORTH EAST DELHI-110053, INDIA.

INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
LIYA

3647366   29/09/2017
AJAYA SINGH TOMER TRADING AS TOMAR HOSIERY.
V-32, GALI NO.-3, JAI PRAKAS NAGAR, GHONDA, DELHI-110053, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMAD GARMENTS, UNDER GARMENTS.
ANILKUMAR ASHOKKUMAR SINGH, PROPRIETOR, LAVLI FASHION
SHOP NO. 561/562 UPPER GROUND FLOOR, ANNAPURNA TEXTILES MARKET, OPP. MILLANUM TEXTILE MARKET,
RING ROAD, SURAT 395002
Proprietorship firm

Address for service in India/Attorney address:

SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Used Since: 14/10/2016

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS
3661171  23/10/2017
KAPIL DIALANI
157-A, MUKTANAND NAGAR, GOPALPURA MOAD, JAIPUR,
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINITA PATODIYA
CIPR, JEEVANASHA, 63, PUSHPUM, SHRI RAM NAGAR, KALWAR ROAD, JHOTWARA, JAIPUR, RAJASTHAN-302012
Proposed to be Used
AHMEDABAD
KURTI, SUIT, READYMADE GARMENTS
PEHCHAAN

3663498  26/10/2017
JEETIN GUPTA TRADING AS JEETIN ENTERPRISES.
N-66, SECTOR-I, BAWANA, DSIIDC, DELHI-110039, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
FOOTWEAR.
3664052    26/10/2017
SATVA ORGANICS INC.
711, HUDSON PARK, EDGEBATER, NJ 07020, U.S.A
BODY INCORPORATE

Address for service in India/Attorney address:
SOLOMON & CO. LEGAL SERVICES LLP
3rd Floor, Calcot House, 8/10, M.P. Shetty Marg, Fort, Mumbai - 400 023

Proposed to be Used
MUMBAI
Clothing, footwear and headgear.
JACK & JEMS

3666481  31/10/2017

MOHD. ANSAR.
H. NO.-630, STREET NO.-26, NEAR KAMAL NURSING HOME, JAFRABAD, BHAJANPURA NORTH WEST, DELHI-110053, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

HENCO
3676066  12/11/2017
R. S. INTERNATIONAL.
G-26, TEHSIL PARISHAR MARKET, PHASE-1, BHAGAT SINGH ROAD, MUZAFFAR NAGAR, U.P., INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, LADIES WEAR, GENTS WEAR, KIDS WEAR, HOSIERY AND READYMADE GARMENTS, INNERWEAR, NECKWEAR, HEADGEAR, SCHOOL UNIFORMS, FOOTWEAR, SPORTS SHOES AND SPORTS WEAR, INCLUDED IN CLASS 25.
Care In
3676709  13/11/2017
CARE IN LIFESTYLE PVT. LTD.
12/6, BASEMENT, PIONEER COMPLEX SITE-IV, SAHIBABAD-201010, U.P., INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2013
DELHI
HOSIERY AND READYMADE GARMENTS INCLUDING UNDER GARMENTS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2423387.
Dreamie

3676901  13/11/2017

SACHISHT FASHION
24-C, A BLOCK, SLUM FLAT, AVANTIKA ENCLAVE, SECTOR-2, ROHINI, 110085

Partnership Firm

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Used Since :07/11/2017

DELHI

Footwear, Clothing and Headgear
KIDKING

3677969  14/11/2017
SANDEEP SINGH TRADING AS M/S. JD ASSOCIATES
J-6, FIRST FLOOR, UDYOG NAGAR, ROHTAK ROAD, DELHI-110041
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/10/2017
DELHI
FOOTWEAR
KIDZ MOGLI
3678139  14/11/2017
MR. SUMIT JAIN TRADING AS SUMEET ENTERPRISES.
9/6693, JANTA GALI, GANDHI NAGAR, DELHI-110031, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Hosiery and readymade garments, under garments, neckwear, sports wear, headgear, uniform, dresses and footwear.
ATCO

3678435  15/11/2017

SHAHID ALI TRADING AS ALI SALES CORPORATION.
WZ-632, FIRST FLOOR, MADIPUR VILLAGE, NEW DELHI-110063, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
LA PUSHP
3679338  16/11/2017
MR. MANOJ JAITLEY TRADING AS SURYA PRINTERS.
962-POCKET-2, PASCHIM PURI, NEW DELHI-110063, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
3682071  20/11/2017
KAVITHA CHOPRA TRADING AS SUMATHI AGENCIES
1062/4, 3rd Main Road, Pipe Line Cross Near Dharamaraya Temple, Yeswanthpur, Bangalore - 560022
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :20/09/2014
CHENNAI
Clothing.
SURKHAB BESPOKE

3683074  21/11/2017
SURKHAB EXPORTS PVT. LTD.
B-104, SECTOR-65, NOIDA, U.P.-201301, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
3683294    21/11/2017
PARTH SURI
B-100, 2ND FLOOR, AMAR COLONY, LAJPAT NAGAR-4, NEW DELHI - 110024
PROPRIETARY FIRM

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :14/07/2017

DELHI
Clothing, Footwear, Headgear
DEEPAK MEGHJI GAMI
trading as ;GREETY GARMENTS
26, B1 VERSOVA ANDHERI OMKAR CHS. LTD. PLOT NO. 28 SVP NAGAR, MHADA VERSOVA ANDHERI (WEST), MUMBAI-400 053. MAHARASHTRA INDIA
MANUFACTURER AND MERCHANT
INDIVIDUAL

Proposed to be Used
MUMBAI
HOUSSEY, JEANS, SHIRT, TROUSER, GARMENTS INCLUDED IN CLASS 25.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3683941    21/11/2017
SH. AMANDEEP SINGH TRADING AS H. S. & SONS.
5832, GALI MATKE WALI, SADAR BAZAR, DELHI-110006, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMAD GARMENTS, UNDER GARMENTS AND INNERWEAR INCLUDING BRA AND PANTY INCLUDED IN CLASS 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD COTTON VILLA AND SOCKS.
3684000 21/11/2017
VEENA RANI KUKREJA
K-50, Lajpat Nagar-II, New Delhi-110024, INDIA
Individual

Address for service in India/Attorney address:
PRAKHR GARG & SWATI GARG
GARG LAW FIRM, A-72, Ground Floor, East of Kailash, New Delhi - 110065, India
Used Since :01/11/2017

DELHI
WEST ESSENCE

3684340   22/11/2017

DEEPAHSU BAJAJ
B-1/111, Janakpuri, New Delhi - 110058
Individual

Address for service in India/Agents address:
SIMARJEET SINGH
WZ 27A, KRISHNA PURI, TILAK NAGAR, NEW DELHI-110018

Proposed to be Used
DELHI

"Manufacturing of Western Wear, Sports Wear and Readymade Garments"
SAYA INTERNATIONAL SCHOOL

3684961  22/11/2017
M/S. SAYA BUILDCON CONSORTIUM PVT. LTD.
B-7/45, SAFDERJUNG ENCLAVE EXTENSION, NEW DELHI-110029
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Clothing, footwear, headgear
3687473 25/11/2017

SIDDHARTH CREATIONS
SIDDHARTHA HOUSE, 5-PAVAN APARTMENT, NR. VIJAY CROSS ROADS, NAVRANGPURA, AHMEDABAD – 380 009, GUJARAT, INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :15/04/2015

AHMEDABAD
READYMADE GARMENTS AND CLOTHING.
subject to restriction of the goods for sale in the state of GUJARAT only.
3687987 27/11/2017
MOHD. AADIL TRADING AS M/S. AADIL INTERNATIONAL
540, BLOCK-C, DEFENCE COLONY, JAJMUA, KANPUR, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :23/12/2011
DELHI
FOOTWEARS
ALLEXANDRO
3689104 28/11/2017
ASHISH GUPTA
103 - B, Pal Mohan Plaza, First Floor, Desh Bandhu Gupta Market, Karol Bagh, New Delhi -110027.
An Indian National Trading As Aakash & Co

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Proposed to be Used
DELHI
FOOTWEAR; SHOES; SANDALS; SLIPPERS; CHAPPALS; LEATHER BELTS (CLOTHING).
LENCERIA

3689576    28/11/2017
FILLE FASHION
562/18, FIRST FLOOR, ZAKIR NAGAR, NEW DELHI-110025
Partnership Firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READY MADE GARMENTS AND FOOTWEARS INCLUDED IN CLASS 25
3689772  28/11/2017
ELITZ LIFESTYLE (P) LTD.
B-125, SECTOR-67, NOIDA-201301, U.P., INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
3689793   28/11/2017

M/S KAPOOR ENTERPRISES
4420, GANESH BAZAR, CLOTH MARKET, CHANDNI CHOWK, DELHI- 110006
partnership firm.

Address for service in India/Attorney address:
GROVER & ASSOCIATES
A-250, DEFENCE COLONY, NEW DELHI-24
Used Since :20/09/2017

DELHI
readymade garments
3692984  02/12/2017
SH. VINAY KUMAR PARASRAMKA TRADING AS SHRI BANKE BIHARI CLOTHINGS,
9/740, PREM GALI 1B, SUBHASH ROAD, GANDHI NAGAR, NEW DELHI-110031, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSEIERY AND READYMADE GARMENTS.
ANKITA SINGHAL PROP OF ARSHIA FASHIONS
B6/209, LAXMI XOMPlex, SUBHASH CHOWK, LAXMI NAGAR, DELHI-110092
Proprietorship Firm
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR LP. EXTN. NEW DELHI-110092
Used Since :30/12/2014
DELHI
READYMADE GARMENTS FOR KIDS AND LADIES, CLOTHING AND UNDER GARMENTS AND GARMENTS INCLUDED IN
CLASS 25
MARK SHOULD BE READ AND USE AS A WHOLE..
3693272  02/12/2017
MR. DINANATH UPMANYU
Plot No 735, Second Floor, Sector - 63, Vasundhra, Ghaziabad - 201012, India
Individual

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

DELHI
Clothing; readymade garments; hosiery; wearing apparel; shirts, t-shirts, pants, tops, jeans, jackets, sweaters; sweatshirts, leather jackets, neckties, coats, shorts, sweatpants, pants, socks and underwear; Footwear; shoes, boots, slippers, sandals; Headgear, hats, caps, belts, gloves, bows, neckwear.
3694701    05/12/2017
FAIZ AHMAD
trading as ;LUCKNOW LIBAS
544-D/239 ROSHNBAD COLONY HARDOI ROAD, LUCKNOW 226003 U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :01/04/2004
DELHI
SHERWANI, SUITS & READYMADE GARMENTS
3695309  05/12/2017
GANDHI VASANTI VIMALCHAND
S. No. 289/2, Shop No. 121, Kalptaru Apartment, Ground Floor, Timber Market Road, Pune-411042
Individual
Address for service in India/Agents address:
RUTUJA PRADEEP KULKARNI
1-1, 504, Amrut Ganga, Manibaug, Near Fun Time Mall, Shinhgad, Pune-411051
Proposed to be Used
MUMBAI
Clothing including Shirts, Pants, Trousers, Jeanes, tee-shirts, Suits as included in Class 25
3698733  09/12/2017
DEALSFIVE.
RZ-50, STREET NO.-3, RAGHU NAGAR, PANKHA ROAD, NEW DELHI-110045, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :15/02/2011
DELHI
CLOTHING ARTICLES, READYMADE GARMENTS, UNDER GARMENTS, FOOTWEAR AND HEADGEAR INCLUDED IN CLASS 25.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2775942.
3699051 09/12/2017
PUKHRAJ BANSAL TRADING AS SHRI SALASAR TECH (INDIA).
C-228, HARI NAGAR, NEW DELHI-110064, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
FOOTWEARS.
3701317  13/12/2017
ASIAN FOOTWEARS PVT.LTD.
J-20, UDYOG NAGAR, MAIN ROHTAK ROAD, DELHI-110041
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026
Proposed to be Used
DELHI
FOOTWEAR
WoodPeacker
3701840  13/12/2017
MR. SIDDARTH ROY PROP OF FRIENDS N COMPANY
1ST FLOOR, B-156, NEW ASHOK NAGAR, NEW DELHI-110096
Proprietorship firm
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
READYMADE GARMENTS, CLOTHING, HEADGEAR, FOOTWEAR
3704643   17/12/2017
ROOP JI APPARELS PVT. LTD.
KHASRA NO. 6/21, MAIN RAILWAY ROAD, NEAR AVANTIKA DHARAMKANTA, SAMAIPUR BADLI INDL. AREA, DELHI-110042, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3580342

DELHI
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3710384  23/12/2017
GANDHARV SHARMA PROP. OF G.S. TRADERS
3228, OLD RANJIT NAGAR, NEAR HANUMAN CHOWK, NEW DELHI-110008
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033
Proposed to be Used
DELHI
READYMADE GARMENTS, FOOTWEAR, HEADGEAR
AMBA GARMENTS

3710820   25/12/2017
AMBA GARMENTS, A PROPRIETORSHIP FIRM THROUGH ITS PROPRIETOR SH. SANJAY ARORA
B-31/1, Ground Floor, Old Double Storey, Lajpat Nagar-Iv, New Delhi, 110024
Applicant being a Proprietorship firm and operated through its Proprietor

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :18/11/2017

DELHI
Clothing, Ready made Garments, Hosiery Including Shirts, T-Shirts, Tops, Sweaters, Jackets, Pullovers, Coats, Skirts, Trousers, Pants, Jeans, Shorts, Swimwear, Sportswear, Scarves, Gloves, Socks, Hats, Caps being included in Class 25.
NO.
ALL OUR

3711886   26/12/2017

MR. SACHINKUMAR BECHARA SANDHA
FLAT NO. 804, A 2 WING, JAIN MANDIR ROAD, NEAR JAIN MANDIR, J. B. NAGAR, ANDHERI (EAST), MUMBAI - 400 069
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSII FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
READYMADE GARMENTS, CLOTHING
3712024  26/12/2017
NBA PROPERTIES, INC.
Olympic Tower – 645 Fifth Avenue New York, New York 10022 United States of America
New York corporation

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Clothing, namely hosiery, footwear, basketball shoes, basketball sneakers, T-shirts, shirts, polo shirts, sweatshirts, sweatpants, pants, tank tops, jerseys, shorts, pajamas, sport shirts, rugby shirts, sweaters, belts, ties, nightshirts, hats, caps being headwear, visors being headwear, beanies, warm-up suits, warm-up pants, warm-up tops, shooting shirts, jackets, wind resistant jackets, parkas, coats, baby bibs not of paper, head bands, wrist bands, aprons, undergarments, boxer shorts, slacks, ear muffs, gloves, mittens, scarves, woven and knit shirts, jersey dresses, dresses, cheerleading dresses and uniforms, swim wear, bathing suits, swimsuits, bikinis, tankinis, swim trunks, bathing trunks, board shorts, wet suits, beach cover-ups, bathing suit cover-ups, bathing suit wraps, sandals, beach sandals, beach hats, sun visors being headwear, swim caps, bathing caps, novelty headwear with attached wigs; all of the foregoing in connection with the field of basketball, electronic games, electronic sports and virtual sports.
3712193    27/12/2017
NBA PROPERTIES, INC.
Olympic Tower – 645 Fifth Avenue New York, New York 10022 United States of America
New York corporation
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Clothing, namely hosiery, footwear, basketball shoes, basketball sneakers, T-shirts, shirts, polo shirts, sweatshirts, sweatpants, pants, tank tops, jerseys, shorts, pajamas, sport shirts, rugby shirts, sweaters, belts, ties, nightshirts, hats, caps being headwear, visors being headwear, beanies, warm-up suits, warm-up pants, warm-up tops, shooting shirts, jackets, wind resistant jackets, parkas, coats, baby bibs not of paper, head bands, wrist bands, aprons, undergarments, boxer shorts, slacks, ear muffs, gloves, mittens, scarves, woven and knit shirts, jersey dresses, dresses, cheerleading dresses and uniforms, swim wear, bathing suits, swimsuits, bikinis, tankinis, swim trunks, bathing trunks, board shorts, wet suits, beach cover-ups, bathing suit cover-ups, bathing suit wraps, sandals, beach sandals, beach hats, sun visors being headwear, swim caps, bathing caps, novelty headwear with attached wigs; all of the foregoing in connection with the field of basketball, electronic games, electronic sports and virtual sports.
WESTERN VIVID
3714413  29/12/2017
BHAJAN SINGH MADAN
trading as ;SINGH INTERNATIONAL
A-108, DERAWAL NAGAR, NEW DELHI-110009
MANUFACTURERS AND MERCHANTS
Used Since :11/02/2015
DELHI
DRESSES FOR EVERY CLASS OF PEOPLE FOR ALL SEASON INCLUDING SAREE, JEANS, SHIRTS, SKIRTS, FROCKS, SUITS, TROUSERS.
3714414    29/12/2017
BHAJAN SINGH MADAN
trading as ;SINGH INTERNATIONAL
A-108, DERAWAL NAGAR, NEW DELHI-110009
MANUFACTURERS AND MERCHANTS
Used Since :11/02/2015
To be associated with:
3714413
DELHI
ALL KINDS OF DRESSES FOR EVERY CLASS OF PEOPLE FOR ALL SEASON INCLUDING SAREE, JEANS, SHIRTS, SKIRTS, FROCKS, SUITS, TROUSERS ETC.
TEAM 11

3717416 02/01/2018

RAVI TOMAR
A-404, EAST OF GOKUL PUR, LONI ROAD, DELHI-110094
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Readymade garments
3717933  03/01/2018
VISHAL SINGH TRADING AS SENGAR ENTERPRISES
MIG 1043, Awas Vikas Colony, Unnao, Uttar Pradesh- 209801
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Clothing, footwear, headgear.
3720263 05/01/2018

SMT. RANJU SHARMA PROPRIETOR OF M/S SHREE RAM COLLECTION
SHOP NO. 1-2, STREET NO. 3, SARDAR MARKET, MOHALLA FATEHGHARH, GANDHI NAGAR, LUDHIANA, PUNJAB. INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2011

DELHI

HOSIERY AND READYMADE GARMENTS.
GENESIS COLORS LIMITED
51-52, Udyog Vihar, Phase 4, Gurgaon-122001, Haryana

Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since: 08/12/2017

DELHI
Readymade garments, wearing apparels, hosiery, under garments, clothing, boots, shoes and slippers, footwear, gloves, socks, ties, bows, bands, belts (for wear), leather garments, woollen garments, caps, hats, headwear, neckwear; Dress handkerchiefs [pocket squares].
3723785  10/01/2018
RAKESH SETHIYA PROPRIETOR OF SETHIYA AGENCIES
An Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
MUMBAI
Ready Made Garments
Proposed to be Used

DELHI

albs aprons [clothing] ascots babies' pants [clothing] bandanas [neckerchiefs bath robes bathing caps bathing suits /
swimsuits beach clothes belts [clothing] berets bibs, not of paper boas [necklets] bodices [lingerie] boxer shorts
brassieres breeches for wear camisoles cap peaks caps [headwear] chasubles clothing* clothing for gymnastics clothing
of imitations of leather clothing of leather coats collars [clothing] combinations [clothing] corselets corsets
[underclothing] cuffs / wristbands [clothing] cyclists' clothing detachable collars dress shields dresses dressing gowns
ear muff [clothing] fishing vests fur stoles furs [clothing] gabardines [clothing] galoshes / goloshes garters girdles
gloves [clothing] hat frames [skeletens] hats headbands [clothing] headgear for wear heelpieces for stockings heels
hoods [clothing] hosiery jackets [clothing] jerseys [clothing] jumper dresses / pinainore dresses knickers / panties
overcoats / topcoats paper clothing paper hats [clothing] parkas pelerines pelisses peticoats pocket squares pockets for
clothing ponchos pyjamas / pajamas (Am.) ready-made clothing ready-made linings [parts of clothing] saris sarongs
sashes for wear scarves / scarfes skirt fronts shirt fronts shirt yokes shirts short-sleeve shirts shower caps ski gloves skirts
skorts skull caps sleep masks slips [undergarments] sock suspenders socks inner soles soles for footwear spats / gaiters
sports jerseys sports singlets stocking suspenders stockings studs for football boots stuff jackets [clothing] suits
suspenders / braces for clothing [suspenders] sweat-absorent stockings sweat-absorbent underclothing / sweat-
absorbent underwear sweaters / jumpers [pollovers] / pullovers teddies [undergarments] tee-shirts tights togas top hats
trouser straps / gaiter straps trousers / pants (Am.) turbans underpants underwear / underclothing uniforms veils
[clothing] visors [headwear] waistcoats / vests waterproof clothing wet suits for water-skiling and other clothings of
woman
MAUJI
3726020 12/01/2018
MR. VINOD KUMAR THAPAR SOLE PROPRIETOR OF M/S. A. K. ENTERPRISES
311, VISHWA SADAN, DISTT CENTRE, JANAK PURI, NEW DELHI-110058
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since: 03/04/2017
DELHI
CLOTHING INCLUDING SOCKS
WD Suits

3726748  13/01/2018

PREETI NARANG
BK-1/20, GROUND FLOOR, SHALIMAR BAGH, DELHI-110088

Individual

Address for service in India/Attorney address:

MAVEN LEGAL LLP
E - 149, (FF) RISHI NAGAR, OPP. SAINIK VIHAR, GATE NO. 1, NEW DELHI - 110034

Used Since :01/04/2017

DELHI

Ladies Suits, Cloths, Clothing, sarees, All contained in class 25.
3728036  16/01/2018
Naresh Kumar Agarwal Trading As: NUAN MILITARY
3/4/8, Gopinath Bazar, Delhi Cantt, New Delhi 110010.
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :25/12/2017
To be associated with:
3538808
DELHI
Clothing, footwear, headgear
3728634  16/01/2018
AMIT MITTAL PROP. OF M/S STYLE STUDIO 24
215-215-A/216 RANJEET PURI BANKERS STREET SADAR MEERUT MEERUT, UP-250001
proprietorship firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READYMAD GARMENTS, HEADGEARS, FOOTWEARS
3728797   16/01/2018
GUNEET SINGH, PROPRIETOR OF M/S ESS ESS FOOTWEAR,
6/33, BASEMENT, WEA GURUDWARA ROAD, KAROL BAGH, NEW DELHI-110005
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Proposed to be Used
DELHI
FOOTWEARS
3728951  17/01/2018
VALSALA SIJI GANDHI
trading as ;GEMNI ENTERPRISES
HOUSE NO. 47-B, 2ND FLOOR, INDRAPRASTH COLONY, SECTOR 30-33, FARIDABAD, HARYANA 121003
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
READYMADERED GARMENTS
No exclusive rights over the word FASHIONS.
3735301  23/01/2018
M/S FOOTWEAR (KLICK) INDIA PVT. LTD.,
PLOT NO. 299, SECTOR-17, HSIIDC FOOTWEAR PARK, BAHADURGARH, DISTT. JHAJJAR, HARYANA.
BODY INCORPORATE
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
FOOTWEARS
Trade Marks Journal No: 1944, 09/03/2020 Class 25

SH. PAWAN KUMAR PROPRIETOR OF M/S ROYAL KNITWEAR
89, HAZOORI BAGH COLONY, VILLAGE BHATIAN, LUDHIANA, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since: 01/04/2017

DELHI

UNDERGARMENTS INCLUDING MENS` UNDERGARMENTS, WOMENS` UNDERGARMENTS AND KIDS UNDERGARMENTS INCLUDED IN CLASS-25
Proposed to be Used

To be associated with:

3556581

DELHI

READYMADE GARMENTS INCLUDING TROUSERS, DRESSING GOWNS, APPAREL, KURTAS, KURTIS, DUPATTA AND ALL OTHER ARTICLES OF CLOTHING FALLING IN CLASS 25.
3738286   29/01/2018
MR. SALEEM YOUSUF
PARAY COMPLEX, NOOR BAGH CHOWK, SRINAGAR-190002. (J&K)
INDIVIDUAL
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR, READYMADE GARMENTS, HOSIERY GOODS, VESTS AND BANIANS, T-SHIRTS,
KERCHIEFS, JACKETS, APRON, UNIFORMS, BATHROBES, BEACHWEAR, BELTS, CAPS, FUR/LEATHER COATS AND
JACKETS, NIGHT GOWNS, NIGHT SHIRTS AND PAJAMAS, SHIRTS, JERSEYS, SARIS, SWIMMING COSTUMES WAIST
BANDS, JEANS, GOWNS, KNITWEAR, SWEATERS, SCARVES, STOLES, SHAWLS, SARONGS.
3739036  29/01/2018
ENDLESS EXPORTS PRIVATE LIMITED
B 45/3 Site Iv Industrial area Sahibabad-Ghaziabad 201005
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
DRASHTI ANANDPRAKASH SHARMA
51 "K" GOVT. COLONY, OPP. SARDAR PATEL SEVA SAMAJ, NAVRANGPURA, AHMEDABAD-380009.
Proposed to be Used
DELHI
Headgear, Clothing, Footwear and parts and fittings of all the aforesaid goods, include in the class
Mark shall be used as a device as represented and filed.
3740239    30/01/2018
JATIN B. BADANI
208/6, Meena Sadan, Tamil Sangham Marg, Sion (E), Mumbai – 400022, Maharashtra
proprietor

Address for service in India/Attorney address:
ANJALI MOYA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, DRESSES, READY-MADE CLOTHING, READY-MADE LININGS [PARTS OF CLOTHING]
Proposed to be used.
3741769  01/02/2018

COLORTREE

FLAT 401, B-WING, SHUBH RESIDENCY NEAR VISHWAJEET GREEN, MAROLI PADA, AMBERNATH EAST-421501

A partnership firm

Address for service in India/Attorney address:

KANIKA JAIN

LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

MUMBAI

Ready Made Clothing
3767970  01/03/2018
MD. SHAHID
NG PLAZA, BLDG. NO – 03, FLAT NO. 303, NEAR RAILWAY TRACK, LODHA, MIRA ROAD (EAST) – 401107,
MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI,
MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
READY MADE GARMENTS, CLOTHTINGS OF ALL TYPES AND KIND FOR MENS, WOMENS AND KIDS INCLUDED IN CLASS 25
3785522  22/03/2018
KISHANLAL MEGHARAM MODI, SOLE PROPRIETOR OF M/S. SUNDHA MAA ENTERPRISE
T-73, AUSTVINAYAK COMPLEX, IDDGA ROAD, OUTSIDE DARIYAPUR DARWAJA, AHMEDABAD-380 001, GUJARAT
STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-
380 014, GUJARAT STATE, INDIA.
Used Since :02/06/2009
AHMEDABAD
SHIRT, PENT, GENTS WEAR, KIDS WEAR, LADIES WEAR AND READYMADE GARMENTS
SHOPIFY INC.
150 Elgin Street Ottawa, Ontario K2P 1L4
Body Incorporate

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since: 28/06/2017

MUMBAI
Clothing; footwear; headgear; hooded sweatshirts; t-shirts; toques.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. S except substantial shown on label.
Trade Marks Journal No: 1944, 09/03/2020 Class 25

3796132 04/04/2018
THEENATHAYALAN
83 OMER ROAD, AMBUR - 635802
THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
subject to no exclusive right over the words SHOEMAKER AND DEVICE OF BOW.
3802076   11/04/2018
JIGNESH NATHUBHAI DONDA (PROPRIETOR) TRADING AS WIFI ENTERPRISE
45, YAMUNAKUNJ SOC., NEAR RACHNA CIRCLE VARACHHA, SURAT-395006, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SAREES, DRESSES AND READY-TO-WEAR CLOTHING.
No Exclusive rights on word FANCY claimed. subject to restriction of the goods for sale in the state of GUJARAT only.
State vs Nanavati - THE VERDICT

3809527  18/04/2018

ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, Balaji House, Dalia Industrial Estate, New Link Road, Andheri (West)
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
3815588   25/04/2018
RANJITH KUMARAN B TRADING AS FASHION FEST
11/3, Karupannan Street, Near Surampatti Nall Road, Erode, Tamil Nadu – 638001
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since: 20/10/2017

CHENNAI
Clothing.

The mark should be used as a whole.
3817656  26/04/2018
CHIDAMBARAM SEEMATTI READYMADE
OLD NO. 41, 42, 42A, NEW NO 86, WEST CAR STREET, CHIDAMBARAM-608001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
CHIRAG ODHAVJIBHAI VAGHASIYA (PROPRIETOR) TRADING AS SHITAL FASHION WORLD
335, GADHPUR TOWNSHIP, PASODARA ROAD, SURAT-395008
Proprietor

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SAREES, DRESSES, READY-TO-WEAR CLOTHING

No Exclusive rights on word FASHION claimed,, subject to restriction of the goods for sale in the state of GUJARAT only.
3827948     09/05/2018
MAHESHBHAI DAYABHAI GHORI (PROPRIETOR) TRADING AS QUEENSWEAR CREATION
B-290, YOGESHWAR SOCIETY, PUNA SIMADA ROAD, SURAT-395006, GUJARAT.
Proprietor
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, DRESSES, READY-TO-WEAR CLOTHING
No Exclusive rights on other descriptive words on Label and no Exclusive rights claimed on word QUEEN., subject to restriction of the goods for sale in the state of GUJARAT only.
3842539 24/05/2018
K.CHANDRASHEKAR
trading as ;SARVAANI CREATIONS
NO.5-JAGANATHAN LAYOUT, MANGALAM ROAD, KARUVAMPALAYAM, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
Manufacturer
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwear, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Uniforms, Leggings, Inner Soles, Nightwear, Shoes, Socks, Footwear, Tops For Women Caps And Swimsuits.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3844352  26/05/2018
KAJA HUSSIAN
40/251 (10) FGS ARCADE, NEAR MUSCAT TOWER BUILDING, MANJAKULAM ROAD, PALAKKAD-678014, KERALA

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3845070  28/05/2018
SHYAMALA GOTTUMUKKULA
12-2-831/80/101, SV RESIDENCY, MIGH-14, MEHDIPATNAM, HYDERABAD - 500028
THE TRADE MARKS ACT ,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Shirts, T-Shirts, Clothing For Women, Clothing For Men, Women And Children
3847443  30/05/2018
MR. RAJESH KUBADIA TRADING AS TEESA CREATION
21, 22 BHAVANI PLAZA, B. S. ROAD, DADAR (WEST), MUMBAI – 400 028
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
BOYS WEAR INCLUDING SHIRTS, PARTY WEAR, READYMADE GARMENT
NO.
3848228 31/05/2018
SANDEEP PARMAR TRADING AS KANAK FASHION
21, ROOP SADAN, IMLI BAZAR OPP. VIMAL NAMKEEN, INDORE -452006 M.P.
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
READY MADE KIDS WEAR GARMENTS
PINK STORY

3853196 06/06/2018
MR. MUKESH PATEL TRADING AS PINK LADY
10, HUSSAIN BUKASH BLDG., 33RD ROAD, OLD KHAR, MUMBAI-400 052

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
BRA, PANTY, NIGHT WEAR
3855183 08/06/2018
SAYYED MOHAMMED AKRAM
trading as; SIX FINGERS
SHOP-10, NEW NATIONAL MARKET, SAEED NAGAR, RAFI AHMAD KIDWAI ROAD, WADALA, MUMBAI - 400 031
MAHARASHTRA INDIA
Used Since: 07/08/2015
MUMBAI
READYMADE GARMENTS AND CLOTHING FOR MEN, WOMEN, BOYS, GIRLS CHILDRENS AND INFANTS, ANY KINDS OF OUTER CLOTHING INCLUDING DESIGNER WEAR AND SAREES, SHAWLS, SCARFS, UNIFORMS, KNITTED AND WOVEN READYMADE GARMENTS, UNDER GARMENTS AND ALL HOSIERY GOODS, SPORTS WEARS HEADGEARS, GLOVES, SWIM WEARS, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR CLOTHING INCLUDED IN CLASS 25 FOR SALE IN THE STATE OF MAHARASHTRA ONLY
LET’S DO IT BETTER!

3860355  14/06/2018

VINAY CHOPRA
A/2 Stella Maris, Sitaladevi Temple Road, Mahim (W), Mumbai - 400 016, Maharashtra, India

Sole proprietor

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI

clothing, footwear and headgear included in Class 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
PARANJAPE GRIHA NIRMAN PRIVATE LIMITED
34, M.G. ROAD, VILE PARLE (EAST), MUMBAI -400057 ,MAHARASHTRA,INDIA
Private Limited Company

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since :01/11/2017

MUMBAI
Providing Clothing ; Headgear; Headwear; Headgear for wear; Clothing, footwear, headgear; Caps [headwear]; Articles of clothing, footwear and headgear; Headgear for wear; Clothes for sports; Clothing for men, women and children; Ready-made clothing.
3873807   29/06/2018  
MANIKANDAN PK  
#251, 1ST FLOOR VIJAYA NILAYA ASHWATHNAGAR, MARATHAHALLI POST BANGALORE-560037  
Proprietor  
Address for service in India/Attorney address:  
ASHOK  
NO 2/496,2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037  
Proposed to be Used  
CHENNAI  
Clothing, footwear, headgear
Metaphor Racha

3874074  29/06/2018

RAVI KIRAN
Ravi kiran c/o Metaphor Racha, 107/7, Coles Road, Frazer Town, Bangalore - 560005, Karnataka

Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 07/05/2012

CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR

IN USE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
MUKESH FASHIONS
3877165 03/07/2018
M/S. MUKESH FASHIONS
NEAR RESERVE POLICE LINE, SHOP NO. 1, TENT WALA CHAMBERS, STATION ROAD, JAIPUR, RAJASTHAN
NEERAJ AGARWAL IS THE SOLE PROPRIETOR OF MS MUKESH FASHIONS
Address for service in India/Attorney address:
JEETAM KUMAR SAINI
G-36,DWARIKA TOWER CENTRAL SPINE VIDHYADHAR NAGAR,JAIPUR,RAJASTHAN
Used Since :16/04/2005
AHMEDABAD
READY MADE GARMENTS, KIDS WEAR, LADIES WEAR, CLOTHES MERCHANTS, SHIRTS, PANTS, JEANS, T-SHIRTS, HOSIERY, BAGS, BELTS AND RELATED ACCESSORIES, (LADIES, GENTS, KIDS),CLOTHING, FOOTWEAR, HEADGEAR, HOSIERY ITEMS, BRIEFS, CASUALS, TRACK PENTS, KAPRI AND BARMUDAS, SUITS, ETHNIC WEAR, TIES, SCARVES, POCKET SQUARES, STOLES, SOCKS, MUFFLERS SUITS INCLUDED IN CLASS – 25.
Be The Magic You Are

3886161  12/07/2018

MAYKA FASHIONS LLP
4, Floor 2, Saiman House, J. A. Raul Marg, Sayani Road, Prabhadevi Mumbai 400025.
LIMITED LIABILITY PARTNERHSHI

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
Footwear, Headgear; Clothing; Aprons; Undergarments; Ear Muffs; Pants; Jackets; Belts; Socks; Gloves; Mittens; Scarves
SAURABH JAIN PROPRIETOR OF M/S. SK SALES
SUBHASHNAGAR, BEHIND JAIN MANDIR, SHASTRI WARD, SAGAR CITY, MADHYA PARDESH - 470002.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since: 30/04/2013
MUMBAI
Clothing, footwear, headgear Included in class 25.
Proposed to be Used
MUMBAI
Clothing mentioned under class 25.
Registration of this trademark shall give no right to anyone else except to the proprietor, for this exclusive use of this word in the given class.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3911015  08/08/2018
JAMEEL SICKENDER,J
17/142D/3, KARUNGAL TOWN, KARUNGAL,P.O, KANYAKUMARI,TAMILNADU-629157
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.
Proposed to be Used
CHENNAI
MANUFACTURING OF SHIRTS
3917183   15/08/2018
ATIQUE AHMED KHAN
BANDUKWALA HOUSE 1ST FLOOR RN 13 SANKLI STREET BYCULLA WEST MUMBAI 400008
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headgear
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TWO TRIBES

3920322  20/08/2018

MAYANK KOTHARI
2ND FLOOR, LAXMI HOUSE, TH KATARIA MARG, MATUNGA WEST, MUMBAI - 400016

THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Clothing, footwear, headgear.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3963436    04/10/2018
RASIK RAMESHBHAI SUTARIYA (PROPRIETOR) TRADING AS SUTARIYA GEMS
1ST FLOOR, SHOP NO-142, SARDAR DIAMOND MARKET-1, VARACHHA ROAD, MINI BAZAR, VARACHHA, SURAT-395006, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, DRESSES, CLOTHING FOR MEN, WOMEN AND CHILDREN, READY-MADE CLOTHING, TOPS [CLOTHING],
SALWAR KURTA (READYMADE GARMENTS FOR WOMEN).
Goods restricted for sale in the state of Gujarat only.
3963437  04/10/2018
VISHAL KESHBHAI GORASIYA (PROPRIETOR) TRADING AS YUG ART
P-924, 3RD FLOOR, OLD GIDC, INDUSTRIAL ESTATE, KATARGAM, SURAT- 395004, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :01/07/2017
AHMEDABAD
SAREES, SUITS, CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, SHOES, FOOTWEAR, MOJADI (FOOTWEAR), UNDERGARMENTS.
3968623    09/10/2018
R.ABDULLAH BASHA
21/31, MADARSA ISLAMIYA STREET,PERNAMBUT,VELLORE DIST, TN-635810
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
HOPPER SHOES PRIVATE LIMITED
F3, Krish dev Towers, No:1, Ayyavoo Street, Shenoy Nagar, Chennai-600 030
Manufacturers
Private Limited Company
Address for service in India/Attorney address:
ASHOK SESHAGIRI
2/496,1st Floor,Nakkerar Salai,Mogappair East,Chennai-600037
Used Since :23/03/2018
CHENNAI
Footwear.
Subject to use the mark as shown in the form of representation.
CHANCHAL FASHION
3983035 25/10/2018
CHANCHAL FASHION
22, NARAYAN NAGAR VISTAR, DADI KA PHATAK, JHOTWARA, JAIPUR (RAJ.)
Individual
Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)
Used Since: 28/06/2017
AHMEDABAD
readymade garments, which are included in class 25
Barshini
3984397  26/10/2018
JAIDEEP SHARMA
549/25, ASHA GUNJ, CHAND BAWARI, AJMER, RAJASTHAN - 305001
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
KUNAL GOYAL (ADVOCATE)
A-51, RIVERA BLUES, CORPORATE ROAD, PRAHALAD NAGAR, OPPOSITE VODAFONE HOUSE, AHMEDABAD - 380051
Proposed to be Used
AHMEDABAD
Clothing*, Clothing, headgear
3994933   10/11/2018
TAMILSELVI V
RK CREATIONS, 20/1, BHARATHI NAGAR, 15 VELAMPALAYAM, TIRUPUR – 641 652,
PROPRIETORSHIP
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :11/09/2014
CHENNAI
Clothing, footwear, headgear.
GS STAR FASHION (PROPRIETOR: SHIVAPPA U M)
11/2, 3rd Floor, Mangammanpalya Main Road, Uma Nursing Home, Bommanahalli, Bangalore – 560068, Karnataka
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
PROPOSED TO BE USED
The mark should be used as a whole.
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4008376 26/11/2018
SWAG FASHIONS HUB PRIVATE LIMITED
1001, 10th Floor, Lotus Grandeur, Off Veer Desai Road, Near Country Club, Andheri (West) Mumbai - 400053

Address for service in India/Attorney address:
KAVISHA SHAH
7/A- 601, Patel Apartments, Campa Cola Compound, Worli, Mumbai - 400018

Used Since :20/10/2018

MUMBAI
Men's Clothing, Men's Footwear, Men's Head gears
4017636  05/12/2018
ASHISH UMESHBHAI BHUVA trading as ;JUHIL ENTERPRISE
C-38, SUNRISE PARK, NR. JIVAN TWIN BUNGLOWS, JIVANWADI NIKOL ROAD, AHMEDABAD 382350, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
SARIS, SHIRTS, CHOLIS, SKIRTS, SUITS, TEE-SHIRTS, TROUSERS, SHOCKS, BABIES' PANTS [CLOTHING], BRASSIERES, COATS, DHOTI (MENS WEAR), DRESSES, DUPATTA (STOLE), GHAGRA CHOLI (READYMADE GARMENTS), HOSIERY, JACKETS [CLOTHING], JERSEYS [CLOTHING], CAPS [HEADWEAR], KURTA, LEGGINGS [TROUSERS], LEHANGA (READYMADE GARMENTS), PANTS, JEANS PETTICOATS, READY-MADE CLOTHING, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), KURTA PYJAMAS, SHERVANI (ETHNIC LONG INDIAN COAT), UNDERCLOTHING, UNDERWEAR, FOOTWEAR, HEADGEAR INCLUDING IN CLASS - 25.
4018052  05/12/2018
GIRDHARILAL RAMESHWARLAL LAKHARA (HUF)
GITANJALI FASHIONS, 4/2245, PAL.3055-3056, VANKAR TEXTILE MARKET, RING ROAD, SURAT - 395002
HUF
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
4018576  05/12/2018
PUNAM DEVI BOTHRA TRADING AS M/S. PROGRESS ZONE
No: 195,196,197, Opposite Jhingade Market, Chickpet Main Road, Bengaluru -560053
A Proprietorship Concern
Address for service in India/Attorney address:
TRUST WORTHY LEGAL SERVICES
5/126, SRI MARUTHI NAGAR, BEHIND MAX SWITCHGEARS, KALAPATTI(PO), VELLANAIPATTI-641048
Proposed to be Used
CHENNAI
Readymade clothing for Men, Women and Children, shirts, T-shirts, pants, trousers, jeans, lingerie, nightwear, underwear, hats, belts [clothing]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1944, 09/03/2020 Class 25

DIVYESHBHAI PREMIBHAI BHESANIYA
SAT CREATION, 1ST FLOOR, SHED NO. 70, VRUNDAVAN INDUSTRIAL ESTATE, ANJANA FARM, DUMBHAL, SURAT - 394210
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since: 05/10/2017
AHMEDABAD
SAREES & READYMADE GARMENTS
subject to restriction of the goods for sale in the state of GUJARAT only.
BHANI

4022776  11/12/2018
ASHWIN PRAKASH PURSWANI
F-11, JANTA APPARTMENTS, B/H APNAGHAR SOCIETY, SALIPUR BOGHA, AHMEDABAD
UNSTITCHED FANCY DRESS MATERIAL, EXCLUSIVE PUNJABI SUITS, READYMADE SUITS, LEGGINGS ETC
Proprietorship firm
Used Since :29/01/2015

AHMEDABAD
DRESSES, LEGGINGS, JEGGINGS, HARRAM, PLAZO, KURTIS, READYMADE SUITS.
4023588 11/12/2018
PATHAN MOINUDDIN KAMRUDDIN PROPRIETOR OF S.K. APPARELS
SHOP. NO. 106, 1ST FLOOR, R.S. COMPLEX, GHEEKANTA, AHMEDABAD – 380001. GUJARAT – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
RADYMADE GARMENT INCLUDED IN CLASS – 25.
AGOGO

4024970  12/12/2018
MR. BHAVESH BALKRUSHNA AMBANI
“BAJARANG”, UMIYANAGAR SOCIETY, KENAL ROAD, SANALA ROAD, MORBI – 363 641, (GUJARAT) INDIA.
An Individual
Address for service in India/Attorney address:
TRADESAGE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA
Proposed to be Used
AHMEDABAD
LEGGINGS, TOPS, SAREES, READYMADE GARMENTS AND CLOTHING, FOOTWEAR, HEADGEAR.
4026595  14/12/2018
NIRAV MANSUKHBHAI PATEL
B-86/87, MEERA NAGAR SOCIETY OPP. JHANSI KI RANI GARDEN, CHORASI, UDHNA, SURAT 394210
Used Since :01/12/2018
AHMEDABAD
CLOTHING AND READYMADE GARMENTS.
4030084  18/12/2018
ABDULKHALAKH CHANDPASHA
No.2031, MM Premier, Old No. 270, Tharagupet, Karnataka, 560053
PROPRIETORSHIP
Address for service in India/Attorney address:
ASHOK SESHAGIRI
2/496,1st Floor,Nakkerar Salai,Mogappair East,Chennai-600037
Used Since :30/06/2015
CHENNAI
Clothing, footwear, headgear.
4030899  18/12/2018
DAXABEN KISHORBHAI KANAPARIYA TRADING AS M/S. FASHIONABLE VILLAGE
C161, PRAMUKH CHHAYA SOCIETY, YOGI CHOWK, SURAT-395006(GUJARAT)
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
Sarees, Dress, Kurti, Lehanga And Women’s Ethnic Wear And Readymade Garment in class-25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Fashionable.
LUVIT

4032962  20/12/2018

NITESH HIRALAL RAHEJA
B-82-83, ORCHID PARK, NEAR ANJANI TOWER, SATELLITE, AHMEDABAD – 380015. GUJARAT – INDIA

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS. INCLUDED IN CLASS -25.
JAYESHBHAI LAVJIBHAI BHIMANI, PROPRIETOR, SIDDHI FASHION
A-44, BHAGWATI KRUPA SOC, NR. LAXMAN NAGAR, PUNAGAM, SURAT 395010
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
AHMEDABAD
Clothing, Footwear, Headgear
SHOPPOWORLD

4033298  20/12/2018

JAYESH VALJIBHAI SUTARIYA

SHUBHAM ENTERPRISE, FOURTH FLOOR, FLAT NO. 403, SHREE KUNJ COMPLEX, NR. CANCER HOSPITAL, VED ROAD,
SURAT-395004

PROPRIETOR

Address for service in India/Attorney address:

SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD

SOCKS, HEELPIECES FOR FOOTWEAR, SOLES FOR FOOTWEAR, FOOTWEAR AND HEADGEAR, CLOTHING, SHOES &
BOOTS, SHORTS, SHIRTS-PANTS, SWEATERS, BATHING CAPS, BATHING COSTUMES, BICYCLES GLOVES, BOOT
BAGS, RAINCOATS, RAIN CAPES
INDI INSIDE FASHION PVT LTD
1 KRISHNA NAGAR, IMLI PHATAK, JAIPUR - 302015 RAJASTHAN INDIA.
PRIVATE LIMITED

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 15/02/2018

AHMEDABAD
Clothing, footwear, headgear.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDI..
4036215 24/12/2018
KARISHMA TANEJA
FASHION MAKER, PLOT NO. 711, ROAD NO. 7, G.I.D.C., SACHIN, SURAT - 394230
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
4037955  26/12/2018
SARIKA BHANDARI - M/S. SHREE RAM MARKETING.
11 RADHE KRISHNA TEXTILE MARKET, RAILWAYPURA, PANCKUVA GATE, AHMEDABAD-380002 GUJARAT INDIA.
proprietary firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :15/12/2018

AHMEDABAD
Gents Wear, Kids Wear, Ladies Wear, Clothing, footwear, headgear.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ADORA..
MR. MANOHAR C. MURJANI, TRADING AS: - V.M. HOSIERY
70, MAHADEV NAGAR, BEHIND MAYA CINEMA, ‘G’ WARD, KUBERNAGAR, AHMEDABAD - 382 340 (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESafen
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Used Since : 01/10/2017

AHMEDABAD

HOSIERY ITEMS AND UNDER GARMENTS.
WIDEWINGS

4040012  28/12/2018
SUTARIYA VALJIBHAI NAGJIBHAI
AKSHAR ENTERPRISE, GROUND FLOOR, PLOT NO. 448/449, HARIDARSHAN SOCIETY, SINGANPOR CAUSEWAY ROAD,
SURAT - 395004, GUJARAT STATE
PROPRIETORSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD
SOCKS, HEELPIECES FOR FOOTWEAR, SOLES FOR FOOTWEAR, FOOTWEAR AND HEADGEAR, CLOTHING, SHOES &
BOOTS, SHORTS, SHIRTS-PANTS, SWEATERS, BATHING CAPS, BATHING COSTUMES, BICYCLES GLOVES, BOOT
BAGS, RAINCOATS, RAIN CAPES
4040119  28/12/2018
PRADEEP KUMAR VERMA PROP. OF PRADEEP FASHION
SHOP NO. A-107, INDIA TEXTILE MARKET, RING ROAD, SURAT
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
SAREE, DRESS, KURTI, LEHENGA AND READY TO WEAR GARMENTS
4043455    01/01/2019
RAHULBHAI LALJIBHAI GHORI (PROPRIETOR) TRADING AS YAANA FASHION
111, AMIDHARA SOCIETY, NEAR MOTI NAGAR, NANA VARACHHA, SURAT – 395006, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SAREES, READY-TO-WEAR CLOTHING, TUNICS, DRESSES
Goods restricted for sale in the state of Gujarat only..
LIFE-4

4049399   08/01/2019

BHARAT CHOTMAL PAWAR

trading as ;AMBE APPARELS

23, 1ST FKIR, RAJLAXMI COMPLEX, GHEEKANTA POLICE CHOWKY, GHEEKANTA, AHMEDABAD-380001 GUJARAT.

Used Since :05/08/2003

AHMEDABAD

CLOTHING INCLUDING IN CLASS - 25.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
KOKILADEVI MAHESHKUMAR MADRECHA, SOLE PROPRIETOR OF M/S. M. K. FASHION
A-803, MOONLIGHT RESIDENCY, NEAR DHIRAJ SONS, VESU, SURAT
AN INDIAN PROPRIETORY CONCERN
Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-1, OPP. GUJARAT HIGH COURT, SOLA, S.G.ROAD, AHMEDABAD - 380 060
Used Since :01/02/2010
AHMEDABAD
FANCY SAREE INCLUDED IN CLASS - 25
4057174  15/01/2019
VIPULKUMAR BABULAL MEHTA
trading as ;BUYERZONE ENTERPRISE
B/202, 7 HEAVEN, VIP ROAD, OPP. NANDINI – 3, VESU,SURAT – 395007
TRADERS
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SOCKS, HEELPIECES FOR FOOTWEAR, SOLES FOR FOOTWEAR, FOOTWEAR AND HEADGEAR, CLOTHING, SHOES & BOOTS, SHORTS, SHIRTS-PANTS, SWEATERS, BATHING CAPS, BATHING COSTUMES, BICYCLES GLOVES, BOOT BAGS, RAINCOATS, RAIN CAPES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BUYERZONE.
VMONI

4057176  15/01/2019

VIKRAMBHAI BABULAL MEHTA
BUY ZONE, 101- 3, AADINATH APARTMENT, MAHADEV FALIYU, KATARGAM, SURAT-395009
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD

SOCKS, HEELPIECES FOR FOOTWEAR, SOLES FOR FOOTWEAR, FOOTWEAR AND HEADGEAR, CLOTHING, SHOES & BOOTS, SHORTS, SHIRTS-PANTS, SWEATERS, BATHING CAPS, BATHING COSTUMES, BICYCLES GLOVES, BOOT BAGS, RAINCOATS, RAIN CAPES
4057267    15/01/2019

OM TRADERS
3RD FLOOR, AKASHDEEP COMPLEX FIRST, DHULA HOUSE, BAPU BAZAR, JAIPUR (RAJ.)-302003
PARTNERSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/04/2003

AHMEDABAD
READYMADE GARMENTS

subject to restriction of the goods for sale in the state of RAJASTHAN only.
4060814  18/01/2019
MR. BHAVINBHAI KUNVARJIBHAI PAVASIYA TRADING AS M/S. SHANGAR ENTERPRISE
202, A/19, Sweta Flat, Sneh sagar Society, Katargam, Surat-395004
Proprietor
Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)
Proposed to be Used
AHMEDABAD
Sarees, Dress, Kurti, Lehanga And Women's Ethnic Wear, Readymade Garment included in class-25
4065095  23/01/2019
MICO SILK MILLS PVT. LTD.
C-2001, 2ND FLOOR, NEW T.T. MARKET, RING ROAD, SURAT-395002
PRIVATE LIMITED

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/04/2010

AHMEDABAD
SAREES & READYMADE GARMENTS
4066782    24/01/2019
SHUBHAM PRAKASH CHAUDHARY
T COLOUR, J-1745, GLOBALE TEXTILE MARKET, SAHARA DARWAJA, RING ROAD, SURAT-395002
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
4067795  25/01/2019
TARUN HIRALAL JAIN, TRADING AS:- VASUDHA DESIGNER
S-2239, SURAT TEXTILE MARKET, RING ROAD, SURAT - 395 002 (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
SAREES.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS..
4076001  04/02/2019
MANOHAR C. MURJANI
trading as ;V.M. HOSIERY
70, MAHADEV NAGAR BEHIND MAYA CINEMA, G WARD, KUBER NAGAR, AHMEDABAD, 382340, GUJARAT, INDIA
Used Since :01/01/1991

AHMEDABAD

HOSIERY ITEMS AND UNDER GARMENTS INCLUDED IN CLASS - 25.
Goods restricted for sale in the states of Gujarat and Maharashtra only..
4078673 06/02/2019
HARSHANGKUMAR KAMLESHBHAI PATEL (PROPRIETOR) TRADING AS NISHTHA MFG.CO.
A 2/6, SECOND FLOOR, VIRGO COMPLEX, SANTRAM ROAD, NADIAD – 387001 (GUJARAT) INDIA
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :03/10/2017
AHMEDABAD
READY-MADE CLOTHING
Goods restricted for sale in the state of Gujarat only..
JANNAT FASHION

4080073   07/02/2019
ASHVINBHAI VALLABHIBHAI SAVALIYA
trading as ;AKSHIT ENTERPRISE
13, GIGEV PARK, NR RAMNAGAR, NIKOL ROAD, NIKOL AHMEDABAD, GUJARAT, INDIA 382350

Proposed to be Used

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
subject to restriction of the goods for sale in the state of GUJARAT only..
4082140   09/02/2019
PRAKASH TURMAL JHANGIANI
trading as ;MAHAVIR FOOT WEAR
442, MAHADEVNAGAR, BEHIND MAYA CINEMA ROAD, KUBERNAGAR, AHMEDABAD-382340
MANUFACTURER
A sole proprietorship firm
Used Since :01/04/2017
AHMEDABAD
FOOTWEAR, CHAPPAL, SHOES.
4083469  11/02/2019
RAHUL SHRIDHAR GANDHI
KRISHNA CREATION, SHOP NO. 2049, GR. FLOOR, TEXTILE TOWER MARKET, UMARWADA, RING ROAD, SURAT – 395002, GUJARAT STATE
PROPRIETORSHIP
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/11/2012
AHMEDABAD
SAREES & READYMADE GARMENTS
subject to restriction of the goods for sale in the state of GUJARAT only.
4084604 12/02/2019
JESNA MV
7/97 Thadagam road, Kanuvai, Coimbatore-641108, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :03/01/2019
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR; APRONS [CLOTHING]; FURS [CLOTHING]; LEGGINGS [TROUSERS]; READY-MADE CLOTHING
AMIIIRA, GROUND FLOOR, 481, KUMKUM RESIDENCY, KAMREJ ROAD, SURAT - 394185
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/07/2017
AHMEDABAD
SALWAR KURTA, DRESSES, GOWNS, READYMADE GARMENTS AND CLOTHING
subject to restriction of the goods for sale in the state of GUJARAT only.
4098144  24/02/2019
YASH SANJEEV MAHESHWARI
6, Subhashnagar Society, Near Girdharnagar, Shahibaug, Ahmedabad.
Director

Address for service in India/Attorney address:
VINAY JHAWAR
PLOT NO. 21/22, SEVEN HILLS COLONY, AURANGABAD.

Proposed to be Used
AHMEDABAD
Clothing; Footwear; Sportswear; Sports garments; Sports footwear; Sports headgear

The mark to be used as whole as show in the representation without any limitation to its colour.
4100168  26/02/2019
ASHISHKUMAR HANSHRAJBHAI VAGHANI
ANJANI NANDAN FASHION, 4- JAY YOGESHWAR ROW HOUSE, SARTHANA KAMREJ ROAD, SURAT - 395006
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADGE GARMENTS
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4112951 11/03/2019
MOHAMMED OWAIS
#4&7 PALACE MALL, QUADRANT ROAD, SHIVAJINAGAR, BANGALORE -560001
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Clothing *, Ready-made clothing, Sarees, Silk clothing, Girls' dresses, Dresses, Ghagra Choli (Readymade Garments), Salwar Kurta (Readymade garments for women), Bridal wear, Swim wear, Business wear, Ladies' wear, Ski wear, Maternity wear, Evening wear, Casual wear, Dhoti (Mens wear), Infant wear, Sports wear, Tennis wear, Inner soles, Sleepwear for women, Sandals for women, Women's outerclothing, Dresses for women, Socks for women, Suits for women, Babys' footwear, Mens' footwear, Footwear for men and women, Sandals for men, Clothing for men, women and children, T-shirts, Printed teeshirts, Shirts, Pants, Casual pants, Casual trousers, Casual shirts, Casual shoes, Formalwear, Formal dress, Formal pants, Formal trousers, Rain wear, Track pants, Tracksuit pants, Leggings [trousers], Slips [undergarments], Slips [underclothing], Sweaters, Cardigans, Men's pullovers, Bridal wear.


THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
4123107  19/03/2019
DIVYA APPARELS
'257/2, Rupala Ni Khadaki, B/h Gheekanta Police Chowky, Ahmedabad-380 001 Gujarat, India
Single Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :22/09/2010
AHMEDABAD
READYMADE GARMENTS
4123943    20/03/2019
MR. PATHI S SURESH
NO. 29/4, 38th CROSS, 8th BLOCK, JAYANAGAR, BENGALURU - 560 070.
SOLE PROPRIETOR

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used
CHENNAI
READYMADE GARMENTS AND SAREES
Trade Marks Journal No: 1944, 09/03/2020  Class 25

4124090  20/03/2019
KABOOR SHERIFF H
10/A, Moovendar Nagar, Viswanathapuram Extension, Madurai - 625014
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
K. SANTHOSHKUMAR TRADING AS TLM CREATIONS
NO.4/24A, VALAYAPALAYAM, PAPPANKULAM, SEYUR, AVINASHI - 641 655, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
VEST, BRIEFS, KNITTED TRUNKS, UNDERWEARS, BRASSIERS, CHEMISES, SLIPS, PETTI-COATS, PANTIES, NIGHTIES, CASUAL WEARS, PAIJAMAS, T-SHIRTS, SHIRTS, SHORTS, PANTS, TROUSERS, KIDSWEARS, BABA-SUITS, SPORTSWEAR, UNDERGARMENTS, UNIFORMS, LEGGINGS, INNER SOLES AND SWIMSUIT.
4127396  25/03/2019
SRIVATSAI SRUTI
403 SRI VENKATESWARA RESIDENCY SECTOR-8 MVP COLONY VISAKHAPATNAM-530017
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
Roister

4127600  25/03/2019

B.S.VENKATESH
D.NO: 13-2-383, SHOP NO: 1&5, UPSTAIRS, SAIFULLA BRIDGE ROAD, SRINIVASA NAGAR, ANANTAPUR - 515001, ANDHRA PRADESH

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

READYMADE GARMENTS FOR MEN, WOMEN AND CHILDREN, DENIM WEAR, JEANS, NIGHTWEAR, UNDERWEAR, PANTS, SHIRTS AND T-SHIRTS
4129527    27/03/2019
REVATHI READYMADES
36 & 38, MADHAVARAM HIGH ROAD, PERAMBUR, CHENNAI-600011
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4139756  06/04/2019
MR. RADHAKRISHNA PILLAI.V.N
KADAKKETHU HOUSE, ANGADICAL, PUTHENKAVU P.O, CHENGANNUR, KERALA, PIN -689123
INDIVIDUAL

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
CHENNAI
FOOTWEAR
4152353  19/04/2019

SHAKTI BRANDZ
NO.47,1ST CROSS,2ND FLOOR,MUNISWAMAPPA LAYOUT,KPN TRAVESL BYE LANE, BOMMANAHALLI, BANGALORE-560068

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear


THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
4157664  25/04/2019  
NISHANTH NARAYANAN  
REMA, CHOVA, CHOVA.P.O, CHOVA, KANNUR -670006  
Individual  

Address for service in India/Attorney address:  
PRG ASSOCIATES  
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA  

Proposed to be Used  
CHENNAI  
Readymade garments, Ladies wear, Kids wear, Sportswear, casual wear
4184442    23/05/2019

VIOLIN PRINTS
B-114,NEW T.T. MARKET, RING ROAD, SURAT-2, GUJARAT
Partnership firm

Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE.
205, SURYA PLAZA, NR, GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :01/04/2010

AHMEDABAD
CLOTHING.

restriction of goods for sale in the state of GUJARATN only.
4184716    23/05/2019
JIGYASA JOLLY
104, Block F, Rajouri Garden, New Delhi- 110027
INDIVIDUAL
Address for service in India/Agents address:
VIVEK SHARMA
222, 2ND FLOOR, VARDHMAN PREMIUM MALL, OUTER RING ROA, DEEPALI, PITAM PURA, DELHI-110034.
Used Since :01/08/2016
DELHI
All kind Womens Apparels, Indian and Western Clothing, Designer Suits, Sarees, Lehanga, Gown, JumpSuit, Top, Skirts, Indo -Western, Indian, Dungarees etc.
4185255   23/05/2019

RINKY JAIN TRADING AS SHREE HARCHALI APPARELS
NO.8/98 D, SRI MAHAVISHNU NAGAR, 1ST STREET MAIN ROAD, ANGERIPALAYAM, TIRUPUR - 641 603, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwear—s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts,
Shirts, Shorts, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Uniforms, Leggings, Nightwear, Tops
for Women Caps and Swimsuits.
4193768   31/05/2019
ASHOK KUMAR JAIN PROP. OF JINVAR HI FASHION
21/405, 4TH FLOOR, ADISHWAR COMPLEX, D S LANE, CHICKPET CROSS, BANGALORE-53.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
CHENNAI
READY MADE GARMENTS AND HOSIERY IN CLASS-25
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4196651  04/06/2019
MR. KISHORE KUMAR.
No.235/B, 5th Main Road, 4th Stage, Rajajinagar Industrial Town, Bengaluru- 560 044.
Proprietor of : Sri Balaji Fashion.

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Readymade Garments, Clothing and headgear.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4211601  19/06/2019
MOHAMMAD AJAM TRADING AS M/S ABR FASHION COLLECTION
MOHALLA TEER GRAM, ZAIDPUR, NAWABGANJ, BARABANKI
PROPRIETORSHIP
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Stoles, Shawls and stoles, Cashmere shawls, Pashmina shawls, Wool shawls, Shawls and headscarves, Silk shawls, Dupatta (Scarf), Mufflers [neck scarfs], Scarfs, Clothing.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE TM.
Trade Marks Journal No: 1944 , 09/03/2020 Class 25

4216239 25/06/2019
FINKA KNITTINGS
SF.NO.220,KARAIPUDUR, PALLADAM ROAD, TIRUPUR - 641 605, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU..
4223629 03/07/2019

DEVADASS ASHA
65, 2nd Street, Maha Vishnu Nagar, Angeripalayam, Tiruppur, Tamilnadu - 641603
Trading as ExpoKnits International

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Clothing, footwear, headwear.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
Athitude
4223756  03/07/2019
PAGE INDUSTRIES LIMITED
Cessna Business Park, Umiya Business Bay, Tower-1, 7th Floor, Varthur Hobli, Outer Ring Road, Bangalore – 560 103
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
4245990  25/07/2019
SUNSHINE COLLECTION
H.NO. 32, 2ND FLOOR, MIG FLATS, SST NAGAR, PATIALA, PUNJAB 147001
FIRM REGISTRED UNDER PARTNERSHIP ACT 1932
Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE, H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Proposed to be Used
DELHI
Clothing, footwear, headgear

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
4248525  27/07/2019
SUMIT
63, Block-A, Rajeev Nagar, Begumpur, North West Delhi-110086
MANUFACTURER AND MERCHANT
Single Firm

Proposed to be Used
DELHI
Manufacturing of clothes including readymade garments.
Mark should be read as a whole.
Proposed to be Used:

DELHI

HOSIERY AND READymADE GARMENTS, JEANS, JACKETS, SHIRTS, ADN BELTS, TROUSERS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES, MEN WOMEN AND CHILD CLOTHING, FOOTWEAR AND SHOES.
MERRICO
4281644  02/09/2019
AMIT KUMAR
J-12/66, SECOND FLOOR, RAJOURI GARDEN, J-6, DELHI-110027
PROPRIETOR
Address for service in India/Attorney address:
YOGESH KHANNA
L-42, SECOND FLOOR, SHASTRI NAGAR, NEW DELHI-52
Proposed to be Used
DELHI
SHIRTS, T-SHIRTS, DENIM JEANS
4308747  30/09/2019
MADAN LAL, AN INDIAN NATIONAL, SOLELY TRADING AS MONICA FASHION
Shop No: 02, M.H.Plaza, Ground Floor, No: 44, Manul pet, Bangalore - 560 053, Karnataka, India
Sole Proprietary Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Readymade Garments
LEMON STONE

4313892 05/10/2019
LAXMICAND A. DABHI TRADING AS LEMON STONE
233, 2ND FLOOR, BHOOMI PLAZA, S.B.MARG, DADAR WEST, MUMBAI — 400028
SINGLE FIRM

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092
Used Since :19/05/2004

MUMBAI
CLOTHING; FOOTWEAR; HEADGEAR; CHILDREN'S CLOTHING; CHILDREN'S WEAR; CHILDREN'S BIBS; SOCKS;
CHILDREN'S HEADGEAR; CHILDREN'S FOOTWEAR ALL INCLUDED IN CLASS 25
ANJLY BUDHIRAJA
B-263AB, 1st floor, Street No.3, Majlis Park, Adarsh Nagar, Delhi-110033.
Individual

Address for service in India/Attorney address:
PROSENJIT MONDAL
C block Sector 2, C-44 First Floor, Noida, Uttar Pradesh 201301
Used Since :24/09/2019

DELHI
Clothing namely Lingerie, Swimwear, Beach clothes
4317001  10/10/2019
ROHIT LAKHAMICHAND NARANG
Ganesh Collection, Pathardi, Tisgaon, Ahmadnagar, Maharashtra 414106
Individual
Address for service in India/Attorney address:
LEXINDIA EXPERTS
LexIndia Experts, 102 Pankaj Tower-1, G Block, Vikaspuri, New Delhi 110018
Proposed to be Used
MUMBAI
Garments
4318347  11/10/2019
YADU KRISHNAN K
Sayoojyam Kuttiattoor Kannur Kerala-670602
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/02/2019

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4318359  11/10/2019
PANKAJ KHANNA
House no-88, Vishakha Enclave, Block-PU, Pitampura, North-West, Delhi 110034
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
DELHI
HOSIERY & READY MADE GARMENT: KURTA PAJAMA, COAT, SUIT & SHERWANI
RAMANDEEP MEHMI
VPO BOPARAI, BOPARAI KALAN, DIST. JALANDHAR
AN INDIAN NATIONAL

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI
READYMADE GARMENTS
DENIMWALL

4320232    14/10/2019
MR. SAHIL MAHANDIRATTA
C-183, 2ND FLOOR, HARI NAGAR, CLOCK TOWER, DELHI-110064
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2019

DELHI
CLOTHING FOR MEN, WOMEN AND CHILDREN NAMELY SHIRTS, T-SHIRTS, SWEATSHIRTS, JOGGING OUTFITS, TROUSERS, JEANS, SHORTS, TANK TOPS, RAINWEAR, BIBS, SKIRTS, BLOUSES, DRESSES, SUSPENDERS, SWEATERS, JACKETS, COATS, RAINCOATS, SNOW SUITS, TIES, ROBES, HEADGEAR, HATS, CAPS, BELTS, SCARVES, SLEEPWEAR, PYJAMAS, LINGERIE, UNDERWEAR, SWIMWEAR AND COSTUMES COMPRISED OF BODY SUITS, FOOTWEAR.
4322520  16/10/2019
P.HARI PRABHU TRADING AS LOVEIT GARMENTS
NO.1549/2B, NANDHA NAGAR, POYAMPALAYAM, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU STATE.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.

Mark should be read as a whole.
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4322521 16/10/2019
K.A.ABDUL GAFOOR TRADING AS PACO EXPORTS
S.S. NAGAR EXTN-26, KPN GARDEN, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Pants, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.

Mark should be read as a whole.
Trade Marks Journal No: 1944 , 09/03/2020 Class 25

4323382 17/10/2019
SYED IMRAN
NO 26TH/7, 4TH A MAIN ROAD, NEW GURAPPANA PALYA BANNERGHATTA ROAD, BANGALORE SOUTH, KARNATAKA-560029
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
CHENNAI

Ready made garments.
4323678    17/10/2019
VIJAY KUMAR CHETANI TRADING AS : CHETANI FOOTWEAR
A-10 CHETANI FOOTWEAR, GROUND FLOOR, GAJANAND PLAZA NEEM KA THANA SIKAR 332713
INDIVIDUAL
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD
FOOTWEAR CLASS 25 ONLY)
Mark should be read as a whole.
UMA ENTERPRISE.
32, Shreeji Industrial Estate, Subhash Road, Jogeshwari (East), Mumbai- 400 060.
Partners-Indian National. A registered partnership firm.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Used Since :31/12/2000

MUMBAI
Clothing & wearing apparels of all sorts including hosiery, T-shirts, shirts, jeans, trousers, caps, denim pants, headgear, sweat shirts, readymade garments, top, suits, dress suits, stoles, neck-ties, socks, belts (clothing), jackets (clothing) being goods included in class 25.
4325947   19/10/2019
UMA ENTERPRISE.
32, Shreeji Industrial Estate, Subhash Road, Jogeshwari (East), Mumbai- 400 060.
Partners-Indian National. A registered partnership firm.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :31/12/2000
MUMBAI
Clothing & wearing apparels of all sorts including hosiery, T-shirts, shirts, jeans, trousers, caps, denim pants, headgear, sweat shirts, readymade garments, top, suits, dress suits, stoles, neck-ties, socks, belts (clothing), jackets (clothing) being goods included in class 25.
4326590  21/10/2019
DELIQON GARMENTS PRIVATE LIMITED
trading as ;DELIQON GARMENTS PRIVATE LIMITED
SHOP NO. 3, A-100, AMAR COLONY LAJPAT NAGAR, NEW DELHI - 110024, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, INCLUDED IN CLASS 25
4326600  21/10/2019
BEIGE TEXTILE PRIVATE LIMITED
8/2-B, ARYA NAGAR, KANPUR (U. P.)
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
READY-MADE GARMENTS INCLUDING LADIES SUITS, KURTIS, BLOUSES, JEANS, TOPS, JACKETS, TIES, GHAGRA, SALWAR, CHOLI, LEGGINS AND LAHANGA.
4327648  22/10/2019
BRAVERS SUPPORT
NEAR KALI MATA MANDIR, AMKHERA, KUDWARI COLONY, JABALPUR-482002(M.P)
PARTNERSHIP
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR AND HEADWEAR

*THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.*
LAXMI GAUTAM TRADING AS VILAX ENTERTEMENT,
1ST FLOOR, F-102, THE ABADI OF DAV COMPLEX, MAYUR VIHAR, PHASE-1, EAST DELHI, DELHI-110091.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CLOTHING.
4328142    22/10/2019

J. MOHAMED RAFIK TRADING AS NAUGHTY BOY GARMENTS
NO.57/29, SATHYA NAGAR MAIN STREET, KANGAYAM ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for men, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4328250 22/10/2019
MUHAMMED SHAFI MC
MOORKANCHALIL(H) KAPPUR(PO) PALAKKAD(DT) 679552(PIN)
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Baby footwear, Clothing, footwear, headwear, Baby shirts
DOLARAM
trading as ;MAHADEV GARMENTS
4TH F BLOCK, G-683-84, 775, 445, CITY CENTRE NEAR LDGHA GATE AHMEDABAD GUJRAT - 380016 BANGALORE
KARNATAKA INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004
Used Since :24/10/2018
CHENNAI
READY MADE GARMENTS.
CHANDNI MAHAJAN TRADING AS M/S. BDMR CRICKET SOLUTIONS
A-61, DEFENCE COLONY, MAWANA ROAD, MEERUT CITY, U.P.-250001
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Clothing, footwear, headgear, scarves, wrist and head bands; gloves, socks and shorts; t-shirts, sweatshirts and pullover; bathing suits, running suits, pajamas, skirts, jackets and track suit
4330488   24/10/2019
UMESH KUMAR SHARMA
E-60 A, Street No. 23, 40 Feet Road, Chanakya Place, Part 1, New Delhi-110059
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :22/10/2019
DELHI
Clothing, footwear, headgear.
4330665    24/10/2019
SHRI RISHABH JAIN TRADING AS RISHABH CREATIONS
4/464A, OLIA ROAD, CHILGARH AGRA
proprietorship firm
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GARI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :27/05/2019
DELHI
LOWER, T-SHIRT, HUDDIES, NIGHTSUTS, WOOLEN LOWER, WOOLEN INNERWEAR, HOSIERY SHORTS, CLOTHES OF MEN, WOMEN & KIDS.
Mark should be read as a whole.
4331507  25/10/2019
RUPA DUTTA TRADING AS H.L.D. HOSIERY
6A/1B, Rajabagan Lane, Kolkata-700030, West Bengal.
Proprietres
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :01/10/2017
KOLKATA
Readymade Garments, Hosiery Products.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4331664  25/10/2019
SH. DALA RAM PRAJAPAT PROPRIETOR OF M/S RAM ROOP KNITWEARS
# 804, GULCHAMAN GALI, OPPOSITE JAIN GIRLS SCHOOL, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2019
DELHI
HOSIERY & READYMADE GARMENTS
4336063    01/11/2019
RIHAN AHMED, PROPRIETOR, DE WEAR
NO.1, GROUND FLOOR, STEPHENS ROAD CROSS, FRAZER TOWN, BENGALURU- 560005 KARNATAKA
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI
FOOTWEAR, CLOTHING
PK7

4336178  02/11/2019

PARVEEN KHURANA
C-93, TAGORE GARDEN, NEW DELHI-27
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4337048  04/11/2019
RAM NARAYAN
H-268, J J CAMP TIGRI, SOUTH DELHI- 110062.
SINGLE FIRM
Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :01/07/2019
DELHI
READYMADE GARMENTS.
Mark should be read as a whole.
Trade Marks Journal No: 1944, 09/03/2020  Class 25

JADE SPARROW PVT LTD
108/11 Near Rest House Laxmibai Park MG Road, Shujalpur (M.P.) -465333
Company registered under Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

Mumbai
Readymade Garments, Clothing, footwear, headgear, Suits, Blazers, Shirts, Trousers, Jackets, Undergarments, Ties, Belts, Shoes included under class 25.
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS AND HOSIERY
4338131   05/11/2019
KARAN BATRA
F1U-56, SECOND FLOOR, PITAMPURA, NORTH WEST DELHI-110034
PROPRIETOR

Address for service in India/Attorney address:
SURAJ
192 C, Arjun Nagar New Delhi-29

Proposed to be Used
DELHI
Clothing, footwear, headwear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE TM
4338210 05/11/2019
VIRENKUMAR SURESHBHAI MEHTA
KAPIL KRUPA, 6-MEHUL NAGAR, BH. NILKANTH CINEMA, KOTHARIA ROAD, RAJKOT – 360002 (GUJARAT) INDIA
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
CLOTHING, APPARELS, FOOTWEAR, HEADGEAR; HOSIERY GOODS; UNDERGARMENTS; READY-MADE GARMENTS; CLOTHING FOR MEN, WOMEN AND CHILDREN; SHIRTS, SARIS, TOPS, SKIRTS, PALAZZAO, LEHenga, FROCKS, PATTUPAVADA, TROUSERS, SHORTS, FROCKS, TOPS, BLOUSES, CHURIDHAR, SALWAR KAMEEZ, KURTIS, LEHenga, LEGGINGS, TIGHTS, KAFTANS, PYJAMAS, JEANS, STOCKINGS, TIGHTS, NIGHTGOWNS, BRIEFS, SLIPS, GOWNS, JACKETS; WOMEN'S CLOTHING, MATERNITY WEAR, MATERNITY CLOTHING, ARTICLES OF CLOTHING AND ACCESSORIES ALL INCLUDED IN CLASS 25

Mark should be read as a whole.
4338398    05/11/2019
SIYARAM SHARMA S/O. SH KAILASH CHAND SHARMA PROPRIETOR OF SUPER FOOTWEAR INDUSTRIES
H-50A2, V.K.I.A. EXTENSION, BADARANA, JAIPUR-302013 (RAJ.)
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C SCHEME, JAIPUR - RAJASTHAN
Used Since :10/01/2013
AHMEDABAD
FOOTWEARS INCLUDED IN CLASS 25.
4338409 05/11/2019
NEXSTEP ACTIVITY LLP
17TH FLOOR, NIRMAL BUILDING, NARIMAN POINT, MUMBAI-400021
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
READY-TO-WEAR CLOTHING AND HOSIERY; CLOTHING; UNIFORMS & UNIFORM CLOTHING; SCHOOL UNIFORMS,
CHILDREN’S CLOTHING; TIES (CLOTHING), SHIRTS, TROUSERS, SKIRTS, NIGHTDRESSES, COATS, KNITWEAR
(CLOTHING); FOOTWEARS INCLUDING BOOTS, SHOES AND SLIPPERS; HEADGEAR; BELTS (CLOTHING); SOCKS;
GLOVES; CAPS, HATS AND BONNETS; APRONS; SPORTSWEAR; SPORTS CLOTHING; SPORTS FOOTWEAR AND
JERSEYS; ATHLETIC UNIFORMS AND FOOTWEAR; CHILDREN’S SLEEPWEAR; BODYSUITS AND SWIMWEAR.
KERALA DINESH BEEDI WORKERS CENTRAL CO-OPERATIVE SOCIETY LTD
GKP CENTER, P.O CIVIL STATION, THANA, KANNUR - 670 001, KERALA.
A SOCIETY REGISTERED UNDER THE SOCIETIES ACT, REPRESENTED BY ITS SECRETARY MR. K. PRABHAKARAN
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :17/03/2010
CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING;
SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS;
UNDERWEAR; VESTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR;
NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS AND SOCKS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4339582  06/11/2019
MEENU SASIKUMAR
SREESHYLAM, OPPOSITE MAIN POST OFFICE, ETTUMANOOR P.O, KOTTAYAM-686631
PROPRIETORSHIP
Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
4339791    06/11/2019

KUNAL JINDAL
341/27, ONKAR NAGAR-B, TRI NAGAR DELHI-110035
INDIVIDUAL

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
DELHI
footwear
SUNIL BAJAJ
19, Chander lok Colony, Agra, Uttar Pradesh - 282002
owner

Address for service in India/Agents address:
ANKUR VERMA
9/112A, JATTI KATRA, MOTI KATRA, AGRA-282003,UP.

Proposed to be Used
DELHI
FOOTWEAR
Trade Marks Journal No: 1944, 09/03/2020  Class 25

MR. AMAR VASWANI TRADING AS ELECMEC CONTROLS
H 305 / 306, SHARAD IND. ESTATE, NEXT TO SHAH CAR CARE, LAKE ROAD, BHANDUP (W), MUMBAI - 400 078.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
READYMADE GARMENTS

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
AUSTINA
4340744  07/11/2019
MRS. ARTI CHHABRA TRADING AS MADHAV CREATION.
X/6229, 2ND FLOOR, SHANTI BHAWAN, RAGHUBAR PURA, MAIN ROAD, GANDHI NAGAR, DELHI-110031.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
4340996  07/11/2019
AJIT SINGH S/O SHISHPAL
HOUSE NO 14, KIRMARA, HISSAR, HARYANA
PROPRIETORSHIP
Address for service in India/Attorney address:
AAMIR KHAN & ASSOCIATES
Office No 16, 4th Floor, Precious Mall, MD Road, Jaipur-302004
Proposed to be Used
DELHI
CLOTHING AND FOOTWEAR
4341058  07/11/2019
OSMAN ALI
Altex, A4-223, Rajiv Gandhi Salai, Egathur – 603103 (Near Hdfc Atm).
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE TM

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ENTIQUE ETHNIC STORY

4341222   07/11/2019
RAHUL RAVIKUMAR JAIN TRADING AS AARJAV ENTERPRISE
Tambhaku Oli, Bhandara Road, Itwari, Nagpur, Maharashtra, 440002
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Ready-made clothing.
DIVEEYAN

4341502  07/11/2019
RINKI PANDIT SARDAR
C4/76/26/112, BANDAL PARA ROAD
READYMADE GARMENTS
INDIVIDUAL

Proposed to be Used
KOLKATA
Clothing, footwear, headgear
4342184   08/11/2019
RASI PROCESSORS
BEHIND IMPERIAL, OPPOSITE GEB SUBSTATION, DHORAJI ROAD, JETPUR - 360370, GUJRAT.
PARTNERSHIP FIRM
Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Proposed to be Used
AHMEDABAD
SAREES, READYMADE GARMENTS AND HOSIERY INCLUDING SWIMMING COSTUMES, TRACK SUIT, CAPS,
FOOTWEAR, SHOES, JEANS, TROUSERS, SHIRTS, T-SHIRTS, CHILDREN'S WEAR, CLOTHING, NECKTIES, UNIFORMS,
SOCKS, WAIST BANDS, WRIST BANDS, HATS, STOCKINGS, SCARFS, GOWNS, GIRDLES.
Mark should be read as a whole.
BUTTERFLIES BAG PVT. LTD.
C-35, GROUND FLOOR, NARAINA VIHAR, NEW DELHI-110028
A PRIVATE LIMITED COMPANY INCORPORATED THE COMPANIES ACT.

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Clothing, footwear, headwear
4342929  09/11/2019

MOHAMMED FAHOUM
Green House, Mubarak Nagar, Via Vidyanagar, Muttathody, Kasaragod, PIN – 671123, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI
CLOTHING, READYMADE GARMENTS, LADIES’ WEAR, SAREES, NIGHTIES, BRAS, PANTIES, SKIRTS, SCARVES, STOLES, CHILDREN’S WEAR; INFANT WEAR; HOSIERY, UNDERGARMENTS, MEN’S WEAR, TROUSERS, SHIRTS, TSHIRTS, ATHLETIC PANTS, TRACKSUIT PANTS, YOGA PANTS, CASUAL TROUSERS, NIGHTWEAR, DHOTI (MENS WEAR); CAPS [HEADWEAR], HATS, BELTS (CLOTHING), SWIMWEAR, FOOTWEAR.
PINQS GIRLS WEAR
4343052  09/11/2019
S. GAGANDEEP SINGH PROPRIETOR OF M/S ISHWAR KNITWEARS
# 1008/29/8, BAL SINGH NAGAR, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :26/10/2019
DELHI
HOSIERY & READYMADE GARMENTS
WEARQUEEN

4343139    09/11/2019
NAVEEN JAIN TRADING AS PUNEET KNIT & WEAR
GURU NANAK DEV NAGAR, GALI NO. 6, BASTI JODHEWAL, LUDHIANA-141007 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI

Hosiery & Ready-made Clothing.
KEBAYA

4343298  10/11/2019
MANPREET KAUR
3H, Sreshtha Raajeshwari, Balaji Nagar 3rd Street, Royapettah, Chennai - 600014
An individual

Address for service in India/Attorney address:
DURGA BHATT
5C, Uma Complex, Branson Garden Road, Kilpauk, Chennai - 600010

Proposed to be Used
CHENNAI
Clothes; salwar; salwar kurta; kurta; pymajas; leggings; trousers; pants; tops; ladies tops; shoes; ladies shoes; readymade garments for women; dupatta; kurta shirt; clothing; footwear; headgear; slipper
4343339  10/11/2019  
CHAND BABU
E-1/90, NAND NAGRI, DELHI-93
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4343407  11/11/2019
VIJAY KUMAR SHARMA (SOLE PROPRIETOR OF BANSI FASHION JAIN SAREE)
Shop No. B- 7, 636, Near Nathu Colony Chowk, 100 Feet Road Chandlerlok, Shahdara, East Delhi- 110093
Sole Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
DELHI
Clothing, footwear, headgear Under Class “25”
DEKKIN

4343423  09/11/2019

RENU AGARWAL
CGA-223, SHIVAJI MARG, DLF CAPITAL GREENS, MOTI NAGAR, NEW DELHI- 110015
INDIVIDUAL

Address for service in India/Attorney address:
MANOJ YADAV
9-B, BEWAN ESTATE, DWARKA MOD, NEW DELHI-110059

Proposed to be Used
DELHI
FOOTWEAR INCLUDED IN CLASS 25.
DAKU
4343842  11/11/2019
RUTVA TRIVEDI
C 12 QUTUB INSTITUTIONAL AREA, NEW DELHI- 16, INDIA
A citizen of India
Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
DELHI
CLOTHING, T-SHIRTS, GLOVES, HATS, JACKETS, SPORT SHIRTS, SWEATERS, SCARVES, SWEATSHIRTS, RAIN COATS,
SOCKS, PYJAMAS, PANTS, ONE-PIECE GARMENTS FOR BABIES; BOTTOMS, CAPS, LOUNGEWEAR, SHORTS, TOPS,
TANK TOPS, CLOTH BIBS AND APRONS, BELTS, EAR MUFFS
OOY

4345015  12/11/2019

VIJAY KUMAR PROPRIETOR OF FIRSTZON
A-6/512 AMAR COLONY, EAST GOKALPUR, LONI ROAD, NEW DELHI - 110094

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
ROLEES
4345505  13/11/2019
VED PRAKASH DUBEY
RIDDHI SIDDHI ENTERPRISES AT-C-190 TAGORE GARDEN EXTENSION 3 RD FLOOR NEW DELHI-110027
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
READYMADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25.
ROCK EET
4345506  13/11/2019
VED PRAKASH DUBEY
RIDDHI SIDDHI ENTERPRISES AT-C-190 TAGORE GARDEN EXTENSION 3 RD FLOOR NEW DELHI-110027
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
READYMADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25.
Trade Marks Journal No: 1944 , 09/03/2020 Class 25

4346710  14/11/2019
R J CLOTHING
186 (OLD NO. 207), PURASWALKAM HIGH ROAD, 2ND FLOOR, ABOVE CANARA BANK, PURASWALKAM, CHENNAI - 600007, TAMIL NADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :14/10/2006

CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING; SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS; UNDERWEAR; VESTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR; NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS AND SOCKS
4346831  14/11/2019
ROMIT SANJAYBHAI MANGUKIYA (PROPRIETOR) TRADING AS FASHION ICON
A-301, PLATINUM HEIGHTS, OPP. UTRAN POWER HOUSE, MOTA VARACHHA, SURAT- 394105, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS, GHAGRA CHOLI (READYMADE GARMENTS), CLOTHING
FOR WOMEN, CLOTHING FOR MEN, CLOTHING FOR CHILDREN
Mark should be read as a whole.
4346923  14/11/2019
K.SIVAKUMAR
No.8/45, Teachers Colony, 3rd Street, Angeripalayam Main Road, Tirupur - 641602
INDIVIDUAL
Address for service in India/Attorney address:
P.MEENAKSHI SUNDARAM
"GOKUL RESIDENCE" # 3/20, GROUND FLOOR, ELLAIAMMAN KOIL STREET, FLAT NO,1-A, WEST MAMBALAM, CHENNAI-600 033.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Tops For men , Caps And Swimsuits.
XS CORE
4346931    14/11/2019
MR. PARDEEP KUMAR PROPRIETOR OF M/S SHRI RAM GARMENTS
STREET NO. 4, PRITAM PURI, NEAR SHIV PURI, SHANI DEV MANDIR, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2019
DELHI
HOSIERY AND CLOTHING ARTICLES.
4348391  15/11/2019
PUNEET SEHGAL
IX/6353, NETAJI GANDHI NAGAR DELHI-110031
INDIVIDUAL FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READY MADE GARMENT COAT PANT, BLAZER, SHERWANI INCLUDED IN CLASS 25

Mark should be read as a whole.
4348394  15/11/2019
KURAISH ANSARI
Room No.2, Vithal Jeena Patel, Sukarwadi, M G Road, Vithal Nagar, Borivali (E), Mumbai – 400066
PROPRIETOR

Address for service in India/Agents address:
JENY VINOD KUMAR GOWADIA
G/102, PRANAY NAGAR CHS LTD., RAM MANDIR ROAD, VAZIRANAKA, BORIVALI (W), MUMBAI-400091.

Proposed to be Used
MUMBAI
Ethnic Wear
4349315  16/11/2019
DHANABAL TRADING AS JK KNITWEARS
NO.14(1), ROJA NAGAR, GOUNDANAICKENPALAYAM MANNARAI (PO), TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
KAUSHIK P LUNAGARIYA SOLE PROPRIETOR OF KAVYA FAB
PLOT NO. 25, BAJARANG ROW HOUSE - 2, VALAK PATIYA, KAMREJ, SURAT, SURAT, GUJARAT, 395006
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :29/05/2019

AHMEDABAD
Clothing *, Work clothes, Judo clothing, Gymnastic clothing, Tennis clothing, Swaddling clothes, Baby clothes, Suits [clothing].
4350407    18/11/2019
BHAWNA KHURANA
Rz-43A, Gali No. 3, Raghu Nagar, Palam Village S O Dabri, New Delhi 110045
Individual

Proposed to be Used
DELHI
Clothing, Footwear
SANJAY KUMAR SHARMA TRADING AS M/S. K.S.FOOTWEAR
SHOP No. 17-18, BS GUPTA COMMERCIAL COMPLEX, MOTIKATRA ROAD, AGRA - 282003 (U.P.)
Individual
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELHI
FOOTWEARS FOR LADIES, GENTS AND KIDS
SETHI COLLECTION
326 LAXMAN GALI KOTHI GATE HAPUR- 245101 UTTAR PRADESH, INDIA
DIRECTOR - SUMIT SETHI, RAJAT SETHI
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
DRESSES, UNDER GARMENTS, SPORTS GARMENTS, LEATHER GARMENTS, FOUNDATION GARMENTS, SLEEPING GARMENTS, LINEN (BODY -) [GARMENTS], GARMENTS FOR PROTECTING CLOTHING, CLOTHING, BABIES' DRESSES, BABY DRESSES, SUITS, BUSINESS SUITS, SARIS, SHIRTS, KURTA (SHIRT), MEN'S SHIRTS, SUIT COATS, SUIT JACKETS, BLAZERS.
Always Active

4351699    19/11/2019

R. RAJEEV KRISHNAN
PLOT NO. 502-A, 4TH SOUTH MAIN ROAD, KAPALEESHWAR AR NAGAR, NEELANKARAI, CHENNAI-600115, TAMILNADU, INDIA
Individual

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, AND HEADGEAR
ROYALE BLUE

4352043  19/11/2019
MR. SHIVANK MALHOTRA
D-763, 1st FLOOR, SARASWATI VIHAR, PITAMPURA, NEW DELHI-110034.
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2005

DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
REVET BLUE

4354240  21/11/2019
V DOT CLOTHING
25, 1st Floor, Murugan Mansion, 2nd Main, Sudhama Nagar, Bengaluru, Karnataka- 560027
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Clothing
4355929  23/11/2019
JANAK BABUBHAI DESAI (PROPRIETOR) TRADING AS KHODIYAR SILK
543, ADINATH MARKET, NR. NEW ADARSH MARKET, RING ROAD, SURAT- 395002, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :12/08/2015
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS
4355932  23/11/2019
GORDHANBHAI B. SHIROYA (PROPRIETOR) TRADING AS BUDDHAM DESIGNER
416, LAXMINAGAR, L.H. ROAD, BOMBAY MARKET, SURAT-395010, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS, GHAGRA CHOLI (READYMADE GARMENTS), HOSIERY
4374453  11/12/2019
BASIC KIDS
Flat – 1601,floor- 16 Wing-a, Samarpan chs off Westen express High Way, Near Vasant Marvel, Borivali East, Mumbai - 400066
Partnership Firm
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, JEANS, TROUSER, PANT, PYJAMA, CHUDIDAR, FROCK, KURTA, READYMADE GARMENTS,
HEADGEAR, FOOTWEAR
ANISH BHARTI
D-14/50 SECTOR-7 ROHINI
INDIVIDUAL

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4385106    21/12/2019
AARKEY RETAIL PVT. LTD.
BLOCK - A, P-721, LAKE TOWN, KOLKATA - 700089
PRIVATE LIMITED
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4386485  23/12/2019
NARAYAN CHANDRA BEHERA
trading as ;SHREE SADGURU TEXTILES
42/4, BASAK BAGAN, SWAMIJI SARANI, KOLKATA - 700048
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/11/2018
KOLKATA
READYMADE GARMENTS INCLUDING HOSIERY GOODS BEING IN CLASS 25
Trade Marks Journal No: 1944,  09/03/2020    Class 25

4386486    23/12/2019
NARAYAN CHANDRA BEHERA
trading as ;SHREE SADGURU TEXTILES
42/4, BASAK BAGAN, SWAMIJI SARANI, KOLKATA - 700048
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.
Used Since :10/11/2018
KOLKATA
READYMADE GARMENTS INCLUDING HOSIERY GOODS BEING IN CLASS 25
4388499  24/12/2019
BHASKAR SURGICAL PRIVATE LIMITED
422/75 B, TOP DARWAZA, LUCKNOW-226003, UTTAR PRADESH
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :16/08/2019
DELHI
APRONS, COAT, SUITS, JACKETS included in class 25
YATTA

4393474  30/12/2019
DEVANSHI DIPAKBHAI MEHTA
trading as ;YATTA
6,jivan vikas soc Nr-gokulam dairy athwalines surat
MANUFACTURER
individual

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

clothing
4399497    06/01/2020
M/S. JUNCTION FABRICS AND APPARELS LIMITED
NO. 15, MURTHY PLAZA COMPLEX, KARIA GOUNDER STREET, KHADERPET, TIRUPPUR - 641 601, TIRUPPUR DISTRICT,
TAMILNADU.
PUBLIC LIMITED
Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.

Proposed to be Used

CHENNAI
HOSIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDER WEARS, BRASSIERES, CHEMISES, SLIPS,
PATIYALAS, PETTI-COATS, PANTIES, LEGGINGS, JEGGINGS, CAPRIES, BERMUDAS, NIGHTIES, CASUAL WEARS,
PAJAMAS, POLO SHIRTS, SALWAR, KAMEEZ, GOWNS, LEHENGA, T-SHIRTS, SWEAT SHIRTS, SUITS,BLAZERS,
SHORTS, PANTS, TROUSERS, BLOOMER, KIDS WEARS, CAPS, BABA-SUITS, FROCKS, SPORTS, WEARS, HEADGEARS,
GLOVES, BANDS, SWIM WEARS, UNDERGARMENTS, UNIFORMS, KNITTED AND WOVEN READYMADe GARMENTS,
COTTON CHECKED LUNGIES, COTTON PRINTED LUNGIES, POLYESTER LUNGIES, COTTON SAREES, SEIKO SAREES,
GREY SAREES, POLYESTER SAREES, DHOTIES, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR,
JEANS, HATS, SLEEPWEARS,LADIES BLOUSES, SALWARS, CHUDITHARS, SCARFS, INNERS, KURTHAS, SKIRTS,
DRESSES, JACKETS, TIES AND COATS, TRACK PANTS, 3/4TH PANTS, JOGGERS, ACTIVE WEARS, FORMAL SHIRTS,
SWEATERS, CASUAL TROUSERS, HOODIES, THERMAL WEARS, BOXERS WEARS.
DOVA
4399623  06/01/2020
DVM EXPORTS
BEAS HOSIERY COMPLEX, VISHAL NAGAR, KAILASH NAGAR ROAD, BASTI JODEWAL, LUDHIANA, 141007
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Hosiery & Readymade Garments
4405611  11/01/2020
GANESH NAMDEV KALE
NAWALEWADI, AKOLE, AHMADNAGAR - 422601
PROPRIETOR

Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.

Proposed to be Used
MUMBAI

Footwear and Clothing included in class 25.
4409088   15/01/2020
ASAD KHAN
402, FLORENZ, OMAXE NRI CITY, GH-1, NEAR PARI CHOWK, GREATER NOIDA-201 310 (U.P.).
Proprietor Firm
Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)
Proposed to be Used
DELHI
ALL KINDS OF READYMADE GARMENTS, CLOTHING AND APPARELS FOR KIDS INCLUDED IN CLASS 25.
TOWN BUSINESS

4411362  17/01/2020

B.K. INTERNATIONAL PRIVATE LIMITED
1-125/1, WAZIRPUR INDUSTRIAL AREA, DELHI - 1100 52
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :01/01/1998

DELHI

readymade garments, wearing apparels, knit wears, hosiery, under garment.
4413675  20/01/2020
SANJAY JAIN TRADING AS NEW SURPLUS HOUSE
FLAT NO-5, F-15/10, KRISHNA NAGAR DELHI-110051
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
FOOTWEAR, HEADGEAR, CLOTHING
4413691  20/01/2020
RAJEEV FOOTCARE PVT. LTD.
1492-93, M.I.E Part-II, Bahadur Garh, Haryana
COMPANY
Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since :01/04/2019
To be associated with:
1979435
DELHI
FOOTWEARS
BELVINO

4414066    21/01/2020

SH. MOHD AKRAM

A-487 STREET NO. 3/5, CHAUHAN BANGAR, NEW SEELAMPUR, DELHI-110053

INDIVIDUAL

Address for service in India/Attorney address:

MADAN LAL TRADE MARKS

A-158 FLAT NO. S-2 DILSHAD COLONY DELHI -110095

Proposed to be Used

DELHI

MENS AND LADIES READYMATE GARMENTS, LADIES AND GENTS UNDER GARMENTS, AS PER CLASS 25.
4414921  21/01/2020
ROHIT KUMAR
260, 03, MAIN MARKET MANAGAL BAZAR, KARKAR MODEL, I.E. SAHIBABAD, U.P.-201010
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Clothing, footwear, headwear.
MEKDOWN

4415314    22/01/2020

ARSHAD
A5/53, GALI NO. 1, KABIR NAGAR, DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4415315  22/01/2020
VINOD KUMAR
House No 246/12, street No 1, Ward No 8, Baba Namdev Colony Tibba Road, LUDHIANA, Basti Jodhewal, Punjab, 141007
manufacturing of Clothes
INDIVIDUAL
Proposed to be Used
DELHI
Readymade garments and hosiery goods included in class-25.
4415317  22/01/2020
KUNAL ARUN DESHMUKH
PLOT No.15, BADGUJAR PLOT, PAROLA ROAD, DEOPUR, DHULE- 424001
Individual
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
MUMBAI
Clothing, Footwear, belts, socks, caps being headwear, inner soles not covered under other classes
Trade Marks Journal No: 1944 , 09/03/2020           Class 25

AMERICAN BLACK

4415475    22/01/2020
SHASHI PRAVHA AGRAWAL
50, BANK COLONY, ALWAR, RAJASTHAN – 301001
Single Firm

Address for service in India/Attorney address:
RICHA VAISHNAV
1-gha-14, jawahar nagar, jaipur

Proposed to be Used

AHMEDABAD

Clothing, Clothing for leisure wear, clothing for children, Infant's clothing, Apparels, Footwear, Readymade Garments included in Class 25
NIKHIL JAGDISH BHANDARI
13, Floor-3, 78, Sagar Kunj, Laxmibai Jagmohandas Marg, Malabar Hill, Mumbai-400006, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
To be associated with:

MUMBAI
Bathing suits; beachwear; belts; bibs; underwear; sweaters; Halloween costumes; dresses; gloves; hats; caps; hosiery; infant wear; jackets; mittens; pajamas; pants; sweat pants; sweat shirts; shirts; shoes; shorts; sleepers; socks; T-shirts; tank tops; tights; vests; jerseys; scarves; neckties; robes; night shirts; night gowns; head bands; wrist bands; skirts; coats; leotards; stockings; tights; athletic shoes; slippers; boots; sandals; outerwear, suits & pramsuits being goods included in class 25
4415759  22/01/2020
VISHAL BHOLABHAI KANANI
64, Ishwarnagar Society-1, Punagam, Bombay Market, Surat-395010, Gujarat
TRADING INCLUDING ONLINE TRADING OF TEXTILES GOODS INCLUDING SAREES
PROPRIETORSHIP
Used Since :15/03/2019
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR FALLING IN CLASS 25
BabyLin
4415822   22/01/2020
MANSUR ALAM
01, CHAPRA ROAD, SIWAN
Proprietor
Address for service in India/Agents address:
MOHD IRFAN KHAN
RAILWAY STATION ROAD, DABUR KI GALI, DISTT. BASTI-
Proposed to be Used
KOLKATA
Maternity Bands (Clothing)
Trade Marks Journal No: 1944 , 09/03/2020          Class 25

4415923    22/01/2020
VINAY SHARMA.
S/o. Harish Ram Bahukhandi, C-292, Ground Floor, Street No. 8, West Vinod Nagar, Mandawali, Fazalpur, Delhi-110092. 
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Ready-made garment, footwear, hosiery included in Class-25.
BOLDVIBE THREADS

4415990  22/01/2020
KARAN RAMNANI PROP. OF STREAM FORD CORPORATIONS
80, 1ST - A - ROAD, SARDAIPURA, JODHPUR, RAJASTHAN, 342001.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSA MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866, 8800368866

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.
ANUNA EDUCATION NETWORK PVT. LTD.
B-73, NIRALA, LUCKNOW, U.P. - 226020

Address for service in India/Attorney address:
ESA LEGAL
1716, B1, VASANT KUNJ, NEW DELHI-110070

Used Since: 12/09/2012

DELHI
Clothing, footwear, headgear
DUBBIX

4416296  22/01/2020

PANKAJ KOTHARI TRADING AS BALAJI GARMENT

HOUSE NO. 4405, STREET NO. 5, NEW MADHOPURI, LUDHIANA-141007 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used

DELHI

Hosiery & Ready-made Clothing.
RAM GOPAL PROPRIETOR OF PLAYBODY
IN. HN. 257 GALI NO. 9 ADARSH COLONY VIJAY NAGAR GHAZIABAD,UTTER PRADESH - 201009
THE TRADE MARK ACT-1999
Address for service in India/Attorney address: NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing *; Fur clothing; Work clothing; Belts [clothing]; Embroidered clothing; Jackets [clothing]; Clothing, footwear, headgear; Dresses; Cocktail dresses; Evening dresses; Wedding dresses; Men's wear; Women's wear; Undergarments; Ready-made clothing; Pants; Palazzo pants; Formalwear; Casual wear; Nightdresses; Shawls; Hosiery; Vests; Blazers; Kerchiefs; Coats; Uniforms; Pajamas; Sweaters; Jeans; Shirts; T-shirts; Trousers; Suits; Pyjamas; Children's dresses; Tops [clothing]; Skirts; Swimwear; Brassieres; Panties; Tights; Bras; Socks; Ties [clothing]; Woolen clothing; Boots *; Shoes *; Slippers; Caps being headwear; Hats; Headwear; Footwear *; Gloves [clothing]
BAMHATO
4416786   23/01/2020
MITHLESH GIRI PROPRIETOR OF GREEN INDIA
SHAHPUR BAMHETA, LAL KUAN, GHAZIABAD - 201001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing; Fur clothing; Work clothing; Clothing for girls; Silk clothing; Woolen clothing; Embroidered clothing; Wedding
dresses; Dresses; Baby dresses; Cocktail dresses; Evening dresses; Men's wear; Pants; Palazzo pants; Shirts; T-shirts;
Sarees; Formal wear; Casual wear; Nightdresses; Shawls; Ready-made clothing; Hosiery; Vests; Kerchiefs; Jackets
[clothing]; Belts [clothing]; Caps being headwear; Coats; Uniforms; Swimming costumes; Pajamas; Sweaters; Headwear;
Footwear *
SUNIL KUMAR
RZ-106, A-Block Phase-2 Najafgarh South West Delhi Delhi - 110043
KARTA OF HUF
Address for service in India/Attorney address:
KCS & COMPANY LLP
H. NO. -14, G/F, INDER ENCLAVE, PASCHIM VIHAR NEW DELHI-110043

Proposed to be Used
DELHI
READYMADE GARMENTS AND CLOTHING
RANGSANSAR

4417013  23/01/2020

BANJARA INDIA
A-88, Jumani Bazar, Sindhi Market, Revdi Bazar, Kalupur, Ahmedabad-380001

PROPRIETOR

Address for service in India/Agents address:
PAYAL DIVYANGBHAI DHAMECHA
S1, 2nd floor, Olway House, Near Navneet House, Gurukul, Ahmedabad-380052.

Used Since: 01/11/2019

AHMEDABAD

Dupattas, Jackets, Blouse, Leggings, Dresses, Kurtis & all readymade garments included in class 25
4417029  23/01/2020  
BANJARA INDIA  
A-88, Jumani Bazar, Sindhi Market, Revdi Bazar, Kalupur, Ahmedabad-380001  
PROPRIETOR  
Address for service in India/Agents address:  
PAYAL DIVYANGBHAI DHAMECHA  
S1, 2nd floor, Olway House, Near Navneet House, Gurukul, Ahmedabad-380052.  
Used Since: 01/11/2019  
AHMEDABAD  
Dupattas, Jackets, Blouse, Leggings, Dresses, Kurtis & all readymade garments included in class 25.
4417192    23/01/2020
SHANKAR RAM
S-16/166, Rana Colony, Ward No-3, Mehrauli, South Delhi, Delhi-110030
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used

DELHI
APRONS [CLOTHING], SWEATERS / JUMPERS [PULLOVERS] / PULLOVERS, TEE-SHIRTS, SHIRTS, BABIES’ PANTS [CLOTHING], BATHING SUITS / SWIMSUITS, BELTS [CLOTHING], CLOTHING FOR GYMNASICS, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING OF LEATHER, COATS, COMBINATIONS [CLOTHING], DRESSING GOWNS, FUR STOLES, GLOVES [CLOTHING], HOODS [CLOTHING], HOSIERY, JACKETS [CLOTHING], JERSEYS [CLOTHING], LEGGINGS [LEG WARMERS] / LEG WARMERS, NECK SCARVES [MUFFLERS] / MUFFLERS [NECK SCARVES] / NECK SCARFS [MUFFLERS], OVERCOATS / TOPCOATS, PETTICOATS, READY-MADE CLOTHING, SHAWLS, SUITS, WAISTCOATS / VESTS & WATERPROOF CLOTHING.
FIFER

4417434  23/01/2020
DHARMENDRA SINGH
TAL SEMARI DEORI ROAD, AGRA
FOOTWEAR, CLOTHS, HEADGEAR
individual

Proposed to be Used
DELHI
FOOTWEAR, CLOTHS, HEADGEAR
4417923    24/01/2020
MANEESHA GOEL
C-1304, TOWER-1, PARAMOUNT FLORAVILLE, SEC-137, NOIDA, UTTAR PRADESH-201305
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
LINGERIE, CLOTHES, FOOTWEAR, HEADGEAR.
WOOL TREES

4418202    24/01/2020

SAURABH SAPRA TRADING AS SJM EXPORTS
Building No. 1-11-1, DLF Industrial Estate No. 1, Mathura Road, Faridabad - 121003, Haryana
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Ready-made clothing
4418546   24/01/2020
KSV ESPORTS, LLC
5510 Lincoln Blvd, Suite 150 Playa Vista, California 90094
Delaware limited liability company

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Clothing, namely hosiery, footwear, basketball shoes, basketball sneakers, T-shirts, shirts, polo shirts, sweatshirts, sweatpants, pants, tank tops, jerseys, shorts, pajamas, sport shirts, rugby shirts, sweaters, belts, ties, nightshirts, hats, caps being headwear, visors being headwear, beanies, warmup suits, warm-up pants, warm-up tops, shooting shirts, jackets, wind resistant jackets, parkas, coats, baby bibs not of paper, head bands, wrist bands, aprons, undergarments, boxer shorts, slacks, ear muffs, gloves, mittens, scarves, woven and knit shirts, jersey dresses, dresses, cheerleading dresses and uniforms, swim wear, bathing suits, swimsuits, bikinis, tankinis, swim trunks, bathing trunks, board shorts, wet suits, beach cover-ups, bathing suit cover-ups, bathing suit wraps, sandals, beach sandals, beach hats, sun visors being headwear, swim caps, bathing caps, novelty headwear with attached wigs.
4418636   24/01/2020
REENA BHAVESBH THAKKAR
102, NALANDA, NEELKANTH KINGDOM, VIDYAVIHAR (W), MUMBAI - 400086.
Individual
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703
Used Since :01/11/2017
MUMBAI
Clothing, footwear, headgear, ready made garment including night wears, under garments , jeans, t-shirt, kurtis and swimwear.
SSENTIALIST CLOTHING PRIVATE LIMITED
CONVILLE, 2ND FLOOR, 163, CONVENT ROAD, BANDRA (W) MUMBAI - 400050, MAHARASHTRA INDIA.
An Indian pvt. ltd. company incorporated under the companies Act.

Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor, 22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar, Dahisar(E), Mumbai-400068, Maharashtra

Proposed to be Used
MUMBAI
Clothing; Suits [clothing]; Belts [clothing]; Infants’ clothing; Knitwear [clothing]; Gymnastic clothing; Jackets [clothing]; Caps being headwear; Headgear for men; Clothing, footwear and headgear; Shirts; Trousers; Ready-made clothing; Ready-made clothes linings; Ready-made clothing linings; Readymade linings [parts of clothing];
SYED MOHAMMAD ABBAS
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing *; Fur clothing; Work clothing; Belts [clothing]; Embroidered clothing; Jackets [clothing]; Clothing, footwear,
headgear; Dresses; Cocktail dresses; Evening dresses; Wedding dresses; Men's wear; Women's wear; Undergarments;
Ready-made clothing; Pants; Palazzo pants; Formalwear; Casual wear; Nightdresses; Shawls; Hosiery; Vests; Blazers;
Kerchiefs; Coats; Uniforms; Pajamas; Sweaters; Jeans; Shirts; T-shirts; Trousers; Suits; Pyjamas; Children's dresses;
Tops [clothing]; Skirts; Swimwear; Brassieres; Panties; Tights; Bras; Socks; Ties [clothing]; Woolen clothing; Boots *;
Shoes *; Slippers; Caps being headwear; Hats; Headwear; Footwear *; Gloves [clothing]
Proposed to be Used
DELHI
Clothing, footwear, headwear
LEXICON LIFESTYLE PRIVATE LIMITED
S No 46/5 Aga Nagar Society Wadgaonsheri
Private Limited
Address for service in India/Attorney address:
KARISHMA AGGARWAL
12, Clover Park Row House
Proposed to be Used
MUMBAI
Clothing, footwear, headgear, Apparel
4420064    25/01/2020
MR. PARVEEN GUPTA
D-4, FIRST FLOOR, STREET NO-5, RAJA PURI, UTTAM NAGAR, NEW DELHI - 110059, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
clothing, footwear, headgear.
4420122    25/01/2020
MR. ARVINDER SINGH PROPRIETOR OF M/S AHUJA TEXTILE MILLS
Street No. 0, Maharaja Ranjit Singh Park, Kashmir Nagar, Gaushala Road, Ludhiana (Punjab)
Proprietorship Firm

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/01/2020

DELHI
Hosiery and Clothing Articles
HARKENZA

4420308  25/01/2020

DEFASSA EXIM PRIVATE LIMITED
54, 1st Floor, Vrundavan Soc.-1, Near Yamuna Chowk, Mota Varachha, Surat - 394101
Private Limited Company

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used

AHMEDABAD

Ethnic Wear, Dress, Kurti, SalwarSuit, Lehnga Choli, Sarees, Ladies Top, Pent, Shirt, T Shirt, Readymade Garments for
Kids, Petti - Coats, Tights, Night Suits, Underwear, Swimwear, Undergarments, Vest, Readymade Garments & Hosiery,
Footwear and Head Gear
4420431  26/01/2020
SIMMI ARORA PROPRIETOR OF S.A. ENTERPRISES
ARAJI NO. 140/3 MAHESHPUR, MADUADIH, VARANASI, UTTAR PRADESH
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ESA LEGAL
1716, B1, VASANT KUNJ, NEW DELHI-110070
Used Since :15/06/2018
DELHI
CLOTHING INCLUDED IN CLASS 25
SONTY

4421024    27/01/2020

MR. VISHAL AGARWAL. TRADING AS: M/S. RITIKA TEXTILES.
28, B.T. Road, 1st Floor, Kolkata-700002, West Bengal, India.
an Indian Proprietorship Firm.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Readymade Garments.
4421063   27/01/2020
L LEO PROPRIETOR OF SOFI'S CORNERSTONE ECOMMERCE SOLUTION
NO:39,VELACHERY MAIN ROAD,KAMARAJAPURAM,SELAIYUR,CHENNAI - 600073
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
INDUS VALLEY HANDICRAFT (PROPRIETOR: MUKTESH VIJAYKUMAR PAREKH)
63, Jivan Jyot Soc., New Kosad Road, Amroli, Surat, Gujarat - 394107
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

**Proposed to be Used**

AHMEDABAD
CLOTHING, FOOTWEAR AND HEADGEAR
KOLKATA
Clothing for men, women and children, footwear, headgear included in class 25.
4421235    27/01/2020
M/S. D.W CLOTHING
M/s. D.W Clothing, 19/128 E, Ground Floor, R.K Building, Puthiyapalam, Chalappuram Post, Pin - 673 002, Kozhikode District, Kerala, India
Partnership

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Proposed to be Used
CHENNAI
Readymade Garments
4421483  27/01/2020
IKARAM PROPRIETOR OF M/S. ROODIES FOOTWEAR
27/165 A , NALA GOKULPURA, LOHA MANDI, AGRA, UTTAR PRADESH- 282002
Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
DELHI
Footwear in class 25
4421514  27/01/2020

BHAvESh MANUBHAI RAjPARA TRADING AS BHAVESHBHAI MANUBHAI RAjPARA
211, GEETA NAGAR SOCIETY V-2, NEAR BUT BHAVANI SOCIETY, PUNAGAM, SURAT -395010

POPRIETORSHIP

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used

AHMEDABAD

Sarees, Denim jeans, Blue jeans, T-shirts, Printed t-shirts, Shirts, Yoga shirts, Under garments, Hosiery, Dresses,
Dressing gowns, Women's ceremonial dresses
Annamayya

4421561  27/01/2020

K.G TEX, (PROPRIETOR : P. BALAKRISHNAN)
2/280-B,87,Goundampalayam,Kumaramangalam -Po, Tiruchengode -TK, Namakkal -Dt , 637 205

Proprietorship

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR.
4421571    27/01/2020
GALLIVANTERN FASHION (OPC) PRIVATE LIMITED
HSE.NO.27,ATHIRANAGAR,KALLEKULANGARA P.O, PALAKKAD PIN- 678009
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Legal, EVRA-55, Jagathy, Thyc-au, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI
BABIES’ PANTS; BATHING CAPS; DRESSES; EAR MUFFS; DRESSING GOWNS; EMBROIDERED CLOTHING; TEE-SHIRTS; UNDERPANTS;
4421642  27/01/2020
PRAMOD KUMAR KHADELWAL TRADING AS SMART AGENCY
18, DAYANAND COLONY, GLASS FACTORY KE SAMNE, LALKOTHI, GANDHI NAGAR, JAIPUR-302015 (RAJASTHAN)
PROPRIETOR
Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR. RAJASTHAN-302017
Proposed to be Used
AHMEDABAD
CLOTHING WHICH INCLUDED IN CLASS 25
4421709 27/01/2020
RAMADEVI CHILUKAMARI
H No. 3-106/22/1, Srilaxmi Nagar Colony, Boduppal Municipality, Medipally Mandal, Hyderabad-500092 TELANGANA STATE, INDIA.
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4421748  27/01/2020
TREELAND SHOE CO THROUGH ITS PROPRIETOR NOMAN
32/105, HAKIMAN GALLI, GUDRI MANSOOR KHAN, AGRA, UTTAR PRADESH - 282003
Trading as TREELAND SHOE CO

Address for service in India/Agents address:
ANKUR VERMA
C/o. Legal Brothers, S6, Shree Krishna Complex, Sharma Market, Sector 5, Noida, Uttar Pradesh-201301.

Proposed to be Used
DELHI
BOOTS
4421762 27/01/2020
MURTHY KC
120, 5th Cross, BDA Lay Out J P Nagar 8th Phase, Bangalore-560076, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR AND HEADGEAR
4421772   27/01/2020
AJAY BHARGAWA PROPRIETOR OF M/S SIDDHARTH SALES
4/138, CHAUDHARY MARKET, TAKIYA WAZIR SHAH, NALA HING KI MANDI, AGRA – 282003
PROPRIETORSHIP

Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85

Proposed to be Used
DELHI
FOOTWEAR, MEN AND WOMEN FOOTWEAR, CLOTHING, READYMADE GARMENTS AND HEADGEAR AND INCLUDED IN CLASS 25.
RIYOM

4421775  27/01/2020
SUMEET SYNFEB PVT LTD.
OPP. HANUMAN TEMPLE, NEAR H.P. GAS GODOWN, DALDAL SEONI, MOVA, RAIPUR 492001

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Clothing, footwear, headgear. as in included class 25.
4421801  27/01/2020
ASHA WALLECHA
SUN TAXO FAB, NIRMAL VIHAR, BUILDING NO. 30, SECTOR-7 BACKSIDE, KARNAL-132001, HARYANA, INDIA.
Active
Address for service in India/Attorney address:
LEGAL SHAFT
WZ 283/127B, MADDI STREET, VISHNU GARDEN, NEW DELHI - 110018, INDIA.
Proposed to be Used
DELHI
Clothing, footwear, headgear.
4421919  28/01/2020
ABHISHEK GARODIA
trading as ;ABHI WINGS & CO
14-C SILVER PARK SHIVPURI KRISHNA NAGAR EAST DELHI 110051
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ARUN KUMAR VAID, ADVOCATE
D-14, STREET NO. 8 RAJA PURI, UTTAM NAGAR, NEW DELHI-110059.
Proposed to be Used
DELHI
READYMADE GARMENTS AND FOOTWEAR
4421950  28/01/2020
ASHISHKUMAR PRAHLADBhai RATHOD
trading as ;BHAWANI ENTERPRISE
3, FIRST FLOOR, NEAR FOUR WAY HOTEL, NH - 8, AT: BHARKAWADA, TALUKO: VADAGAM BANASKANTHA - 385210
GUJARAT INDIA

Proposed to be Used

AHMEDABAD

READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS, DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND OTHER MATERIALS EXCEPT LEATHER BELTS, UNDERGARMENTS FOR WOMEN-MEN & CHILDREN GARMENTS, ROMS, PULLOVER, APPAREL, BABY SUITS, KNITWEAR, NAPKINS, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS, STOKING, BATHING COSTUMES, SWEATERS, HEAD GEAR, JACKETS, NON DENIM PANTS AND ALL OTHER ARTICLES OF CLOTHING IFALLING IN CLASS-25.
MYNTRA DESIGNS PRIVATE LIMITED
6/B, Vaishnavi Summit, Ground Floor, 7th Main 80 Feet Road, 3rd Block Koramangala Industrial Layout, Bangalore, Karnataka-560034
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4317409
CHENNAI
Clothing including sarees, footwear, headwear.
4422151   28/01/2020
PALLAVI SRIVASTAVA SOLE PROPRIETOR OF STENOVIATIONS
G-294, SECTOR-63, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201307
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Articles of clothing
AMIT KHEMNANI TRADING AS: PRIYANKA FASHION
4TH FLOOR, AKASHDEEP COMPLEX-IV, H. NO. 2245, DULHA HOUSE ROAD, BAPU BAZAR, JAIPUR, RAJASTHAN 302003
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
KURTI AND READY MADE GARMENTS.
Trade Marks Journal No: 1944, 09/03/2020

Class 25

4422324 28/01/2020

BHANWARILAL MITHAIWALA
1077, Moti Chowk, Chota Bazar, Mhow, Indore, Madhya Pradesh- 453441
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
Trade Marks Journal No: 1944 , 09/03/2020                 Class 25

4422344    28/01/2020

KAILASH CHAND AGRAWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS TUS THE URBAN SIDE
Mauhapali Road, Kharsia, Raigarh - 496661, Chhattisgarh
Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
UCHABRAJ (INDIAN NATIONAL, PROPRIETOR), TRADING AS POONAM GARMENTS
No-6, 1st Cross, A.S. Char Street, Bengaluru - 560053, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing
Monriva

4422491   28/01/2020
SANJAYBHAI MANJIBHAI KANSARA (TRADING AS RADHIKA DESIGNER)
A-32, Yamunakunj Residency, Near Madhuram Arcade, Kharvasa Road, Dindoli, Surat - 394210
A Proprietorship Firm
Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrisna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India
Proposed to be Used
AHMEDABAD
Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Ladies Top, Pent, Shirt, T Shirt, Readymade Garments for Kids, Petti - Coats, Tights, Night Suits, Innerwear, Swimwear, Under Garments, Vest, Readymade Garments & Hosiery, Footwear and Head Gear
Proprietorship

4422548    28/01/2020
PRAKASH KUMAR ACHHRA
VP-205 B, PITAMPURA, SHALIMAR BAGH, NORTH WEST DELHI, DELHI – 110088.

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
To be associated with:
3626834

DELHI
READYMADE GARMENTS FOR MENS, WOMENS AND CHILDRENS IN CLASS 25.
BELLABASH

4422625  28/01/2020
LOKESH JAIN
1st FLOOR, LIMANI BHUVAN, SAINATH NAGAR, LBS MARG, GHAHKOPAR (WEST), MUMBAI, MAHARASHTRA - 400086
AN INDIAN INHABITANT
Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN, S K PATIL LANE, DAFTARI ROAD, MALAD EAST, MUMBAI - 97

Proposed to be Used

MUMBAI
Readymade Garments, Clothing, Footwear And Headgear Including Nightwears, Nighties, Nightcaps, Nightgowns, Nightdress, Night Shirts, Tracksuits, Tracksuit Bottoms, Track Pants, Pajamas, Women's Undergarments, Underclothing For Women, Sleeping Garments, Sleepsuits, Sleep Shirts and pants, Sleepwear.
4422736  28/01/2020
LANGOTI YAAR
New Mazagaon CHS Ltd., AB/25, Commercial Wing, 28 Nesbit Road, Adjoining Mazagaon Court, Mazagaon, Mumbai - 400010, Maharashtra
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Ready-made clothing.
4422742  28/01/2020
PRITI NILESH GANGURDE TRADING AS ROCKETSISTERS
G-5, Gangadham, 304, Phase-2, Market Yard, Bibvewadi, Kondhwa Road, Pune City, Pune, Maharashtra - 411037
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Clothing,Footwear
4422755  28/01/2020
ADARSH SONKER TRADING AS TARACHANDRA TRADERS
Plot No 352/4, 80 FT Road, Bingawan Saraswati Nagar, Bakta Waripurwa, Naubasta Hameerpur, Kanpur, Uttar Pradesh - 208021
Proprietorship

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Footwear.
ADARSH SONKER TRADING AS TARACHANDRA TRADERS
Plot No 352/4, 80 FT Road, Bingawan Saraswati Nagar, Bakta Waripurwa, Naubasta Hameerpur, Kanpur, Uttar Pradesh - 208021
Proprietorship

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Footwear.
SAHILJIT SINGH SANDHU
502, Green Avenue, Amritsar - 1, Amritsar - 143001, Punjab
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Clothing
kenlina

4422772  28/01/2020

MITUL HIMMATBHAI PATEL TRADING AS M P ENTERPRISE

27, Rivera Bunglows, Beside Bhavani Heights, Mota Varachha, Surat - 394101, Gujarat

Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Clothing ,Women's outerclothing ,Dresses for women
4422904  28/01/2020

SUNITA JAIN TRADING AS PARAGON KNITTING MILLS
TEXTILE COLONY, VILLAGE SEERA, RAHON ROAD, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2018

DELHI
Hosiery & Ready-made Clothing.
TOAST

4422920  28/01/2020
TOAST (MAIL ORDER) LIMITED
3rd Floor, Matrix Beta, Matrix Business Park, Swansea, UK – SA6, 8RE, United Kingdom
A company organised and existing under the laws of United Kingdom.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Clothing, footwear, headgear
SRI MAKANA

4422924    28/01/2020

SRI MAKANA
NO 1/1, SIDDANNA LANE, NAGRATHPET CROSS, BANGALORE 560002

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing *
YUZI

4422930  28/01/2020
VISHWA PANKAJBHAI CHAVDA
Row House No. 42, 3-B, Shyamal Row House, 132 Ft. Ring Road, Satellite, Ahmedabad
Individual

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
LOOKMARK

4422980  28/01/2020
SHOPDUNIA SALES PRIVATE LIMITED
2, ASHIRWAD VILLA, NEW CITY LIGHT ROAD, SURAT-395010, GUJARAT, INDIA.
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad, 380006
Used Since: 18/12/2012

AHMEDABAD
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; T-SHIRTS; PANTS; TROUSERS; DRESSES; KURTI, READY-MADE CLOTHING; SAREES INCLUDED IN CLASS 25
Trade Marks Journal No: 1944, 09/03/2020   Class 25

MACCOX

4422992    28/01/2020

RAHUL KUMAR SAINI
O MAHENDER KUMAR SAINI, VILLAGE HAYDER PUR, P O NANGOLA, HAPUR, GHAZIABAD, U.P. 245101

INDIVIDUAL

Address for service in India/Attorney address:

SHARMA ASHISH AND ASSOCIATES
1/2570 GF, RAM NAGAR, STREET NO.-5, SHAHDARA, DELHI-110032

Proposed to be Used

DELHI

Clothing for men, women and children, Men's clothing, Babies' clothing, Clothing for children, Shirts, Sweat shirts, T-shirts, Trousers, Jeans, Coats, Blazers, Suits, Leisure suits, Maternity clothing, Ties [clothing], Clothing for wear in judo practices, Beach clothing, Children's clothing, Sleeping garments, Babies' pants [clothing], Clothing for cycling, Tops [clothing], Body linen [garments], Under garments, Bras, Panties, Shorts [clothing], Ready-to-wear clothing, Clothing made of fur, Casual clothing, Clothing made of imitation leather, Rainproof clothing, Denims [clothing], Motorcyclists' clothing of leather, Leisure clothing, Boys' clothing, Weather resistant outer clothing, Religious garments, Mufflers , Jerseys [clothing] , Jackets [clothing] , Girls' clothing, Dance clothing, Silk clothing, Baby clothes, Sports garments, Women's clothing, Ladies' suits, Sarees, Blouses, Cardigans, Woolen clothing, Tights, Socks, Gloves, Bridesmaids wear, Woven clothing, Aprons [clothing], Knitwear [clothing], Ready-made clothing, Belts [clothing], Hoods [clothing], Bra straps [parts of clothing], Gussets for stockings [parts of clothing], Latex clothing, Clothing incorporating LEDs
GCP fashion

4423007    28/01/2020

GANDHI APPAREL ( PROPRIETOR NAME :KHETSHI VELJI GANDHI)  
c/501,janki niwas.rani sati marg.shreeram balakdas nagari .malad (est) 400097

Proprietorship

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
Clothing, Footwear and Headgear
KHUSHPAL SHARMA
E303, Exotica Elegance, Ahinsa Khand-2, Indirapuram, Ghaziabad - 201014, Uttar Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :02/08/2018

To be associated with:
3940777

DELHI
CLOTHING, FOOTWEAR, HEADWEAR
BHAVIN SUBHASHBHAI HARKHANI  
78, SAPANA SOC. LAMBE HANUMAN ROAD SURAT  
INDIVIDUAL  
Proposed to be Used  
AHMEDABAD  
SARIS, SHIRTS, DRESSES, READY-MADE CLOTHING, LEGGINGS, JACKET PRODUCT
4423302  29/01/2020

BHU PRAKASH SHARMA
IX/6479, MUKHERJEE GALI, GANDHI NAGAR, DELHI - 110031.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
To be associated with:
4292583

DELHI
Clothing, footwear, headgear included in class 25.
4423531 29/01/2020
BIJOY VASU MENOTHUPARAMBIL
BIJOY VASU MENOTHUPARAMBIL(H) THRIPRAYAR, THRISSUR, KERALA-680566
Individual
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Proposed to be Used
CHENNAI
Under Garments, sports garments, socks, stockings, Belts (Clothing), bathing caps, bath sandals, beach shoes, footwear, sandals and shirts
4423611   29/01/2020
MEHAK GUPTA
219-220, Majitha Verka Bye Pass Road, Silver Estate, Amritsar-II, Amritsar, Punjab, 143001
Cloth Designing
Proprietor
Proposed to be Used
DELHI
CLOTHING
PURPLE FOX

4423628  29/01/2020
NIDHI GUPTA
trading as ;M/S KANHA CLOTH HOUSE
IX/7011, SHP NO. -13, 14, 1ST FLOOR, ASHOK GALL, GANDHI NAGAR, DELHI-110031, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
JAINCO TRADE MARK SERVICE
C-183, ST.NO. 4, WEST KANTI NAGAR, DELHI - 110 051.
Used Since :02/06/2018

DELHI

JEANS, SHIRT, DENIM SHIRT, DENIM TROUSERS AND WOMEN JEANS.
Proposed to be Used
CHENNAI
T-shirts, Night dresses, Sportswear, Uniforms, Clothing, footwear, headwear.
BATLR

4423667  29/01/2020

PRAJWAL KUMAR MAHABALESHWAR MOGER

#560, MARIKAMBA BAKERY, RAMAN BAIL, SIRSI, UTTARA KANNADA 581401

INDIVIDUAL

Address for service in India/Attorney address:

BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used

CHENNAI

T-shirts, Night dresses, Sportswear, Uniforms, Clothing, footwear, headwear.
DEEPALI ARORA (INDIAN NATIONAL, PROPRIETOR), TRADING AS FFOOT CARE INDUSTRIES
B 24, Maharajpura, Industrial Area, Pinto park, Gwalior, Madhya Pradesh- 474005
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Footwear
4423789   29/01/2020
DHARAMVIR SINGH (TRADING AS: OM SHANTI ENTERPRISES)
D-93, GANESH NAGAR, PANDAV NAGAR COMPLEX, NEAR KALI MANDIR, DELHI-110092
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since: 01/04/2017
DELHI
CLOTHING
4423792   29/01/2020
ADITI JAIN (TRADING AS: M/S: SN SLEEPY NUTS)
2ND FLOOR, WZ 164, GALI NO. 02, SRI NAGAR, SHAKUR BASTI, NORTH WEST, DELHI-110034
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since : 01/04/2017
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
ORTHO JOY

4423827  28/01/2020

BOOKMYWISH E-COMMERCE PRIVATE LIMITED
401-407, 4th Floor, Block-I, Sumel-8 Ajit Mill Cross Road, Rakhial, Ahmedabad
MANUFACTURER AND MERCHANT

Body incorporate

Proposed to be Used

AHMEDABAD

FOOTWEARS INCLUDING SHOES, BOOTS, SLIPPERS, RUBBER CHAPPALS, SOLES & STRAPS, READYMADE GARMENTS, HOSIERY, CLOTHING & WEARING APPARELS FOR MAN, WOMEN & CHILDRENS INCLUDING IN CLASS-25.
MORIXO
4423839  29/01/2020
ASHWINBHAI PAREKH
Future Aim
Individual
Proposed to be Used
AHMEDABAD
READYMADE GARMENT
4424071    29/01/2020
MUSTHIFA K.P.
1202, Emerald Isle 1, Royal Plams, Aarey Milk Colony, Goregaon (East), Mumbai- 400 065.
Indian Inhabitant.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2875311

MUMBAI
Clothing and wearing apparels of all sorts including hosiery, shirts, trousers, jeans and footwear being goods included in
class 25.
RETRONIC FASHION

4424132    29/01/2020
P SWAPNA PATRA D/O PEKULU DANDAPANI PATRA
RZ-927F, GALI NO-14, SADH NAGAR, PALAM COLONY PALAM VILLAGE, NEW DELHI - 110045, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

clothing, footwear, headgear
4424164  29/01/2020
CATIRO FASHION (OPC) PRIVATE LIMITED
5-3-59/1, ROAD NO : 17, GAUTHAMI NAGAR, VANASTHALIPURAM, HYDERABAD – 500007, TELANGANA, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR AND HEAD GEAR
FUBURA
4424174  29/01/2020
PATEL JAY SURESHBHAI
27B-103, Swaminarayan Park, Haridarshan Cross Road, Opp Shree Ram Kutir, Vasant Vihar 2, New Naroda, Ahmedabad, Gujarat - 382330
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear.
UNIVERSAL LOOK

4424224  29/01/2020

PRADEEP KUMAR JAIN
1/45, GNT Road, Karanodai Village, Sholavaram, Karanodai Sholavaram, Tiruvallur - 600067, Tamil Nadu

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Ready-made clothing
TIGER BABY DIGITAL LLP
Sea Spring Bunglow No. 1, 2nd B J Road, Bandstand, Bandra (West), Mumbai 500 050 in the State of Maharashtra within the Union of India.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Clothing; Footwear; Headgear; Caps; Gloves; Socks.
4424356  29/01/2020
CHANDER MANI SINGH TRADING AS MOON-Z-INTERNATIONAL CLOTHING
B-29, 60/1A/1, KABIR NAGAR, MAIN DABA ROAD, LUDHIANA - 141014 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :02/12/2019
DELHI
Hosiery & Readymade Clothing.
4424376  29/01/2020
HEMALI DINESHBHAI VADGAMA TRADING AS HV ENTERPRISE
B 107, KRISHNA COMPLEX, SWAMINARAYAN NAGAR, SIMADAGAM SURAT.
Proprietorship

Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)

Proposed to be Used
AHMEDABAD
Men's Women’s & Kids Readymade Garment included in class 25.
BRIJESH POPATBHAI CHANDGADHIYA PROPRIETOR OF MAHADEV TRADING
A/20, FIRST FLOOR, BHAGWATI KRUPA SOCIETY-1, NR. LAXMAN NAGAR, L.H. ROAD, SURAT.

PROPRIETOR

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD

Clothing, Wearing Apparels and Readymade Garments.
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4424667 30/01/2020
YOGESH KAPOOR, PROPRIETOR OF M/S EKAA GLOBAL
F 16, SECTOR 41, NOIDA, Gautam Buddha Nagar, Uttar Pradesh, 201301
PROPRIETOR
Address for service in India/Attorney address:
VIJAY JAIN
ABHISHEK BUSINESS CENTRE, 307, 3RD FLOOR, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
BABY COOL

4424672  30/01/2020

GEEPAS INTERNATIONAL
DOOR NO. 19/349A-36, CITY COMPLEX, NEAR NEW BUS STAND, VADAKARA 673101, KOZHIKODE DIST. KERALA
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

CHENNAI

CLOTHING; READYMADE GARMENTS AND HOSIERY; FASHION ACCESSORIES INCLUDED IN CLASS 25; MEN'S WEARS INCLUDING TIE AND SHOES; TROUSERS, SHIRTS; LADIES GARMENTS; NIGHT DRESSES; CHILDREN'S CLOTHING, CAPS, HATS AND BONNETS; HELMETS; BELTS (CLOTHING); SWIMWEAR; SOCKS; NAPKINS; UNIFORMS, TIES; SWEATERS; SCARVES; APRONS, GLOVES, COATS; FOOT WEARS INCLUDING BOOTS, SHOES AND SLIPPERS; HEADGEAR.
4424677    30/01/2020
DHANESH KUMAR
trading as ;AAMANTRAN FASHION
E-307-3RD FLOOR, SUMEL 6, NEAR JUPITAR MILL COMPOUND, B/H POLICE COMMISSION OFFICE, DUDHESHWAR ROAD, AHMEDABAD, GUJARAT - 380004

Proposed to be Used
AHMEDABAD
DENIM JEANS, DENIM PANTS, DENIM COATS, DENIM JACKETS, SHIRTS, CASUAL SHIRTS, T-SHIRTS, CLOTHING, BOY’S CLOTHING, CASUAL CLOTHING, JACKETS, LADIES’ CLOTHING, CASUAL WEAR, CASUAL TROUSERS.
4424691    30/01/2020
NEETA
E2/110 A, SHASTRI NAGAR, NEW DELHI-110052
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Clothing, footwear, headwear
4424769    30/01/2020
NALINI GUPTA
28/15, IST FLOOR, NEAR NAGIA PARK, SHAKTI NAGAR, MALKA GANJ, NORTH DELHI, DELHI-110007, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
SANDEEP BEHL
92/4, MODEL TOWN- GURGAON-122001, HARYANA, INDIA

Proposed to be Used
DELHI
READYMADE GARMENTS
HOOVES
4424907  30/01/2020
EXCELLENT FOOTWEAR PVT. LTD.
8/1, ABINASH CHOWDHURI LANE, KOLKATA-700046
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
KOLKATA
FOOTWEAR
LEONCINO
4424979  30/01/2020
M/S SAI DAS & CO
BASMENT 33/1/11B, TAKYA LAL MASZID, WATER WORKS CROSSING, AGRA (U.P.)
Partnership
Address for service in India/Attorney address:
ASHISH TRADE MARK SERVICES
20-BRIJ DHAM PHASE I, KARAMYOGI, KAMLA NAGAR AGRA U.P
Used Since : 25/11/2019
DELHI
FOOTWEAR
AMEYMAX

4424984  30/01/2020

SANGITA CHAUHAN

PLOT NO D 29/30, TF 02, SAI UPVAN SOCIETY, YUSUF CHAK SABERI, GAUTAM BUDH NAGAR, GAUTAM BUDDHA NAGAR, UTTAR PRADESH - 201009

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:

NEWTON REGINALD

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since :13/09/2019

DELHI

Clothing *; Suits [clothing]; Work clothing; Headbands [clothing]; Woolen clothing; Girls' clothing; Clothing for men;
Clothing for women; Children's dresses; Ready-made clothing; Ready-made linings [parts of clothing]; Ready-made
Clothing linings; Footwear *; Clothing, footwear, headgear; Headwear; Articles of clothing, footwear and headgear for
babies and toddlers; Belts [clothing]
4425082  30/01/2020

MALTIBEN ANANTRAO POTDAR
ZEELPIN ENTERPRISE, 239, 2ND FLOOR, POLARIS SHOPPING CENTER, PATVAT PATIA CANAL ROAD, SURAT – 395010,
GUJARAT STATE, INDIA

PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used

AHMEDABAD

SAREES & READymADE GARMENTS
4425443   30/01/2020
CHIRAG DINESHBHAI BUHA
B/301, ROYAL HEAVEN BUILDING, YOGICHOWK, PUNAGAM, SURAT-395010.
PROPRIETOR

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
Clothing, Wearing Apparels, Readymade Garments, Headgear and footwear.
4425498  30/01/2020
MRS. TUSI NAYEK
335, TENTULBERIA ROAD, PO GARIA, KOLKATA 700084, WEST BENGAL
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Clothing, footwear, headwear
STUART WEITZMAN

4425585  30/01/2020
STUART WEITZMAN IP, LLC
2400 E. Commercial Blvd. #506, Ft. Lauderdale, Florida 33308 USA
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
1348444

DELHI
men's and women's belts and shirts.
4425586    30/01/2020
SILVER SURGE TECHNOLOGIES LLP
2ND FLOOR, 1ST MAIN ROAD, BELAVADI POST OFFICE, BELAVADI MYSURU 570018 Karnataka
Limited Liability Partnership
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Clothing, Footwear and Headgear
ABDUL SALAM
RUKING APPARELS, RENUKA NAGAR, KANGAYAM CROSS ROAD, TIRUPUR-641604
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :08/10/2018

CHENNAI
Hosiery, Vests, Briefs, Trunks, Underwears, Brassieres, Chemises, Slips, Petticoats, Panties, Bermuda shorts, Nighties, Casualwear, Pajamas, Polo shirts, T-shirts, Sweatshirts, Children's wear, bloomers, sportswear, headwear, under garments
4425699    30/01/2020
GURCHARAN SINGH TRADING AS G. K. FINISHING
ST.NO.1, CHARAN NAGAR, GOPAL CHOWK, TIBBA ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :29/04/2016
DELHI
Hosiery & Ready-made Clothing.
4425720  30/01/2020
MS. GARVITA SHEKHAWAT D/O. SH. SHAKTI SINGH SHEKHAWAT M/S. JAMWAI SHRINE APPAREL
21, KALYAN COLONY, NEAR OFFICERS CAMPUS MAIN, KHATIPURA, JAIPUR- 302012 RAJASTHAN
Proprietorship firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :01/10/2019

AHMEDABAD
CLOTHING (APPAREL) IN CLASS 25.
AKASH KUMAR VISHWAKARMA
D-55, Ground Floor, Jawahar Park, Radha Krishna Mandir, Khanpur, New Delhi 110062 DL IN
Direct Selling
CORPORATE
Proposed to be Used
DELHI
Clothes
4426284  31/01/2020
BANVARILAL TIWARI, TRADING AS YASHODA FABRICS
C/3/3 BJP Market, Near Vardhaman Chowk, Ichalkaranji, Dist. Kolhapur, Maharashtra - 416115, India.
Proprietorship Firm

Address for service in India/Attorney address:
NITIN SHARMA
D-101, Shyam Park Extn., Sahibabad, Ghaziabad, U.P. - 201005

Proposed to be Used
MUMBAI
Dhoti, Ready-made garments (men's and women’s).
Trade Marks Journal No: 1944 ,  09/03/2020           Class 25

AKASH ARNEJA
H N. 4/804, STREET NO. 15, BHOLA NATH NAGAR, SHAHDARA, DELHI - 110032
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Clothing *, Casual wear, Evening wear, Sports wear, Bridal wear, Formal wear, Ladies' wear, Women's wear, Men's wear, Children's wear, Ready-to-wear clothing, Ready-made clothing, Sarees, Jeans, Palazzo pants, Shirts, T-shirts, Trousers, Baby dresses, Tops [clothing], Leggings [trousers], Pants, Palazzo pants, Wool jackets, Silk jackets, Cotton jackets, Blouses, Suits [clothing], Work clothing, Gloves [clothing].
4426755  31/01/2020
ARIHANT BANTHIA
30, STANES ROAD, 1 STREET, 1 FLOOR, TIRUPUR, TAMIL NADU-641602
Individual
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
CHENNAI
Clothing, footwear and headwear
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4426758  31/01/2020
PANKAJ JHA
6N, SODEPUR ROAD KOLKATA, 700082
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Foundation garments, Clothing
4426862    31/01/2020
ROHIT SETHI
16, Kaliandas Udyog Bhavan, Century Bazar, Prabhadevi, Mumbai - 400025 , Maharashtra
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Ready-made clothing.
BAADAL GARG PROPRIETOR OF VIVIDMART
H-3/G-2, WEST JYOTI NAGAR, SHAHDARA, NORTH EAST DELHI 110094
PROPRIETOR

DEEPIKA BABBAR
D-11/129-130, GROUND FLOOR, SECTOR 7, ROHINI, NEW DELHI-110085.

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4427441  01/02/2020
KIRIT MANILAL BUDHDEV
Mabruk, Bhupendra Road, Near Federal Bank, Rajkot - 360001, Gujarat
SOLE PROPRIETOR

Address for service in India/Attorney address:
YASHRAJ HITESHKUMAR PANCHOLI
"YASH - KRUTI", 6 - NALANDA BUNGLOWS, 6 - PRAGATI SOCIETY, RAIYA ROAD, RAJKOT - 360007, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
Clothes, Baby Clothing; Baby Footwear; Baby Sandals; Baby Shirts; Baby Shorts; Aprons; Paper Aprons; Plastic Aprons; Aprons [clothing]; Coveralls; Coats.
4427542    01/02/2020
E.S.NALLASHIVAM TRADING AS JEYSHIVA TEX
NO.8/78 A-5, KP NAGAR, CHINNAPUDUR, POOLUVAPATTY POST, NERUPPERICHAL VILLAGE, TIRUPUR - 641 602,
TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises,
Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies
Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And
Swimsuits.
Trade Marks Journal No: 1944 , 09/03/2020        Class 25

4427560    01/02/2020
PRABHATSINGH RAJUSINGH BHATI TRADING AS PUMPING BOY
1ST FLOOR, ROOM NO 6. LADLIBAL CHAWL, S.V. ROAD, BHIMWADA, SANTACRUZ (W), MUMBAI – 400054
A SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
CLOTHING ESPECIALLY FOR KIDS
7BC

4427754  01/02/2020

MR. TEJAS ANIL SHETH
2, HITECH IND., CAVES ROAD, NEAR BANK OF BARODA, JOGESHWARI, MUMBAI-400 060
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, SCARP, HOSIERY, CLOTHING, READYMADE GARMENT
JAGMEET SINGH
3C/48, NIT Faridabad HR

Proposed to be Used
DELHI

Logo "BOGATYY" will be used as logo on clothing, headgear and footwear accessories
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4428002 02/02/2020
KARAN NARANG
112, DOUBLE STOREY, NEW RAJINDER NAGAR, NEW DELHI-110060
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
FOOTWEAR & SOCKS IN CLASS-25
4428003  02/02/2020

RAGHAV GUPTA
C-75, PARSHANT VIHAR, DELHI-110085
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Clothing and wearing apparel including formal, leisure, casual wears and high fashion garments
4428269  03/02/2020
AKHILA . G
AKHILA . G, D/o P GOPAKUMAR, PULIMANAKOCHU VEEDU, CHERUSSERYBHAGAM, CHAVARA P.O, PANMANA, KOLLAM, KERALA- 691583
PROPRIETORSHIP

Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.

Proposed to be Used
CHENNAI
FOOTWEAR
BIGGYM

4428356  03/02/2020

ISHWAR CHAND BANSAL PROPRIETOR OF BANSAL TEXTILES
17/2 sashi bhushan sarkar lane salkia howrah, West Bengal
Proprietor

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034
Used Since: 22/03/2016

KOLKATA

Inner wear, Ready Made Garments, Hosiery, under Garments
NOZZBOY

4428403    03/02/2020
MR. VINOD JHAWAR.
8, DASHRATH READYMADE MARKET, 16/1, NIHALPURA, INDORE, M.P.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
306, DIAMOND TRADE CENTRE, OPPOSITE BANSI TRADE CENTRE, INDORE, M.P. 452001.

Proposed to be Used
MUMBAI
MANUFACTURING OF CLOTHING, READY MADE GARMENTS INCLUDED IN CLASS 25.
AJMAL O.Y PROPRIETOR OF FRINK LUTHER
OTHUKKATHEATHIL HOUSE, CHIRAMANENGAD POST, KADANGODE, THRISSUR(DIST), KERALA - 680604

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing; Fur clothing; Work clothing; Clothing for girls; Silk clothing; Woolen clothing; Embroidered clothing; Wedding dresses; Dresses; Baby dresses; Cocktail dresses; Evening dresses; Men's wear; Pants; Palazzo pants; Shirts; T-shirts; Sarees; Formal wear; Casual wear; Nightdresses; Shawls; Ready-made clothing; Hosiery; Vests; Kerchiefs; Jackets [clothing]; Belts [clothing]; Caps being headwear; Coats; Uniforms; Swimming costumes; Pajamas; Sweaters
Trade Marks Journal No: 1944, 09/03/2020  Class 25

4428581 03/02/2020
MR. SANTOSH KUMAR PROPRIETOR OF RAM JANKI GARMENTS.
X/1054, PATEL GALI NO.-2, SUBHASH ROAD, GANDHI NAGAR, DELHI-110031.

PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Trade Marks Journal No: 1944 , 09/03/2020  Class 25

MOLLYS
210, JOGANI INDL. Estate, T.P. Road, Dadar (West), Mumbai-400028
A Registered Partnership Firm Registered under Indian Partnership Act, 1932

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Used Since :23/03/2009

Coats; dresses; dressing gowns; jackets [clothing]; jerseys [clothing]; knitwear [clothing; tee-shirts; trousers / pants (Am., waistcoats / vests); babies' pants [underwear]; clothing of leather; coats; neck scarves [mufflers] / neck scarfs [mufflers] / mufflers [neck scarves]; overcoats / topcoats; pyjamas/pajamas; underwear / underclothing
Belletona

4428631  03/02/2020

SACHIN TANWAR
WZ 384, Basai Dara Pur, New Delhi 110015

Individual

Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used
DELHI

Clothing, Footwear
GOMAJO

4428648  03/02/2020

RAJESH CHOURASIYA

S/O: PREM NARAYAN CHOURASIYA, TEH. PIPARIYA, POST-PIPARIYA, MAHARANA PRATAP WARD N16, PIPARIYA, PIPARIA, HOSHANGABAD, MADHYA PRADESH-461775

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

NEWTON REGINALD

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Clothing, footwear, headgear
4428686  03/02/2020
RITIKA
6380/7, 2nd Floor, Street No:-3, Dev Nagar, Karol Bagh, New Delhi-110005 Landmark:- Kikarwala Chowk
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used

DELHI
APRONS [CLOTHING], SWEATERS / JUMPERS [PULLOVERS] / PULLOVERS, TEE-SHIRTS, SHIRTS, BABIES' PANTS [CLOTHING], BATHING SUITS / SWIMSUITS, BELTS [CLOTHING], CLOTHING FOR GYMNASICS, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING OF LEATHER, COATS, COMBINATIONS [CLOTHING], DRESSING GOWNS, FUR STOLES, GLOVES [CLOTHING], HOODS [CLOTHING], HOISERY, JACKETS [CLOTHING], JERSEYS [CLOTHING], LEGGINGS [LEG WARMERS] / LEG WARMERS, NECK SCARVES [MUFFLERS] / MUFFLERS [NECK SCARVES] / NECK SCARFS [MUFFLERS], OVERCOATS / TOPCOATS, PETTICOATS, READY-MADE CLOTHING, SHAWLS, SUITS, WAISTCOATS / VESTS & WATERPROOF CLOTHING.
KASVIT

4428750  03/02/2020
MR. VISHAL MITTAL SOLE PROPRIETOR OF M/S KRISHANG TEXTILES
905/5, KUCHA KABIL ALTTAR, CHANDNI CHOWK, DELHI-110006, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
CLOTHING, SHAWLS AND STOLES, LEGGINGS, VEST, BRIEFS, UNDERWEAR, BRASSIERS, CHEMISES, SLIPS, PETTI
COATS, PANTIES, NIGHTIES, PYJAMAS, TEE SHIRTS, SHIRTS, SHORTS, PANTS, TROUSERS, BABIES TOPS, BABIES
PANTS, SPORTS WEAR, SWEATERS, UNIFORMS, INNER, NIGHT WEAR, SHOES, SOCKS, FOOTWEAR, TOPS FOR
WOMEN CAPS AND SWIM SUITS
ROSE STOLES

4428779  03/02/2020
FARHA ANSARI PROPRIETOR OF CITY HANLOOM
NEAR BARMCHA NIWAS, PEERBATAWAN - BARABANKI, 225001

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Stoles; Synthetic fur stoles; Shawls; Cashmere shawls; Cotton shawls; Silk shawls; Wool shawls; Tricot shawls; Lace shawls; Pashmina shawls; Scarves; Shoulder scarves; Silk scarves; Head scarves; Mufflers [neck scarves]
Trade Marks Journal No: 1944 , 09/03/2020   Class 25

4428789    03/02/2020
CHIRAG JULKA, TRADING AS: JULKA ENTERPRISES
97, MANJEET NAGAR, BASTI SHEIKH, JALANDHAR 144002 (PUNJAB)
SOLE PROPRIETOR
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2017
DELHI
FOOTWEAR INCLUDING RUBBER CHAPPAL SOLE AND STRAPS, SHOES, SPORTS SHOES, SLIPPERS, SANDALS, SCHOOL SHOES INCLUDED IN CLASS 25.

JALVAYU
4428791 03/02/2020
FAUJI FUNK PVT LTD
A-96, 3RD FLOOR, 20 POINT PLOT, SECTOR - 8, DWARKA, NEW DELHI - 110077
Private Limited
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Proposed to be Used
DELHI
READY MADE GARMENTS , CLOTHING , FOOTWEAR AND HEADGEAR
4428796  03/02/2020
MR. ATUL KUMAR YADAV
31, GOVIND NAGAR, NEAR SAKET COLONY, SHAHGANJ, AGRA, U.P.- 282010
INDIVIDUAL NAME

Address for service in India/Attorney address:
BALRAJ SHARMA
206, Munish Plaza, 20, Ansari Road, Darya Ganj, New Delhi-110002

Proposed to be Used
To be associated with:
3973181

DELHI
Wearing of Readymade Garments, Sarees, Suits, Ladies Dresses and Men Dresses included in Class 25.
BABYTONE

4428961    03/02/2020
RAJIV BAJAJ TRADING AS BIRA GARMENTS
H.NO.36, NEW SHIVPURI, ST.NO.8, PREET NAGAR, NEAR UMESHWAR MAHADEV MANDIR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2018
DELHI
Hosiery & Ready-made Clothing.
BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001
A Company duly incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/08/2011
To be associated with:
4232479
DELHI
CLOTHING, FOOTWEAR, HEADGEAR INCLUDING SHIRTS, T-SHIRTS, SWEAT SHIRTS, DRESSES, SHORTS, TROUSERS,
JEANS, LOUNGEWEAR, SWIMWEAR, SOCKS, BELTS, SCARVES, SHOES, BOOTS, HATS AND OTHER GOODS INCLUDED IN CLASS 25.
AASTHA BABAL TRADING AS PROFITNESS INC
215, Vijay Colony, Near Pili Khoti, Jawahar Nagar, Hisar - 125001, Haryana
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Clothing, Footwear
4429119   03/02/2020
SIMERPREET KAUR
375, SCHEME NO. 2, LAJPAT NAGAR, ALWAR, RAJASTHAN-301001
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear.
LASE ANGEL
4429122  03/02/2020
ASLAM PARVEZ
E-1/241 SHAHEED NAGAR, AGRA
INDIVIDUAL
Proposed to be Used
DELHI
FOOTWEAR
Finerbeast
4429629  04/02/2020
SYED JAMALUDDIN
S/o Syed Shahabuddin, village Dhopani, Rampur Sauna, Danial Parsauna, West Champaran, Bihar- 845449
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034
Proposed to be Used
KOLKATA
Ready-made clothing, Headgear and Footwear
MR. FOX
4429753    04/02/2020
ANGAD SINGH MALHOTRA
C-116, Ashok Vihar, Phase-1, Delhi-110052
MANUFACTURER AND MERCHANT
Individual
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)
Used Since :18/07/2015

DELI
All type of garments and clothing; Garments and clothing namely, formal and casual wears; shirts; pants; trousers; long kurtas; short kurtas; jackets; formal blazers; casual blazers and jackets; formal suits; formal shirts and pants; coats; casual wear clothes of all types; readymade garments of all types; overcoats / topcoats; pocket squares; T-shirts; Stuff jackets; Shorts; Turbans; Waistcoats; Vests; Achkans; Bandhgalas and related wedding speciality clothing.
Easy Fitters
4429824   04/02/2020
PARAS JAIN TRADING AS SHRI VIDHYA SAGAR HOSIERY
Jain Bagh, Opp. Petrol pump, Veer Nagar, Saharanpur – 247001
PROPRIETOR
Address for service in India/Attorney address:
HINDOL NANDI
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasha, Kolkata, West Bengal 700107
Proposed to be Used
DELHI
CLOTHING AND WEARING APPARELS OF ALL SORTS INCLUDING HOSIERY, CLOTHING FOR MEN, WOMEN AND CHILDREN, DRESSES FOR GIRLS, CHILDRE AND WOMENS BEING GOODS INCLUDED IN CLASS 25
4429835   04/02/2020
ANKIT S/O SH. KRISHAN KUMAR Trading as M/S CHITPAPO INDIA
HOUSE NO. 1440 A, SECTOR -220, PART- II, HUDA, BARNALA ROAD, SIRSA
Proprietorship Firm
Address for service in India/Agents address:
SHEKHAR CHANDER
MOMAN NAMBERDAR STRTEET, BAIHDRA BAZAR,SIRSA, HARYANA.
Proposed to be Used
DELHI
FOOTWEAR, CLOTHING AND HEADGEAR INCLUDED IN CLASS 25
4429944 04/02/2020
G RAJYA LAKSHMI TRADING AS SRINIVAS RAO RETAILING
Vyjayanthi Colony, Plot No. 1/B, Mahindra Hills, West Maradpally, Secunderabad, Hyderabad - 500026, Telangana
Proprietorship
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/03/2015
CHENNAI
Sarees, Ready-made clothing.
4429972  04/02/2020
RANJIT SINGH TRADING AS KARTAR HOSIERY
B-31-221/J, INDRA COLONY, BACKSIDE S.K. MARBLE, CHANDIGARH ROAD, LUDHIANA-141014 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2019
DELHI
Hosiery & Ready-made Clothing.
4429985   04/02/2020
GANGANNA P J
No 10 1st Floor 19th cross 2nd main Maheshwari Nagar Bangalore North
PROPRIETOR
Proposed to be Used
CHENNAI
Apparels, Clothing and fashion products
BAJAJ MARKETING
VILLAGE BAJRAH, RAHON ROAD, NEAR HP GAS AGENCY, LUDHIANA-141007 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
4429998  04/02/2020
VIAANVI CREATIONS
SHOP NO.1 AND 2, DRUTHI ARCADE, SOMASANDRAPALYA, SECTOR 2 HSR LAYOUT, BANGALORE 560102
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
GHANSHYAM BHOLABHAI GEVARIYA
CHANDAN SILK, SHOP NO. 149, SHREE VANKAR TEXTILE MARKET, RING ROAD, SURAT-395 002, GUJARAT STATE, INDIA
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS
4430045  04/02/2020
MR. MUKESH KUMAR. R TRADING AS M/S. ROYALEX CREATION
NO.14, NATARAJ BUILDING, 2ND FLOOR, A.M LANE, CHICKPET CROSS, BANGALORE 560053, KARNATAKA, INDIA
Proprietorship
Address for service in India/Attorney address:
SILAMBUOLI M
NO.22/21, BRAHMIN STREET, SAIDAPET, CHENNAI-600015
Proposed to be Used
CHENNAI
Readymade Garments
4430252  04/02/2020
RAHUL SHARMA TRADING AS DRAUNZER JEANS
6226, STREET NO. 01, BLOCK NO. 06, DEV NAGAR, KAROL BAGH, DELHI -110005
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURU & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Ready-made clothing, head wear, Shirts, Trousers, Denim Jeans, Hosiery.
SAEED AHMAD
C-538, YASHODA NAGAR, KIDWAI NAGAR, KANPUR-208011, UTTAR PRADESH
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Readymade Garments & Hosiery, Clothing, Headgear, Footwear
JOKATOO

4430344 04/02/2020

VIPUL KUMAR
M/S SHRI RAM INTERNATIONAL, 31/166A/7, RAJESHWAR MANDIR, SHAMSHABAD ROAD, AGRA

PROPREITOR

Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA

Used Since :28/12/2015

DELHI

FOOTWEAR
BHAGWAN KARSHANBHAI DOBARIYA TRADING AS M/S. MARUTI ENTERPRISE
GROUND FLOOR, SHOP NO 16, ARPAN BUNGLOWS, NR SHUKAN BUNGLOWS, NAVA NARODA, AHMEDABAD, GUJARAT, 382350
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
KRUNAL VINUBHAI HIRAPARA

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
4430713  05/02/2020
SUMIT KUMAR
BADI SINGHAVAELI KALA, RAJAKHEDA, DHOLPUR PIN 328025
Single Proprietor
Address for service in India/Attorney address:
PRAKALPA SHARMA
35 RICHMOND PARK, SECTOR-6, VASUNDHARA, GHAZIABAD, PIN: 201012, UTTAR PRADESH
Proposed to be Used
AHMEDABAD
FOOTWEAR IN CLASS 25
4430946  05/02/2020

WHITE SHEEP INDUSTRIES PRIVATE LIMITED
KW-36, 1st Floor, Malibu Town, Sector - 47, South City II, Gurgaon, Haryana - 122018
Private Limited Company

Address for service in India/Attorney address:
GOYAL & ASSOCIATES
F - 25, Street No. - 30, Mahendra Park, Adarsh Nagar, Delhi - 110033

Proposed to be Used
DELHI
Shawls, Stoles and Scarves for Men and Women.
4431037 05/02/2020
PURPLE THREADS
47-A, STREET NO 16, NEW GOVIND PURA, KRISHNA NAGAR EAST DELHI-110051
sole Proprietorship Firm
Address for service in India/Agents address:
PANKAJ KHANEJA
102, CHAUDHARY COMPLEX, 9 VEER SAVARKAR BLOCK, NIRMAN VIHAR, DELHI-110092.
Used Since: 02/11/2019
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
4431038  05/02/2020
MR. MANSUKH H. RAVARIYA
SHOP NO. 141, FIRST FLOOR, MILAN GARMENT HUB, MILAN SUBWAY, SANTACRUZ (WEST), MUMBAI-400 054
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SHIRTS, CLOTHING, READYMADE GARMENT
ALTAFHUSAIN ABDULHAMID SHAIKH PROPRIETOR OF M.M. HOSIERY
GF, AMRIN FLAT, GHIYANI POLE, OPP. SAKHAR KHAN'S MASJID, NR. KALUPUR TOWER, AHMEDABAD -380001.
GUJARAT – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PANTIES, LINGRIES, BRA, RADYMADE GARMENT INCLUDED IN CLASS -25
4431095    05/02/2020
VIPULBHAI SHAMBUBHAI NAKRANI
1ST FLOOR, SHED NO - 9/319, NEW GIDC-2, FULPADA ROAD, KATARGAM, SURAT-395004
SINGLE FIRM
Address for service in India/Agents address:
NILESHKUMAR SHANTIBHAI SAVALIYA

Proposed to be Used
AHMEDABAD
CLOTHING, DRESSES, READYMADE GARMENTS INCLUDING SAREE, KURTI, LEHenga GOWNS INCLUDED IN CLASS 25
ELYANA

4431190 05/02/2020
SH. SUMIT JINDAL PROPRIETOR OF FUTURE FASHION.
A/10, FIRST FLOOR, DENO APPARTMENT, SECTOR-13, NEAR SACHDEVA SCHOOL, ROHINI, DELHI-110085.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS & FOOTWEAR.
4431192   05/02/2020
MR. RAKESH KUMAR JAIN.
C-100, SURAJMAL VIHAR, DELHI-110092.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

**Proposed to be Used**
**DELHI**

SEACRAFT

4431300  05/02/2020

FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
2nd Floor, 2/2A, Ho Chi Minh Sarani, Kolkata – 700071, West Bengal.
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA
Military gloves; leather gloves; winter gloves; wet suit gloves; coveralls; protective metal members for shoes and boots; fittings of metal for boots and shoes; Sleep masks; ski masks(clothing); Winter boots, coats and gloves falls; Camouflage trousers; Camouflage jackets; Camouflage gloves; Camouflage vests; Camouflage shirts; Camouflage pants.
BEAU RENARD
4431327  05/02/2020
AISHWARYA SANTHOSH
Shakti Ashraya CG1 Kaggadasapura, Bangalore , 560093 ,Karnataka
Individual
Address for service in India/Attorney address:
NAVDEEP KAUR
sangrur
Proposed to be Used
CHENNAI
READYMADE GARMENTS, CLOTHES
Trade Marks Journal No: 1944 , 09/03/2020        Class 25

4431338    05/02/2020

WASIM AKHTAR
Nawab chawal No.3 Room no.12, Line no.27 Jairaj bhai Lane, Fouzia Hospital Mumbai Central, Mumbai, MAHARASHTRA, India, 400008
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
Clothing, footwear, headwear.
4431348  05/02/2020
MUTHUKUMARAN.A
NO.31/9, “VINAYAKA ARCADE”, FIRST FLOOR, SAMPIGE MAIN ROAD, MALLESHWARAM, BANGALORE- 560003, KARNATAKA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, T- SHIRTS, SHIRTS, CASUAL SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T- SHIRTS, SHORT- SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING, GOWNS, SAREES, TOPS [CLOTHING], BOTTOMS (CLOTHING), PANTS, LEGGINGS (TROUSERS), SHAWLS, SCARFS, SALWAR KURTA (READY MADE GARMENTS FOR WOMEN), PYJAMAS, CAPRI PANTS
Praha

4431494  05/02/2020

JASKARAN SINGH ARORA

House Number 144, Tribune Colony, Baltana, Zirakpur, SAS Nagar, Punjab - 140604

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :20/12/2019

DELHI

CLOTHING
4431520  05/02/2020
WHITE HOUSE APPARELS PRIVATE LIMITED.
# 2-4-542.1st Floor, Ramgopalpet, M.G. Road, Secunderabad- 500 003.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
2716094, 2716096

CHENNAI
Clothing and wearing apparels of all sorts including hosiery, headgear, footwear and sportswear; caps, socks, T-Shirts, shirts, trousers, suits, blazers, jackets leather, night suits, bath suits/robes and hosiery being goods included in class 25.
4431565  05/02/2020
USHMAN ALI TRADING AS AAHIL
HOUSE NO F 59A F BLOCK SHYAM VIHAR PHASE 1 NAJAFGARH DINDAR PUR, NEW DELHI-110043
INDIVIDUAL

Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI

Footwear included in class 25
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4431588  06/02/2020
M.AJAYKUMAR
No-201,Sathy KN Palayam Road,DG Pudur,Gopichettipalayam,Dasappangoundanpudur,Erode-638503
INDIVIDUAL

Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used
CHENNAI
Clothing's Like Ready made garments, Undergarments, Leggings, Socks, All Kinds of Hosiery Products, Baby and Kids Clothing, Tops, Kurti, sarees
4431728  06/02/2020

JASMIN MAGANLAL CHAVADIA
BLUEBERRY INTERNATIONAL, SECOND FLOOR, SHOP NO. 215, RADHIKA OPTIMA, YAMUNA CHOWK, SURAT, Surat, Gujarat, 394101
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR

Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD
CLOTHING, READYMADE GARMENTS FOR MALE, FEMALE AND KIDS, HOSIERY, CLOTHING FOR SPORTS, FANCY READYMADE GARMENTS INCLUDING IN CLASS 25
Megalite
4431797  05/02/2020
RAJESH GARG
House No. 176, First Floor Sandesh Vihar, Pitampura North West, Delhi - 110034
Sole Proprietor
Address for service in India/Attorney address:
SIDHANATH SINGH
46 LGF, Jorbagh, New Delhi-110003
Proposed to be Used
DELHI
Clothing, footwear, headgear
YANAS
4431806   06/02/2020
DANA RAM YADAV
Hanuman Sagar, Ki Dhani Amarpura, Jaipur
PROPERITOR
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Proposed to be Used
AHMEDABAD
ALL CLOTHING, FOOTWEAR AND HEADGEAR
4431960  06/02/2020
M/S NIYAM YOGA ACCESSORIES (OPC) PVT. LTD.
HOUSE NO. 777, SECTOR-17 A, GURGAON, HARYANA
company incorporated under companies act

Address for service in India/Attorney address:
PANKAJ KHULLAR
A-9/39, Industrial area Near Maya Palace, Rajpura-140401
Used Since :01/09/2019

DELHI
CLOTHING VIZ SHIRTS, T-SHIRTS, SKIRTS, BOXER/HALF PANTS, LEGGINGS, CUFF/WRIST BANDS, HEAD BANDS, HATS, CAPS, SOCKS/STOCKINGS, HOODS, NECK SCARVES/MUFFLERS, OVERCOATS/TOP COATS, PAJAMAS, SHOES/SANDALS, SLIPPERS, SWEATERS/PULLOVERS, BELTS(CLOTHING), VESTS.
4432082  06/02/2020
DECAF INDIA CLOTHING LLP
FLAT NO1103, WING B, FLOOR NO11, BALAJI GARDEN B NARAYAN FAKIRJI NAIK MARG, NEAR AYYAPAN TEMPLE, KOPAR KHAIRNE THANE MH 400709 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Articles of clothing
4432371  06/02/2020
CANDY CANE MERCHANTS (REPRESENTED BY ITS PARTNER, MR. VIVEK KUMAR SINHA)
149, Ramakrishna Pally, Near Kamarhati Municipality, Ariadaha, Kolkata, North 24 Parganas- 700057, West Bengal.
Partnership Firm
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/01/2020
KOLKATA
Clothing, footwear, headgear Products Under Class “25”.
4432505   06/02/2020
AJAY RAVI KIRAN RATHI SOLE PROPRIETOR OF VAGMI ENTERPRISES
House Number 22 / 309, Bhagwan Mahavir Marg, Madhuban Colony, Baraut, Dist Baghpat, Uttar Pradesh-250611
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Proposed to be Used
DELHI
Sarees, Dupatta, Readymade Garments, Clothing
4432524  06/02/2020
DHAMELIYA JUPINKUMAR PANCHHABHAI PROPRIETOR FORKEY ENTERPRISE
74, FIRST FLOOR, PATEL NAGAR SOCIETY, A. K. ROAD, SURAT.
PROPRIETOR

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD

Clothing, Wearing Apparels and Readymade Garments.
4432692   06/02/2020
NARESH KUMAR SACHDEVA TRADING AS ANJALI TRADING CO.
79, GUJRANWALA TOWN PART -2, 2ND FLOOR DELHI - 110009
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR.
DHARMANSH

4432887   06/02/2020
SEEMA ANCHARA
NEAR SANGA SETU BRIDGE, BEHIND SITARAMJI TEMPLE, SANGANER, JAIPUR-302029 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Proposed to be Used
AHMEDABAD
CLOTHING, READYMADE GARMENTS, HOSIERY AND FOOTWEARS WHICH ARE INCLUDED IN CLASS 25
AMIT KUMAR S/O. SH. SURESH KUMAR PROPRIETOR OF M/S. RAKSH APPARELS
SHOP NO. 6, PLOT NO. 122/51, VIJAY PATH, MADHYAM MARG, MANSAROVAR, JAIPUR – 302020 (RAJASTHAN)
Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
Readymade Garments & Clothing in class 25.
Proposed to be Used

CHENNAI

Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4433318   07/02/2020
B.KRITHIKA TRADING AS TINYFEETS
NO.9, ANDAL STREET 2, LAKSHMIPURAM, PEELAMEDU, COIMBATORE - 641 004, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4433493  07/02/2020
RINA VIJAY GIRI
Shardha Dham 202, 2ND Flr, Chinchpada Road, Near Saket hormony, kalian east, Thane. Maharastra - 421306
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
BARADARI
4433600   07/02/2020
Shoaib Alam Rizvi
S-394, Greater Kailash Part 1, New Delhi – 110048
An Indian citizen
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Proposed to be Used
DELHI
Clothing; footwear and headgear.
PRATIKSHA GUPTA
299, BASANTPUR, GORAKHPUR, UTTAR PRADESH 273005

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing; Baby clothes; Work clothes; Boys' clothing; Girls' clothing
4433687  07/02/2020
MRS. V. SEETHA TRADING AS M/S. S. S. CRAFTS FABRICS
NO. PLOT. NO.17, DOOR NO.3/116, SRI DEVI KUMARI AMMAN NAGAR, KOLAPAKKAM, CHENNAI-600123
Proprietorship
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043
Proposed to be Used
CHENNAI
Manufacturing of Garments
4433844  07/02/2020
PRIYANKA JAYRAJ BAJAJ.
Jhulelal Lane, Rampuri Camp, Amravati.
Indian Inhabitant.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Clothing and wearing apparels of all sorts including hosiery, leggings, jeans, caps, socks, T-Shirts, shirts, undergarments and footwear being goods included in class 25.
4434087  07/02/2020
SAJJANKUMAR SITARAM KHAITAN (PROPRIETOR) TRADING AS SHIV SMRITI FASHION
F/60 TO 63, RAGHUPATI'S HOUSE, LAXMINARYAN INDUSTRIES, BRC COMPOUND, UDHANA, SURAT -394210, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008
(GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, TUNICS
4434417  07/02/2020
ALEXANDRA FAYE
F-10, Valley View Apts, lane 11, Chicalim cottage hospital road, Alto-chicalim, Vasco, Goa - 403711
INDIVIDUAL
Address for service in India/Agents address:
VIKAS RAMCHANDRA CHOMAL
A/B-201, 2ND floor, Manas Building, Near Mahajan Wadi, Kharkar Ali, Thane West, Thane-400601
Used Since :01/04/2019
MUMBAI
Clothing, footwear, headwear
STITCHER

4434635  08/02/2020
CHENARAM SEERVI, SOLE PROPRIETOR, TRADING AS STITCHER AND COMPANY
NO. 26, MANGANAHALLI CROSS, ULLAL MAIN ROAD, BENGALURU - 560 056, KARNATAKA.
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :27/06/2012
To be associated with:
2373699

CHENNAI

CLOTHING, FOOTWEAR AND HEADGEAR, READYMADE GARMENTS, MEN`S WEAR, WOMEN`S WEAR, CHILDREN`S CLOTHING, SHIRTS, T-SHIRTS, TOPS, SHORTS, PANTS, BOTTOMS, JEANS, TROUSERS, COATS, JACKETS, BLAZERS, UNDERGARMENTS, HOSIERY, VESTS, UNDERWEAR, BRIEFS, SWEATERS, JERSEYS, BELTS, TIES, BOOTS, SHOES, SLIPPERS, SOCKS, SCARVES, SHAWLS, HATS, CAPS, APRONS; NAPKINS; UNIFORMS; SWIM SUITS AND GLOVES.
STICHER
4434636  08/02/2020
CHENARAM SEERVI, SOLE PROPRIETOR, TRADING AS STITCHER AND COMPANY
NO. 26, MANGANAHALLI CROSS, ULLAL MAIN ROAD, BENGALURU - 560 056, KARNATAKA.
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address: 
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :27/06/2012
To be associated with: 2373699
CHENNAI
CLOTHING, FOOTWEAR AND HEADGEAR, READYMADE GARMENTS, MEN`S WEAR, WOMEN`S WEAR, CHILDREN`S CLOTHING, SHIRTS, T-SHIRTS, TOPS, SHORTS, PANTS, BOTTOMS, JEANS, TROUSERS, COATS, JACKETS, BLAZERS, UNDERGARMENTS, HOSIERY, VESTS, UNDERWEAR, BRIEFS, SWEATERS, JERSEYS, BELTS, TIES, BOOTS, SHOES, SLIPPERS, SOCKS, SCARVES, SHAWLS, HATS, CAPS, APRONS; NAPKINS; UNIFORMS; SWIM SUITS AND GLOVES.
JESTER CLOWNS
4434933   08/02/2020
PRATEEK MEENA TRADING AS M/S GOURA INTERNATIONAL CO.
284/4 BABU PURWA KANPUR
PROPRIETOR
Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)
Proposed to be Used
DELHI
READYMADE GARMENTS
Trade Marks Journal No: 1944, 09/03/2020 Class 25

4434934 08/02/2020
PRATEEK MEENA TRADING AS M/S GOURA INTERNATIONAL CO
284/4 BABU PURWA KANPUR
PROPRIETOR

Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)

Proposed to be Used
DELHI
READYMADE GARMENTS
ANUBHAN SHARMA TRADING AS TOUGH ZONE KNITWEARS
2466/8 A, STREET NO. 8, JAMMU COLONY, ABDULLAPUR BASTI, LUDHIANA-141003 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2018
DELHI
Hosiery & Ready-made Clothing.
RHR-UPANI
4435473  07/02/2020
RAVI VIJAYRAN
131, Village Kirari, Delhi-110086.
Individual
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Footwear.
4436013  10/02/2020

VTHREDS
H. NO. 7-14/39/HB, PLOT NO. 39,SECTOR II, B-BLOCK, GROUND, 1ST, AND 2ND FLOORS,ALAKAPUR TOWNSHIP,
PUPPALAGUDA VILLAGE, RANGA REDDY DISTRICT, TELANGANA STATE - 500089
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :07/01/2020
CHENNAI
Clothing; Ready-made clothing
4436174  10/02/2020
FANDOM REALM
Flat No 103, Unique Park, D Wing, Deewanman, Vasai (W), Thane - 401202, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since : 11/04/2018

MUMBAI
Ready-made clothing
FEMIQUE

4436281  10/02/2020
PARDEEP KUMAR TRADING AS DEEPAK TRADING CO.
B-III-322/1, KUCHA PANDIT BELI RAM, PURANA BAZAR, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
4436676   11/02/2020
L CREATION
ARVIND NAGAR COLONY, VILLAGE - MADAULI, NEAR FCI GODAWN, DLW, VARANASI, UTTAR PRADESH - 221107
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :17/03/2016
DELHI
Clothing *, Casual wear, Evening wear, Sports wear, Bridal wear, Formal wear, Ladies' wear, Women's wear, Men's wear,
Children's wear, Ready-to-wear clothing, Ready-made clothing, Sarees, Jeans, Palazzo pants, Shirts, T-shirts, Trousers,
Baby dresses, Tops [clothing], Leggings [trousers], Pants, Palazzo pants, Wool jackets, Silk jackets, Cotton jackets,
Blouses, Suits [clothing], Work clothing, Gloves [clothing].
ABHIRAM KUMAR PATEL, TRADING AS PATEL FOOTWARE MANUFACTURING UNIT
14/1473, NEAR PATEL JI COMPLEX, SAMAN NAKA, REWA (M.P.) - 486001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
FOOTWARE INCLUDED IN CLASS 25.
HIMMU'S FASHION HUB

4437088  11/02/2020
HIMANSHU SINGH
H.NO-K/139B, GALI NO-19, SANGAM VIHAR, NEW DELHI 110062
MAUFACTURER AND TRADER OF APPARELS, CLOTHS AND FOOTWEAR
INDIVIDUAL

Proposed to be Used
DELHI
HEADGEAR, CLOTHING AND FOOTWEAR
4438038  12/02/2020
AARTI
trading as ;TRENDSKART
FLAT 656, FF, PKT 13, LIG FLAT, DWARKA PH-I, NEW DELHI-110075, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, AND HEADGEAR
4438071    12/02/2020
SALMAN MERCHANT
170, BANATWALA BUILDING, 2ND FLOOR, ZAKARIA MASJID ST, MUMBAI - 400 009

Proposed to be Used
MUMBAI
READYMADE GARMENT.
4438072  12/02/2020
HAYAT SINGH
trading as ;M/S THIRDHILL TRADING COMPANY
HOUSE NO-111, SHYAM ENCLAVE DINDAR PUR NAJAFGARH, NEW DELHI-110043, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
DAMODAR NARAIN DAS CHHABRIA
No: 21, Prestige Dorchester, Behind Jakkur Aerodrome, Jakkur, Bangalore North, Yelahanka, Bangalore - 560 064, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Readymade Garments
RAJEEVKUMAR S CHAUDHARY trading as REEVA ENTERPRISES
SHOP NO.5, 1ST AND 2ND FLOOR, GANDHI CHAWL, SURVEY NO.3, MAHATMA GANDHI ROAD, DHARAVI, MUMBAI-400017, MAHARASHTRA-INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA

Proposed to be Used
MUMBAI
JEANS, TROUSERS, GARMENTS AND READYMADE GARMENTS INCLUDING CLASS 25
3695028  05/12/2017
RAFIULLAH AHMED TRADING AS NOOR INTERNATIONAL.
6914, GALI GONDNI WALI, AHATA KIDARA, BARA HINDUARO, DELHI-110006, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2000
DELHI
BUTTONS, HOOKS, EYELETS, HOOKS PINS AND NEEDLES INCLUDED IN CLASS 26.
3717229  02/01/2018
KNITPRO INTERNATIONAL
Plot No.42, Noida Special Economic Zone, Noida, (U.P) – 201305.
Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since: 01/04/2007

DELHI
Knitting Needles; Crochet Hooks
4027782  15/12/2018
KNITPRO INTERNATIONAL
Plot No.PA-010-001&14, Engineering Zone, Mahindra World City, Special, Economic Zone, Jaipur – 302 042, Rajasthan
Partnership Firm
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Proposed to be Used
AHMEDABAD
Crochet Hook.
4027783  15/12/2018
KNITPRO INTERNATIONAL
Plot No.PA-010-001&14, Engineering Zone, Mahindra World City, Special, Economic Zone, Jaipur – 302 042, Rajasthan
Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
AHMEDABAD
Crochet Hook.
4027784 15/12/2018

KNITPRO INTERNATIONAL
Plot No.PA-010-001&14, Engineering Zone, Mahindra World City, Special, Economic Zone, Jaipur – 302 042, Rajasthan
Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
AHMEDABAD
Knitting Needle.
4027785    15/12/2018
KNITPRO INTERNATIONAL
Plot No.PA-010-001&14, Engineering Zone, Mahindra World City, Special, Economic Zone, Jaipur – 302 042, Rajasthan
Partnership Firm
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
AHMEDABAD
Knitting Needle.
Trade Marks Journal No: 1944, 09/03/2020 Class 26

4027786 15/12/2018
KNITPRO INTERNATIONAL
Plot No.PA-010-001&14, Engineering Zone, Mahindra World City, Special, Economic Zone, Jaipur – 302 042, Rajasthan
Partnership Firm
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
AHMEDABAD
Knitting Needle.
KHETARAM DEEPAJI CHOUHDARY
SHREE ASHAPURA PLASTICS, H No 151/4, Tahir Compound, Kalyan Road, Temghar 3, Bhiwandi, Dist-thane-421302
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since: 29/11/2017

MUMBAI
Beads, other than for making jewellery, Beads for handicraft work, Beads for trimming, Ceramic beads, other than for making jewelry, Glass beads, other than for making jewelry
4137715 04/04/2019
M/S KNITPRO INTERNATIONAL
Plot No.PA-010-001 and 14, Mahindra World City, SEZ, Ajmer Road, Jaipur – 302 042, (Rajasthan)
Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
AHMEDABAD
Knitting Needle.
4137717  04/04/2019
M/S KNITPRO INTERNATIONAL
Plot No.PA-010-001 and 14, Mahindra World City, SEZ, Ajmer Road, (Rajasthan)
Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
AHMEDabad
Knitting Needle.
4137720 04/04/2019
M/S KNITPRO INTERNATIONAL
Plot No.PA-010-001 and 14, Mahindra World City, SEZ, Ajmer Road, Jaipur – 302 042, (Rajasthan)
Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
To be associated with:
3717229, 3717230, 3984035, 3984036, 4137714, 4137715, 4137717, 4137718, 4137719

AHMEDABAD
Knitting Needle.
Trade Marks Journal No: 1944, 09/03/2020

4137721 04/04/2019
M/S KNITPRO INTERNATIONAL
Plot No.PA-010-001 and 14, Mahindra World City, SEZ, Ajmer Road, Jaipur – 302 042, (Rajasthan)

Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
AHMEDABAD
Knitting Needle.
GUANGDONG LANDIEYU CRYSTAL DECORATION CO., LTD
1-2 F, WORKSHOP TWO ZHUGAIQIANG AND XIEBOQIANG, NO.3 WUZHUANG WEST ROAD HECUN WUZHUANG VILLAGE, LISHUI TOWN, NAN HAI AREA, FOSHAN CITY, GUANGDONG PROVINCE, CHINA

Company

Address for service in India/Attorney address:
ABHISHEK TANEJA
3rd Floor, Plot D-232 / 233, Atlantis Tower, Amrapali Marg, Hanuman Nagar, Jaipur, Rajasthan 302021

Proposed to be Used

CHENNAI
Lace for edgings; edgings for clothing; trimmings for clothing; spangles for clothing; zippers; buckles [clothing accessories]; lace trimmings; fastenings for clothing; hat trimmings; shoe trimmings.
Certification mark u/s 71(1)

4324971   18/10/2019

KHADI AND VILLAGE INDUSTRIES COMMISSION
GRAMODAYA, 3, IRILA ROAD, VILE PARLE (W), MUMBAI – 400056, INDIA.

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :25/09/1956

To be associated with:
2854736, 3864174

MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS
NEXSTEP ACTIVITY LLP
17TH FLOOR, NIRMAL BUILDING, NARIMAN POINT, MUMBAI-400021
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
RIBBONS AND BRAID; EMBROIDERED BADGES FOR CLOTHING; BADGES FOR WEAR, NOT OF PRECIOUS METAL;
BROOCHES (CLOTHING ACCESSORIES); EMBROIDERY AND LACE; FRILLS AND TRIMMINGS FOR CLOTHINGS;
FASTENINGS FOR CLOTHING; COLLAR SUPPORTS; CORDS FOR CLOTHING; SKIRT FLOUNCES; BUTTONS, HOOKS
AND EYES, PINS AND NEEDLES; HAIR DECORATIONS; ARTIFICIAL FLOWERS OF TEXTILE.
BAIDYANATH
4419205  24/01/2020
SHREE BAIDYANATH AYURVED BHAWAN PVT. LTD.
1 GUPTA LANE KOLKATA West Bengal- 700006 India.
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA
Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.
ANMOL JAIN PROPRIETOR OF M/S BALAJI SERVICES
SITE-2, H. NO. 16, VIKAS PURI, NEW DELHI 110018.
PROPRIETORSHIP
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Hair extensions, Hair rollers, Hair decorations, False hairpieces, Hair curlers, Hair tresses, Hair roller pins, Lace and embroidery, Ribbons and braid, Buttons, hooks & eyes, pins and needles, Artificial flowers, Hair decorations, False hair, Human hair, Human braiding hair, Human hair for making wigs and hair pieces, Human hair for use as wigs and hair pieces.
 zipony
4421397  27/01/2020
UNIQUE FITTING
10 MAULANA SHAWKAT ALI STREET KOLKATA 700073 WEST BENGAL
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Lace and embroidery, ribbons and braid, Buttons, hooks and eyes, pins and needles, Artificial flowers, Hair decorations, False hair
FILAMENT UNIT

4421503  27/01/2020
SEEMA GOEL, PROPRIETOR OF M/S. BERKOWITS HAIR & SKIN CLINIC
12 Central Lane, Bengali Market, New Delhi 110001
Proprietorship Firm

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Used Since :10/01/2004

DELHI
Toupees [false hair]; Wigs; Tape for fixing wigs; Hairpieces; Hair extensions; Hair tresses;
MIRAGE
4421506 27/01/2020
SEEMA GOEL, PROPRIETOR OF M/S. BERKOWITS HAIR & SKIN CLINIC
12 Central Lane, Bengali Market, New Delhi 110001
Proprietorship Firm
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Used Since: 05/11/2011
DELHI
Toupees [false hair]; Wigs; Tape for fixing wigs; Hairpieces; Hair extensions; Hair tresses;
SUPERIOR FILAMENT

4421507  27/01/2020
SEEMA GOEL, PROPRIETOR OF M/S. BERKOWITS HAIR & SKIN CLINIC
12 Central Lane, Bengali Market, New Delhi 110001
Proprietorship Firm
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Used Since :12/02/2004
DELHI
Toupees [false hair]; Wigs; Tape for fixing wigs; Hairpieces; Hair extensions; Hair tresses;
Ritesh Bawri
12C, 3rd Floor, Ashray Apartment, Sunny Park (Near Birla Mandir), Ballyganj Kolkata-700019 (West Bengal)

Address for service in India/Attorney address:
Rajeshwari
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002

Proposed to be Used
Kolkata
Lace and Embroidery, Ribbons and Braid; Buttons, Hooks and Eyes, Pins and Needles; Artificial Flowers
BIGGLED

4422801  28/01/2020
BIGGLED GLOBAL KONNECT LLP
No. 209/143, Sydenhams Road, Periamet, Chennai - 600003.
Limited Liability Partnership registered under the Limited Liability Partnership Act
Address for service in India/Attorney address:
ADV. GANESH P. JUVEKAR
17 - 14/B, ZAOTA WADI, THAKURDWAR, MUMBAI - 400002.

Proposed to be Used

CHENNAI
Hair pins; Hair bands; Rubber bands for hair; Safety pins; Curling pins; Marking pins; Hair roller pins; Brooches [clothing accessories]; Elastic ribbons.
LANTERN MOON

4424152    29/01/2020
KNITPRO INTERNATIONAL
Plot No. 28/29, Noida Special Economic Zone, Noida-201305
Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
Knitting needles, crochet hooks and accessories, lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.
SOHAR

4425545  30/01/2020
M/S SOHAR OVERSEAS
Talab Mandir Road, Ludhiana (Punjab)
Partnership Firm

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since : 01/01/2020

DELHI
Zip Fasteners; Lace, Braid and Embroidery; Haberdashery Ribbons and Bows; Buttons, Hooks and Eyes, Pins and Needles; Artificial Flowers; Hair Decorations and False Hair
BRIJESH VERMA PROPRIETOR OF M/S. ZENN ENTERPRISE
H NO - 27B/3, NEW ROHTAK ROAD, KAROL BAGH S.O, CENTRAL DELHI, DELHI - 110005.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Buckles [clothing accessories], Buttons *, Zip fasteners, Zippers for bags, Heat adhesive patches, Brooches [clothing accessories], Eyelets [haberdashery], Eyelets for clothing, Boot eyelets, Buckles [clothing accessories], Belt buckles for clothing, Badges for wear, not of precious metal, Belt clasps, Haberdashery bows, Haberdashery [dressmakers' articles], except thread *, Embroidery, Fancy goods [embroidery], Tassels, Elastic ribbons, Haberdashery ribbons, Toupees, Beads, other than for making jewellery, Artificial plants, other than Christmas trees, Artificial flowers of textile, Sewing boxes included in class 26.
Mr. Nilesh Verma, Proprietor of M/S. Think Design
G - 5, 215 - Aashirwad Bhawan, Tilakpath Square, Indore M.P. India
Proprietorship
Address for service in India/Attorney address:
Pankaj Gupte
1314 Dwarkapuri Road 60 Feet Road Indore
Used Since: 05/01/2009
Mumbai
Embroidered patches, Embroidered badges, Eyelets, Fabric appliques, Dress fastenings, Decoration of textile articles
(Heat adhesive patches for -) [haberdashery], Buttons, buckles, hooks, Brooches [clothing accessories], Lace, Ribbons, Frills for clothing, Tapes [haberdashery], Heat adhesive patches, Hook and loop fasteners, Name tags of textile, Press studs, Rivet buttons, Snap buttons, Zipper fasteners and including all in class 26
PITARA

4430867  05/02/2020

RAJIV DHIR
3072/2-O, 1st Floor, Gali No. 10, Ranjeet Nagar, Central Delhi-110008

Proprietor

Address for service in India/Agents address:
ANJALI SINGH
H.NO.33, EXTENSION-III, NANGLOI, NEW DELHI-110041.

Used Since :01/01/2020

DELHI

Hair ornaments, hair rollers, hair fastening articles, and false hair
VniQ

4431036  05/02/2020
NIKET MANOJBHAI GHADIYA
GF 27, SIDDHESWAR COMPLEX, NR SHIROMANI COMPLEX, ODHAV, AHMEDABAD, GUJARAT. INDIA 382415
PROPRIETOR

Address for service in India/Agents address:
KRUNAL VINUBHAI HIRAPARA

Proposed to be Used
AHMEDABAD
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
Proposed to be Used
DELHI
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
4438465  12/02/2020
VISHAL VERMA
B-2/136, PASCHIM VIHAR, NEW DELHI-110063
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
3826213  07/05/2018
MR. VIPUL PREMJI NISAR
A/2004 RAJYOG RESIDENCY H.N.COMPOUND, M.G. ROAD, BEHIND CITI CENTER, OPP. TULSHI TOWER GOREGAON WEST
MUMBAI-400104
PROPRIETOR

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO. 6, FLAT NO. 5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since : 01/01/2010

MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIAL FOR COVERING EXITING FLOORS WALL HANGING (NON-TEXTILE)
JAYA HE GVK NEW MUSEUM

4173309   10/05/2019
GVK AIRPORT DEVELOPERS LIMITED.
Paigah House,156-159, S. P. Road, Secunderabad Andhra Pradesh,Telangana 500003.

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used

CHENNAI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
Proprietorship Concern

Address for service in India/Agents address:

CHANDRAKANT & CO.

Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E), Mumbai-400068, Maharashtra

Proposed to be Used

MUMBAI

Bath mats; Bathroom mats; Fabric bath mats; Textile bath mats; Rubber bath mats; Paper bath mats; Bath mats of textile; Non-slip bath tub mats; Non-slip mats for baths; Bath mats of rubber; Runners [mats]; Rugs in the nature of floor runners;
MR VIHAAN
4419460  25/01/2020

SHAUKN SINGH
H.NO. 100A,BLOCK NO. 2,VILL-MACHHIROLI,TEH-SAMALKHA,DISTT.-PANIPAT
INDIVIDUAL

Address for service in India/Attorney address:
RAJAN KUMAR
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT
Used Since :01/04/2017

DELHI
Mats,Yoga Mats,Carpet,Rugs,Bath Mats,Door Mats.
4421064   27/01/2020
L LEO PROPRIETOR OF SOFI'S CORNERSTONE ECOMMERCE SOLUTION
NO:39,VELACHERY MAIN ROAD,KAMARAJAPURAM,SELAIYUR,CHENNAI - 600073
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
Trade Marks Journal No: 1944, 09/03/2020  Class 27

4422515  28/01/2020
RITESH BAWRI
12C, 3RD FLOOR, ASHRAY APARTMENT, SUNNY PARK (NEAR BIRLA MANDIR), BALLYGANJ KOLKATA-700019 (WEST BENGAL)
INDIVIDUAL
Address for service in India/Attorney address:
RAJESHWARI
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002
Proposed to be Used
KOLKATA
Carpets, Rugs, Mats and Matting, Linoleum and other materials for covering existing Floors; Wall hangings (non-textile)
KISMAT CARPET

4422681    28/01/2020
MOKADDAR ALI
WARD NO.13, CHAMANGANG TAKIYA GHOSIA SANT RAVIDAS NAGAR, UTTAR PRADESH - 221301

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since: 26/07/2018

To be associated with:
4358795

DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors, Wall hangings, not of textile
Proprietor of the Inside Story
34, Garden Enclave, South City, Ludhiana-141008
Proprietorship

Address for service in India/Attorney address:
Amandeep Singh
Plot No.62-63, Khasra No.103-104, Rajpur Khurd Extension, New Delhi-110068

Proposed to be Used
Delhi
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile.
Goddy
4424811  30/01/2020

SUSHIL NAGAR
House No. C-10, Gali no. 26, Mahendra Park, North West Delhi, Delhi-110033, India

Sole Proprietorship

Address for service in India/Attorney address:
SUHVINDER SINGH
A-475, Jahangir Puri, Delhi-110033

Proposed to be Used

DELHI

Yoga Mats, Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
4429419    04/02/2020
SIMON DANIEL
532, NGEF Layout, 8th Main, 1st Cross, Sadananda Nagar, Bangalore-560038
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Carpets, Carpet tiles, Moquettes [carpets], Rugs, Linoleum, Linoleum tiles, Wall hangings (non-textile), Floor mats, Yoga mats, Bathroom mats
FlexyloOp
4431295  05/02/2020
WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.
Body Incorporate
Proposed to be Used
MUMBAI
Carpets, rugs, bath rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]
RHYTHMS KINDER WORLD

2805171  05/09/2014
APEEJAY STYA KNOWLEDGE LLP
No.6, LSC, Panchsheel Park, New Delhi - 110017
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Used Since: 06/12/2012

DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES, TOYS, TEDDY BEARS, VIDEO GAMES, MUSICAL TOYS MECHANICAL AND ELECTRONIC TOYS. STUFFED TOY FIGURES AND TOY ANIMALS AND ACCESSORIES, DOLLS, INFLATABLE TOYS, TOY COOK WARE, EDUCATIONAL TOYS, MECHANICAL TOYS, Sandbox TOYS, PLUSH TOYS, SQUEEZE TOYS, WIND-UP TOYS, CRIB TOYS, TOY MOBILES, BABY MULTIPLE ACTIVITY TOYS, BATH TOYS, BALLOONS, PUZZLES AND PLASTIC FIGURINES, ORNAMENTS AND DECORATIONS FOR CHRISTMAS TREES; ELECTRONIC EDUCATIONAL GAMES
3128569   16/12/2015
ALKA SHARMA
trading as ;A. R. TRADERS
S-5, INDUSTRIAL AREA, NEAR POST OFICE, JALANDHAR-144004 (PUNJAB)
MERCHANTS
SOLE PROP
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2012
DELHI
GYM EQUIPMENTS AND APARATUS INCLUDED IN CLASS 28.
3244256  27/04/2016
MR. AMIT BAINS
trading as ;SUPER KING SPORTS
D-95, PANDAV NAGAR, PATPARGANJ, NEW DELHI-110092.
MANUFACTURER & MERCHANT
Used Since :18/06/2015
DELHI
MANUFACTURING OF GAMES AND PLAYTHINGS, GYMNASRIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES.
3255741  09/05/2016
JATIN DHAWAN
trading as ;DHAWAN ENTERPRISES
H. NO-8297, STREET NO-17, OPP. LUCKY MOTOR WORKSHOP, DURGA PURI, HAIBOWAL KALAN, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2013
DELHI
Sporting Articles (except clothing), Gymnastic Equipment, Games and Playthings included in class 28.
3320429  28/07/2016
NIKHIL VIJAY FARKADE,
trading as ;VIJAY TOYS
PLOT NO.58, HIRANWAR LAYOUT, JAITALA ROAD, WARD NO.74, JAITALA, NAGPUR-440036, MAHARASHTRA, INDIA.
MANUFACTURER AND MERCHANT
A SOLE PROPRIETORSHIP CONCERN
Used Since :29/06/2016
MUMBAI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES.
condition to use the mark as substantially represented in the form of Application.
3459213  17/01/2017
AJAY KUMAR
trading as ;CITY SHOPPY INDIA
H NO. 7, KH.NO.-36, NAI BastI VILLAGE, KURENI, NEW DELHI-110040
TRADER

Proposed to be Used
DELHI
(GAMES AND PLAYTHINGS, ' GYMNASiC AND SPORTiNG ARTiCLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONs FOR CHRISTMAS TREES ETC.)
HENRY CLUB

3465671 25/01/2017
HENRY CLUB ECOMMERCE PVT. LTD.
F209/19, FIRST FLOOR, SHAHEEN BAGH, JAMIA NAGAR, OKHLA, DELHI
MERCHANTS/ MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
SPORTING ARTICLES INCLUDING IN CLASS 28.
PATTEBAAZ

3618084  22/08/2017

VIKREED SOLUTIONS PRIVATE LIMITED

FLAT NO 701, BLDG E7, BRAMHA SUNCITY, WADGAON SHERI, S NO 7/1 TO 7/5 & 8/1/1/2, PUNE - 411014, MAHARASHTRA, INDIA.

A PRIVATE LIMITED COMPANY INCORPORATED AS PER THE LAWS OF INDIA.

Address for service in India/Attorney address:

PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India

Proposed to be Used

MUMBAI

GAMES; MEMORY GAMES; TARGET GAMES; ELECTRONIC GAMES APPARATUS; HANDHELD ELECTRONIC GAMES; GAMES AND PAYTHINGS; BATTERY-POWERED COMPUTER GAMES WITH LCD.
3664746   27/10/2017
AKSHAY YADAV
201, Creado Apartments, Juhu Church Road, Juhu Mumbai-400049
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
MUMBAI
Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus
HENCO

3676067  12/11/2017

R. S. INTERNATIONAL.
G-26, TEHSIL PARISHAR MARKET, PHASE-1, BHAGAT SINGH ROAD, MUZAFFAR NAGAR, U.P., INDIA.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELI

Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus.
SPORTS MEISTER
3677964 14/11/2017
SH. KARANPREET SINGH LUTHRA
679, MODEL TOWN, JALANDHAR, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES.
FURIOUS3D
3678122  14/11/2017
MOHIT BANDHU TRADING AS INTERNATIONAL BRAND.
11, BERIPURA ROAD, PUNJABI PURA, OPP. JAGDISH MANDAP, DELHI ROAD MEERUT, MEERUT, U.P., INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2016
DELHI
Games and Plaything, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Decorations for Christmas trees, Footballs, Cricket Bats and Balls (Gloves), Cricket bags, Cricket practice nets, Protective padded articles for use in playing the game of cricket, Protectors for elbows for use when participating in the sport of cricket, Boxing Ring, Tennis Equipments, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks, Cycling Machines(Stationary), Children's riding vehicles [playthings] included in Class 28.
SAYA INTERNATIONAL SCHOOL
3684962    22/11/2017
M/S. SAYA BUILDCON CONSORTIUM PVT. LTD.
B-7/45, SAFDERJUNG ENCLAVE EXTENSION, NEW DELHI-110029
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees
3696276 06/12/2017
AADETYA RAJ
H.NO. 1176, GADMALPUR, FUGANA, BUDHANA, MUZAFFARNAGAR, 251309
PROPRIETOR

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
GYMNASTIC ARTICLES, GYMNASIUM APPARATUS, APPLIANCES FOR GYMNASTICS, SPORTS EQUIPMENT, SPORTS
TRAINING APPARATUS, ATHLETIC PROTECTIVE SPORTSWEAR.
3724609   11/01/2018
SATISH KUMAR HANDE PROPIETOR OF "SURYA ENTERPRISES"
487/5, PEERA GARHI, NEAR SIDH BABA MANDIR, NEW DELHI-110087
A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
PLAYING CARDS
3734960   23/01/2018
M/S. PLAY CRAFT TRADERS
82/2, Block No. – 2, W.H.S., Near DSIDC Complex, Kirti Nagar, New Delhi – 110 015, India
A Partnership Firm

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Toys, Games and playthings; Board games; Educational games and toys; action skill games; action figures and accessories therefore; card games; kid’s multiple activity toys; Rackets; balloons; basketballs; bath toys; building blocks; bowling balls; bubble making wands and solution sets; chess sets; children’s play cosmetics; Christmas tree decorations; collectable toy figures dolls; doll clothing; doll accessories; doll play sets; electric action toys; inflatable toys; jigsaw puzzles; jump ropes; magic tricks; manipulative games; mechanical toys; music box toys; musical toys; roller skates, rubber balls, skateboards, soccer balls, spinning tops, squeeze toys, stuffed toys, table tennis tables; bucket and shovel sets, toy mobiles, toy vehicles, toy scooters, toy cars, toy model hobby craft kits, toy figures, toy banks, toy trucks, toys, yo-yos.
TOYGO
3735144  23/01/2018
BK MERCANTILE
F-184, SEC-1, BAWANA INDUSTRIAL AREA, DELHI-110039
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
3839658  22/05/2018

AI LICENSING INDIA PRIVATE LIMITED
B-502, ALLIND FORTUNA, CHINCHOLI BUNDER EXTENSION OFF LINK ROAD, MALAD WEST MUMBAI-400064
MAHARASHTRA INDIA
MANUFACTURER, DEALER AND TRADER.
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
GAMES AND PLAYTHINGS, GYMNASITIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES
Ojas
3845577  28/05/2018
CLOUDMART TRADECOM PRIVATE LIMITED
C-136, Wholesale Market Dumartarai,
Private limited Company
Address for service in India/Attorney address:
MAHENDRA SHAH
102, AISHWARYA MARKET, DAL DAL SEONI ROAD, MOWA, RAIPUR (C.G.)
Used Since :23/04/2018
MUMBAI
Sporting Articles, Games, Playthings
3876578  03/07/2018
SHOORA RETAIL
3rd Floor, Radhey Chambers, Mandi Gate Road, Pandri, Raipur, Chhattisgarh (492004)
PARTNERSHIP FIRM
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. Urvashi Apartment, Mithakali, Ahmedabad 380006
Proposed to be Used
MUMBAI
Games and playthings; gymnastic and sporting articles not included in other classes;
PLAY HARD

3889838    17/07/2018

ELEPHANTBOAT ECOMMERCE PRIVATE LIMITED

INDIQUBE OMEGA, NO 7/2 OLD, 78 NEW, MARUTHI EMERALD, GRAPHITE INDIA MAIN ROAD, ITPL MAIN ROAD, BEML LAYOUT, BROOKEFIELD, BENGALURU- 560066

Body Incorporate

Address for service in India/Attorney address:

GIMMI JOSEPH K., ADVOCATE

# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used

CHENNAI

Games and playthings; gymnastic and sporting articles

The mark should be used as a whole.
LION PLAYING CARD
3907557   04/08/2018
VINOD J. KHANNA
C/o Aianta Print Arts B-24, TTC Indl., Area, Behind Siemens, MIDC Airoli, Navi Mumbai - 400708
An individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
MUMBAI
Playing cards
Baby Come Naa

3937164  06/09/2018
ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI(WEST)
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI

Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
4022967   11/12/2018
VYL ENTERPRISES PRIVATE LIMITED
B-621, ADJ OU COLONY, WESTERN PLAZA RAI DURGA HYDERABAD TG 500089 IN
Private Limited Company
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
CHENNAI
Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees
4182395   21/05/2019
1: HULI DEVI - TRADING AS MUTHA SPORTS CO
1st Floor, 136, Parameswara Market, Mamulpet, Bengaluru (Bangalore) Urban, Karnataka-560053
PROPRIETORSHIP
Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.
Proposed to be Used
CHENNAI
Cricket, Football, Table Tennis, Rugby, Basketball, Baseball, Weightlifting, Cycling, Hang Gliding, Karate, Gymnastics, Hockey, Surfing, Tennis, Boxing, Badminton, Archery, Judo, Billiards, Shooting, Horse Racing, Golf, Squash.
4217485   26/06/2019
HUNCH CIRCLE PRIVATE LIMITED
trading as ;HUNCH CIRCLE PRIVATE LIMITED
005, GROUND FLOOR, PLOT NO. 09, COPIA CORPORATE SUITES, JASOLA, NEW DELHI-110044, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SASTTRA LEGAL
BUILDING NO. 8B, JANGPURU-B, MATHURA ROAD, NEW DELHI-110014
Used Since :27/10/2018
DELHI
GAMING APPARATUS/ DEVICE
RSW
4344724  12/11/2019
ASHVIN KUMAR SAINI
128 SARAY KAZI, GARHI ROAD, MEDICAL COLLEGE, MEERUT
TRADING OF SPORTS ITEMS
INDIVIDUAL

Proposed to be Used
DELHI

Cricket bats and balls, Football, Boxing bags and Gloves, Gym Equipment etc, Balls for games, Baseball, Gloves, batting gloves [accessories for games], Billiard balls, Billiard tables, Body building apparatus / body rehabilitation apparatus / body-training apparatus, Gloves for games, Hockey sticks, Nets for Sports, Tennis nets, Weight lifting belts [sports articles]
PULSAR STAR
4345239   12/11/2019
SATISH KUMAR HANDA TRADING AS "SURYA ENTERPRISES"
487/5, PEERA GARHI, NEAR SIDH BABA MANDIR, NEW DELHI-110087
A PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since : 12/11/2010
DELHI
PLAYING CARDS
ATOM
4350212  15/11/2019
SH. ANURAG ANAND PROPRIETOR OF M/S ANAND INTERNATIONAL
W.X. 81, BASTI NAU, JALANDHAR-144002, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2008
DELHI
SPORTS ARTICLES AND SPORTS EQUIPMENT.
SVECH

4353458  20/11/2019
SVECHA HEALTH LLP
H.No. 302, Pearl House Apartments, Erramanzil Colony, Hyderabad, Telangana - 500081, India
Limited Liability Partnership
Address for service in India/Agents address:
GIFTSON ABRAHAM J.
OLD NO.16, NEW NO.33, FOURTH STREET, LAKSHMI NAGAR, VELACHERY, CHENNAI-600042.
Used Since :01/10/2018

CHENNAI

Yoga wheels, Yoga bricks, Yoga blocks, Yoga straps, Yoga bolsters, Yoga swings, Yoga props in the nature of yoga wheels, Gym balls for yoga which are included in Class 28
WE MAKE FUN

4407162  13/01/2020
ALPHA VECTOR (INDIA) PRIVATE LIMITED
302, Embassy Centre, Jamnalal Bajaj Marg, Opposite Maker Chamber VI, Nariman Point, Mumbai – 400021
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Used Since: 17/10/2016

MUMBAI
Games, Toys and playthings; Video game Apparatus, Accessories and parts thereof included in Class 28.
FOGG

4413530   20/01/2020
VINI COSMETICS PRIVATE LIMITED
1ST FLOOR, JANKI HOUSE, 2, SUNRISE PARK, OPP.HIMALAYA MALL, DRIVE IN ROAD, BODAKDEV, AHMEDABAD - 380 054, GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAIJOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/05/2010

AHMEDABAD
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASITIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.
SANBOTS TECHNOLOGIES PRIVATE LIMITED
D-22, Zonasha Vista, Haralur Road Bengaluru Yadgir Karnataka- 560100
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009

Proposed to be Used
CHENNAI
Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees
4414926   21/01/2020
M/S. ZEN DIGITAL MEDIA LLP
Beach Apartment, G-1, A- Wing, Dr. A. B. Nair Road, Near Novotel Hotel, Juhu, Vile Parle(West), Mumbai - 400049
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Games and video game apparatus.
Trade Marks Journal No: 1944, 09/03/2020  Class 28

4419635  25/01/2020

VIRAL SHAH
5 Indraprastha Society, Pune Stara Road, Next to Viajy Sales, Pune City, Parvati, MH-411009
Sole Proprietor

Address for service in India/Agoagents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
MUMBAI
Toys as included in class 28.
4419773  25/01/2020
HEALTHTREK HEALTHCARE LLP
804, Everest Nivara Infotech Park 1, TTC Industrial Area, Turbhe, Mumbai 400705
Limited Liability Partnership firm

Address for service in India/Agents address:
ASHWINI RAMAKANT GUPTA
Office No.9, 1-A, IRAISA Bldg., 1st floor, Above Dominos Pizza, Nr. Kanakia Police Station, Beverly Park, Mira Road East, Thane-401107

Proposed to be Used
MUMBAI
AQUATIC FITNESS MACHINES
4419810  25/01/2020
MR. AJAY KUMAR SINGH.
SWASTIK PARK, RETIBANDAR ROAD, NEAR GRAM PANCHAYAT OFFICE, DOMBIVALI –WEST 421202
Individual

Address for service in India/Attorney address:
ADV. PURVI RAGHUNATH JADHAV
Sai Vaibhav CHS , 201 , Ramkunwar Road, Above Pragati Hospital, Dahisar East. Mumbai 400068

Proposed to be Used
MUMBAI

gymnastic and sporting articles and sports equipment.
Mini Souq

4420988  27/01/2020

MOHAMED NADIM CHAIWALA
FLAT NO. 410, C-WING, 4TH FLOOR, KAILASH APARTMENT, 293 BELLASIS ROAD, MUMBAI CENTRAL EAST, MUMBAI

Proposed to be Used

MUMBAI

GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES. INCLUDED IN CLASS 28
4421387   27/01/2020
TAPAN HANSRAJ KHANDELWAL TRADING AS BALAHANUMAN SALES
10, Ravindranagar Society, Near SBI Bank, Bapu Nagar, Dist - Ahmedabad, City - Ahmedabad - 380024, Gujarat
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Cricket bats, Sports equipment, Cricket balls, Cricket bags, Bags especially designed for cricket equipment
4421765 27/01/2020
ADHYAT SOLUTIONS PRIVATE LIMITED
NO 800/341, ANNAIPPA REDDY GARDEN, BEHIND SBI, KONENA AGRAHARA, BANGALORE - 560017, KARNATAKA
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
EDUTENNIS
4422573   28/01/2020
AGASTYA M.R. DALMIA
27, Akbar Road New Delhi-110011
A citizen of India
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Proposed to be Used
DELHI
Games, toys and playthings; gymnastic and sporting articles; Sporting articles and equipment.
4422743  28/01/2020

PRITI NILESH GANGURDE TRADING AS ROCKETSISTERS
G-5, Gangadham, 304, Phase-2, Market Yard, Bibvewadi, Kondhwa Road, Pune City, Pune, Maharashtra - 411037
Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Toys, Games, Sports equipment
TIGER BABY DIGITAL LLP
Sea Spring Bunglow No. 1, 2nd B J Road, Bandstand, Bandra (West), Mumbai 500 050 in the State of Maharashtra within the Union of India.

incorporated pursuant to Section 12 (1) of the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Games and playthings; Board games; Masks; Playing cards.
4424377   29/01/2020
GNANESH MEHTA
8 Phoolrani, Sahitya Sahawas, Kalanagar, Bandra east, Mumbai- 400051
Individual
Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400 021
Used Since :01/12/2019
MUMBAI
Board games
AJAY NANGIA PROPRIETOR OF M/S. SAI TRADERS AND EXPORTS
ROOM NO. 107, 1ST FLOOR, GYANDEEP COMPLEX, 66-A, LAXMI MARKET, MUNIRKA, NEW DELHI- 110067.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Used Since :16/10/2018

DELHI
Amusement machines, automatic and coin-operated; Amusement game machines; Trampolines; Waterslides; Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus included in class 28.
TOPGATOR

4426207   31/01/2020

OMKAR SINGH PROPRIETOR OF M/S. ONKAR ENTERPRISES
PLOT NO. 42, RAM NAGAR, STREET NO. 05, BHAMIAN KALAN, LUDHIANA, PUNJAB - 141015.

Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

DELHI

Resistance machines for exercise, Gymnastic apparatus, Sporting articles, Bats for games, Board games, Chest expanders [exercisers], Appliances for gymnastics, Men’s athletic supporters [sports articles], Rackets, Swimming pools [play articles], Weight lifting belts [sports articles] included in class 28.
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata – 700017, West Bengal
Citizen Of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Games and playthings, gymnastic and sporting articles not included in other classes; board games; baby swings, baby toys.
4430338  04/02/2020
CREATIVE ENTERPRISES
F-1293, RIICO INDUSTRIAL AREA, SITAPURA PHASE III, JAIPUR-302022 (RAJASTHAN) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR-302 001- RAJASTHAN
Proposed to be Used
AHMEDABAD
EXERCISE MACHINE TO DEVELOP HEALTH AND FITNESS, SPORTING AND GYMNASITIC; FITNESS EQUIPMENT APPARATUS WHICH ARE INCLUDED IN CLASS 28
Trade Marks Journal No: 1944 , 09/03/2020  Class 28

Kakooze

4430508  04/02/2020

HITESH ASWANI

D-56 , Anand Vihar , Delhi 110092

Individual

Proposed to be Used

DELHI

COIN-OPERATED ARCADE VIDEO GAME MACHINES; AMUSEMENT MACHINES FOR USE IN AMUSEMENT PARKS OTHER THAN ARCADE VIDEO GAME MACHINES; TOYS; TOY ACTION FIGURES; ELECTRONIC ACTION TOYS; ELECTRONIC GAMES FOR THE TEACHING OF CHILDREN; CARDS FOR TRADING CARD GAMES; MINI-CAR TOYS; TOY MODEL ROCKETS; ASTRONAUT-SHAPED TOYS; HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; HANDSET CRADLES FOR HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; GAME CONTROLLERS FOR HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; PARTS AND ACCESSORIES FOR HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; JOYSTICKS EXCLUSIVELY FOR USE WITH HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; PROTECTIVE CARRYING CASES SPECIALLY ADAPTED FOR HANDHELD VIDEO GAMES; WEB CAMERAS EXCLUSIVELY FOR USE WITH HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; EARPHONES EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; HEADPHONES EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MICROPHONES EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS (TOY MICROPHONES); KEYBOARDS EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MOUSE EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MOUNTS EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MOUNTS CONNECTABLE TO AC ADAPTERS AND D-TERMINAL CABLES EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; PARTS AND ACCESSORIES FOR HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MOLEDED TOY FIGURES; DOLLS; MODEL TOYS; RADIO CONTROL RECEIVERS AND TRANSMITTERS FOR MODEL TOYS; MOTOR CONTROLLERS FOR MODEL TOYS; DICE GAMES; GAME CARDS; GAME EQUIPMENT; CHESS GAMES; CHECKER SETS; PLAYING CARDS; TRADING CARD GAMES; DOMINOES; CONJURING APPARATUS; BILLIARD EQUIPMENT; CHEST EXPANDERS; GOLF BALL MARKERS; GOLF CLUBS; GOLF BAGS; SURF BOARDS; SKI CASES; SKI BINDINGS; GOLF TEES; PARAGLIDERS; BOWLING BAGS; BOXING GLOVES; RACKETS FOR TENNIS OR BADMINTON; GUTS FOR RACKETS FOR TENNIS OR BADMINTON; RACKET CASES FOR TENNIS OR BADMINTON; ROLLER SKATES; STATIONARY EXERCISE BICYCLES AND ROLLERS THEREFOR; WATERSKIS; BASEBALL GLOVES; ARCHERY BOWS , Games and playthings and other gaming accessories
Trade Marks Journal No: 1944 , 09/03/2020    Class 28

4430811  05/02/2020
Franz Schneider GmbH & Co. KG
Siemensstraße 13-19, 96465 Neustadt, Germany
A company incorporated under the laws of Germany

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used

KOLKATA
Toys, particularly rocking animals and animals for pulling, pedal vehicles for children as well as their trailers, tank trucks, diggers, ladders, silos, rope winches, snow ploughs, brooms, vehicles for milk tanks; carts and trolleys for pushing and pulling for children, games
ANCIENTKART

4431112  05/02/2020
OMKAR MAHESH GAIKWAD
214 UNIVERSAL INDUSTRIAL ESTATE J.P. ROAD, ANDHERI WEST- 400058

THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
BARREL-O

4431113  05/02/2020
OMKAR MAHESH GAIKWAD
214 UNIVERSAL INDUSTRIAL ESTATE J.P. ROAD, ANDHERI WEST- 400058
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
V for Vimla

4432232  06/02/2020

VIMALABEN HARDIKBHAI PATEL

6/7, NANDANVAN SOCIETY, GANESHPURA, PALANPUR

Games, toys and playthings; video game apparatus; gymnastic, sporting articles, cradle, baby swings and all other products covered in class 28

INDIVIDUAL

Proposed to be Used

AHMEDABAD

BABY SWINGS, BABY TOYS, BABY DOLLS,
Trade Marks Journal No: 1944 , 09/03/2020   Class 28

Controller

4432385  05/02/2020
HITESH ASWANI
D-56, Anand Vihar, Delhi 110092
Individual

Proposed to be Used

DELHI

COIN-OPERATED ARCADE VIDEO GAME MACHINES; AMUSEMENT MACHINES FOR USE IN AMUSEMENT PARKS OTHER THAN ARCADE VIDEO GAME MACHINES; TOYS; TOY ACTION FIGURES; ELECTRONIC ACTION TOYS; ELECTRONIC GAMES FOR THE TEACHING OF CHILDREN; CARDS FOR TRADING CARD GAMES; MINI-CAR TOYS; TOY MODEL ROCKETS; ASTRONAUT-SHAPED TOYS; HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; HANDSET CRADLES FOR HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; GAME CONTROLLERS FOR HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; PARTS AND ACCESSORIES FOR HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; JOYSTICKS EXCLUSIVELY FOR USE WITH HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; PROTECTIVE CARRYING CASES SPECIAL ADAPTED FOR HANDHELD VIDEO GAMES; WEB CAMERAS EXCLUSIVELY FOR USE WITH HOME VIDEO GAME CONSOLES USED WITH TELEVISIONS; HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; EARPHONES EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS (TOY EARPHONES); HEADPHONES EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS (TOY HEADPHONES); MICROPHONES EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; KEYBOARDS EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; JOYSTICKS EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MOUSE EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MOUNTS EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MOUNTS CONNECTABLE TO AC ADAPTERS AND D-TERMINAL CABLES EXCLUSIVELY FOR USE WITH HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; PARTS AND ACCESSORIES FOR HANDHELD GAMES WITH LIQUID CRYSTAL DISPLAYS; MOLDED TOY FIGURES; DOLLS; MODEL TOYS; RADIO CONTROL RECEIVERS AND TRANSMITTERS FOR MODEL TOYS; MOTOR CONTROLLERS FOR MODEL TOYS; DICE GAMES; GAME CARDS; GAME EQUIPMENT; CHESS GAMES; CHECKER SETS; PLAYING CARDS; TRADING CARD GAMES; DOMINOS; CONJURING APPARATUS; BILLIARD EQUIPMENT; CHEST EXPANDERS; GOLF BALL MARKERS; GOLF CLUBS; GOLF BAGS; SURF BOARDS; SKI CASES; SKI BINDINGS; GOLF TEES; PARAGLIDERS; BOWLING BAGS; BOXING GLOVES; RACKETS FOR TENNIS OR BADMINTON; GUTS FOR RACKETS FOR TENNIS OR BADMINTON; RACKET CASES FOR TENNIS OR BADMINTON; ROLLER SKATES; STATIONARY EXERCISE BICYCLES AND ROLLERS THEREOF; WATERSKIS; BASEBALL GLOVES; ARCHERY BOWS.
RESPLOOT

4434012   07/02/2020
AVANTI OVERSEAS PVT LTD
D-37, South Extension Part - II, New Delhi-110049
Manufacturers and Merchants

Address for service in India/Attorney address:
KRIPA PANDIT
KRIPA/RITAMBHARA BUILDING, TRIBHUVAN COMPLEX, ISHWAR NAGAR(W), MATHURA ROAD, NEW DELHI 110065

Proposed to be Used
DELHI
Toys for pets
Trade Marks Journal No: 1944, 09/03/2020 Class 28

4435170 09/02/2020
KARAN YADAV
WZ-36, WZ BLOCK, NARAINA VILLAGE, NARAINA INDUSTRIAL AREA ESTATE, NEW DELHI-110028
INDIVIDUAL
Address for service in India/Attorney address:
MAHESH KUMAR
A-3, 3rd Floor, Rajouri Garden, New Delhi-110027

Proposed to be Used
DELHI
Games and playthings; gymnastic and sporting articles not included in other classes; backgammon games and other things as included in Class 28
4438141   12/02/2020
KAMAR JAHAN PROP OF KAMAR ENTERPRISES
WARD 2 NAGAR PANCHAYAT THIRIYA NIZABAT KHAN BAREILLY UP 243123
PROPRIETOR
Address for service in India/Attorney address:
YOGESH KUMAR
CH. NO.G-611, KKD COURT, SHAHDARA, DELHI-110032.
Proposed to be Used
DELHI
GAMES AND SPORTING GOODS
4438205  12/02/2020
ABHISHEK SARAF
trading as ;TONILAND RETAIL
212, GIRISH GHOSH ROAD, P.O.- BELUR, HOWRAH - 711202
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :30/09/2019
KOLKATA
Games, toys and playthings; Video game apparatus; Decorations for Christmas trees being included in class-28.
4438286  12/02/2020
MOUSTACHE INDUSTRIES PRIVATE LIMITED
ROOM NO. A-1, 4TH FLOOR, 33A, JAWAHARLAL NEHRU ROAD, CHATTERJEE INTERNATIONAL, KOLKATA - 700071
COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used
KOLKATA
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.
RAINSHINE

4440451  13/02/2020
RAINSHINE ENTERTAINMENT PRIVATE LIMITED
12th Floor, Discovery of India, Nehru Center, Worli, Mumbai - 400018
Company incorporated under the Companies Act of 1957

Address for service in India/Attorney address:
VANDITTA MALHOTRA HEGDE
56, World Trade Centre, 1st Floor, The Arcade, Cuffe Parade, Mumbai - 400 005

Used Since :29/06/2018

MUMBAI

GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; SPORTS EQUIPMENT, AMUSEMENT AND NOVELTY ITEMS, AMUSEMENT AND GAME APPARATUS, HUNTING GAME CALLS; EQUIPMENT FOR VARIOUS SPORTS AND GAMES; AMUSEMENT MACHINES, AUTOMATIC AND COIN-OPERATED; ARCADE VIDEO GAME MACHINES; CONTROLLERS FOR GAME CONSOLES; CONTROLLERS FOR TOYS; COUNTERS [DISCS] FOR GAMES; CRICKET BAGS; GAMES; APPARATUS FOR GAMES; GAMING MACHINES FOR GAMBLING; GLOVES FOR GAMES; JIGSAW PUZZLES; JOYSTICKS FOR VIDEO GAMES; KALEIDOSCOPES; PORTABLE GAMES WITH LIQUID CRYSTAL DISPLAYS; PORTABLE GAMES AND TOYS INCORPORATING TELECOMMUNICATION FUNCTIONS; PROTECTIVE PADDDINGS [PARTS OF SPORTS SUITS]; PROTECTIVE FILMS ADAPTED FOR SCREENS FOR PORTABLE GAMES; PUMPS SPECIALLY ADAPTED FOR USE WITH BALLS FOR GAMES; RACKETS / BATS FOR GAMES; RATTLES [PLAYTHINGS]; VIDEO GAME MACHINES; VIDEO GAME CONSOLES.
2080815  05/01/2011
PREMIUM NUTRIENTS PRIVATE LIMITED
trading as : PREMIUM NUTRIENTS PRIVATE LIMITED
1, ROBINSON ROAD,#17- 00,AIA TOWER,SINGAPORE(048542).
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
DASWANI & DASWANI,
409, PRAJAY CORPORATE HOUSE, 1-10-63 & 64, CHIKOTI GARDENS, BEGUMPET, HYDERABAD - 500 016. INDIA.
Used Since :01/05/2003

CHENNAI
EDIBLE OILS AND FATS, VANASPATI, BAKERY SHORTENINGS, SPECIALITY FATS, MILK PRODUCTS, SALAD DRESSINGTS, PRESERVES.

No exclusive right over the DEVICE OF OM and PREMIUM GROUP separately except as substantially shown in the representation of the mark.
2658522 13/01/2014
HARISH PRAJAPAT
trading as :SHREE GANESH CHIPS BHANDAR
98/483, JANTA COLONY, BADA GANPATI, INDORE-452001 (M.P.)
MANUFACTURING AND TRADING
AN INDIAN NATIONAL
Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007
Used Since :06/12/2013
MUMBAI
POTATO CHIPS, POTATO CRISPS, POTATO FLAKES, POTATO FRITTERS, POTATO FARYALI MIXTURE
ITALEE
2708979 28/03/2014

CASALE S.P.A.
trading as CASALE S.p.A.
Via Montanara, 33 - Località Casale, 43035 FELINO (PARMA), ITALY
Manufacturers and Merchants
A company duly organized and existing under the laws of Italy

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Meat, meat extracts; sausage meat, processed meat products, cold cuts, prepared meat, prepared meat dishes, cooked meat dishes, preserved meat and sausage; preserved, dried and cooked vegetables; jellies, jams, compotes; cheese; edible oils and fats; processed vegetables and fruits; milk products
2812110  19/09/2014
SANDEEP NARAYAN GOGAWALE
AT POST, GOGALWADI, TALUKA HAVELI, DISTRICT PUNE-412205, MAHARASHTRA, INDIA
MANUFACTURER AND DISTRIBUTOR
INDIAN NATIONAL

Proposed to be Used

MUMBAI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS
Teertha Wellness

2988366    16/06/2015

DR. LAXMI GIRISH BHARNE
64/1, Shantai Vale, Assagao, Bardez, Goa 403 507
Manufacturer snd Trader
Individual

Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa

Proposed to be Used

MUMBAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
3004500  09/07/2015
JAIN FARM FRESH FOODS LIMITED
C/o. Jain Irrigation Systems Ltd., Gat No.139/2, Jain Valley, Shirsoli, Jalgaon – 425001.
MANUFACTURER
A COMPANY INCORPORATE UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
ROYZZ & CO.
2A/ 54,kalpataru estate JV Link Road, Andheri East 400093, Mumbai

Proposed to be Used
MUMBAI
MEATS, FISH, SEAFOOD AND MOLLUSKS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, OILS AND FATS, PROCESSED FRUITS AND VEGETABLES (INCLUDING NUTS AND PULSES), PREPARED MEALS, SOUPS AND STOCKS, PROCESSED BEANS, SEAFOOD OR VEGETABLES, CHIPS, SNACKS AND DESSERTS NAMELY BIRDS NESTS, CASSEROLES, CONDENSED TOMATOES, DIPS, FISH CRACKERS, POLLEN PREPARED AS FOODSTUFFS, PORK SNACKS, PREPARED SOYA, READY MEALS PRIMARILY WITH MEALS, FISH, BIRD EGGS AND EGG PRODUCTS, SNACKS AND SIDE DISHES OF POTATOES, SOUPS AND PREPARATIONS THEREFOR, STEWS, STOCKS AND BROTHS
SHREE KRIPA
3048514  05/09/2015
SDM LIFESCIENCE PRIVATE LIMITED
trading as :SDM LIFESCIENCE PRIVATE LIMITED
D-251, 3rd FLOOR, LAXMI NAGAR, NEW DELHI-110092
goods
BODY INCORPORATE
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :18/11/2014
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
Shree Kripa

3048518 05/09/2015
SDM LIFESCIENCE PRIVATE LIMITED
trading as ;SDM LIFESCIENCE PRIVATE LIMITED
D-251, 3RD FLOOR, LAXMI NAGAR, NEW DELHI- 110092
GOODS
BODY INCORPORATE
Address for service in India/Attorney address:
Pawan Kumar Pawan
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :18/11/2014
To be associated with:
3048514
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
3054864   15/09/2015
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBID TALAO, MUMBAI-400002
MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :01/03/2013
MUMBAI
MILK POWDER
Mooz Toasty

3085934  27/10/2015
KCL LIMITED
E - 292, SARITA VIHAR, NEW DELHI - 110044
MANUFACTURERS, TRADERS AND EXPORTERS
Address for service in India/Agents address:
ASHOKA TRADE MARKS CO.
4, CENTRAL LANE, BENGALI MARKET, NEW DELHI- 110 001.
Used Since :01/06/2015
To be associated with:
3085933
DELHI
MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; INCLUDED IN CLASS 29.
MS. SANCHANA
trading as ;SANNA ENTERPRISES
G.F., D-53, GREATER KAILASH ENCLAVE II, NEW DELHI 110048
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
BHARAT ARORA
B-48, LOWER GROUND FLOOR, DEFENCE COLONY NEW DELHI-110024.
Used Since :30/05/2011
To be associated with:
2440745
DELHI
MILK AND MILK PRODUCTS INCLUDING TETRA PACK MILK, MALTED MILK FOOD & MALT BASED FOODS
3195192  25/02/2016
FRESH FROM FARM MILK & MILK PRODUCTS PVT. LTD.
35R/1B, RAMPUR GARDEN, BAREILLY, U.P. 243001
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/01/2016
DELHI
MILK & MILK PRODUCTS.
NUTRIMOO

3248460 03/05/2016

AMIT SHARMA
R/O W-53, GROUND FLOOR, WOODSTOCK FLOOR, SECTOR -50, SOUTH CITY-II, GURGAON, HARYANA-122018.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Used Since: 01/05/2016

To be associated with:
3248460

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS, FLAVORED MILK, CURD; EDIBLE OILS AND FATS;
SHAVETA GOLD

3267673    24/05/2016

SHAVETA GOLDEN FOODS PRIVATE LIMITED

trading as :SHAVETA GOLDEN FOODS PRIVATE LIMITED

VPO MAKORGARH, TEHSIL HAROLI, DISTT. UNA, (H.P.)

Merchants & Manufacturers

A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:

RAHUL RAJPUT.

B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Used Since :16/05/2016

DELHI

MUSTARD OIL.
3302882  06/07/2016
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/1997
DELHI
preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces" included in class 29
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1653685.
3329971 05/08/2016
MR. PRADEEP KUMAR
E-279, TAGOR GARDEN EXTN. OPP. CENTRAL SCHOOL, NEW DELHI-110027
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
AMAAR

3433007  14/12/2016
SAMEER AHMAD WANI S/O ABDUL RASHID WANI
trading as :AMAAR TRADING CORPORATION, AZAD BASTI, NATIPORA SRINAGAR J&K.
H.NO-47, REHMAT ABAD COLONY, HYDERPORA SRINAGAR (J&K)
MANUFACTURES, PACKING, MARKETING & TRADING

Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
 Used Since :15/11/2016

DELHI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EDIBLE OILS AND FATS
MRS. ANJU trading as ;M/s. UA FOODS
Khasra No.335, Prabal Sagar Vihar, Delhi Road, Baraut, Baghpat - 250 611 (U. P.)
Manufacturing & Trading
Address for service in India/Attorney address:
S.P.SINGH ADVOCATE
iPLECTUALS, D-322, THIRD FLOOR, RAJNIGANDHA APARTMENT, MAIN G. T. ROAD, SAHIBABAD, GHAZIABAD-201005 (U. P.)
Used Since : 01/10/2016
DELHI
SOYA CHIPS, SOYA MILK, DRIED SOYA BEANS, CHEESE, PANEER, RAAYTA, MATTHA, TOFU, CURD, MILK & MILK PRODUCTS, FLAVOURED MILK, FROZEN & PRESERVED FRUITS AND VEGETABLES, BUTTER, SOURED MILK, SOUR CREAM, VEGETABLE CHIPS, YOGURT, PICKELS NIL.
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS FOODS FOREVER.
MR. VIKAS GUPTA
ASHISH GUPTA
trading as ;AMRUT DAIRY FARMS
FLAT NO. 302, GH 83-B, SECTOR 20, PANCHKULA-134116
MANUFACTURER AND MERCHANT
Used Since :30/11/2016

DELHI
DAIRY FARMING AND MILK PRODUCTS.
RAZZAMATAZZ

3446701  30/12/2016

RAJNISH KALRA

trading as ;RAZZAMATAZZ RESTAURANT

ROYAL STREET, SECTOR SATARA, AT-OMAXE VILLAGE DAD, PAKHOWAL ROAD, LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2014

DELHI

3468777  28/01/2017
ASHWANI KUMAR  
trading as ;DAYAL SWEETS  
Road, Una, Himachal Pradesh, 174303  
SWEETS SHOP AND RESTAURANTS AND FOODS RELATED SERVICES  
Proprietor  
Address for service in India/Attorney address:  
RAJESH KUMAR KADIAN  
Rajesh Kumar Kadian, RKF LAW, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore,Panchkula, Haryana-134104  
9216333435, rkflaw@gmail.com  
Used Since :01/04/1962  
DELHI  
DRIED AND COOKED FRUITS, DEHYDRATED FRITS, FROZEN FRUITS, VEGETABLES SOUP JELLIES, JAMS, EGG, LASSIE, PRESERVES, PICKLES, POTATO, CHIPS, SOUP, MILK, SOYBEANS, PRESERVED AND DRIED FOR FOOD, MILK AND MILK PRODUCTS INCLUDED IN CLASS 29.
CRACKIN EGG TRADERS

3476332 07/02/2017
TUSHAR GARG
trading as ;CRACKIN EGG TRADERS
H. NO. 210-D, MODEL TOWN, WARD NO. 14, NEAR DUSHEHRA GROUND, JAGADRI, YAMUNA NAGAR-135001 (HR.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 01/01/2017

DELHI

Eggs, Meat, Chicken & Fish.

No exclusive rights over the words EGG TRADERS.
SRIVEDA SATTVA

3494171    27/02/2017

SRIVEDA SATTVA PVT LTD
trading as ;SRIVEDA SATTVA PVT LTD

III Floor, No. 54/46, 39th A Cross, 11th Main Road, 4th T Block, Jayanagar, Bangalore, Karnataka, India, 560041.
Manufacturers, Merchants & Exporters.

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/01/2017

CHENNAI

Organic food not included in other classes, preserved, dried and cooked fruits and vegetables; jellies, jams; salad dressings; preserves, pickles.
T. MURUGESAN
NO. 7/1, V.O.C NAGAR MAIN ROAD, SOZHAMBEDU ROAD, THIRUMULAIVOYAL, CHENNAI - 600 062.
TRADING AS MURUGAN & CO

Address for service in India/Agents address:
P. C.N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used
CHENNAI
Dried and Cooked Fruits & nuts, and Jellies.
Subject to association with application no:930118.
GAVRAN GOLD

3554501  22/05/2017

APPASO BHOSALE
S.NO.84/1/19,KUSHAL VIHAR F.NO.B404,S.NO.84/1/19,KUSHAL VIHAR F.NO.B404,PUNE-411061

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
berries, preserved,milk products,Edible oils
3615585  18/08/2017
MAYURKUMAR MANSUKHLAL LALWANI
59- ROHINI SANKULAN 2, NALVA KHURD, NANDURBAR, 59- ROHINI SANKULAN 2, NALVA KHURD,
NANDURBAR, NANDURBAR - 425412

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
processed papayas, Meat, Fish, Poultry And Game; Meat Extracts; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes; Eggs; Milk And Milk Products; Edible Oils And Fats
SHYAM SUNDAR AGARWAL PROP. OF RAJANI ENTERPRISES.
44, SHIV BHAWAN, NAI BASTI, GANDA NALA GHAZIABAD (U.P.).
SOLE PROPRIETOR
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
ALL KINDS OF EDIBLE OILS, MUSTARD OIL, REFINED OILS, SOYA REFINED OILS, SUNFLOWER REFINED, COTTON REFINED OILS, COCONUT OIL, TIL OIL, PALMOLIAN REFINED OILS, GHEE, MILK, FAT, VEG FAT, INCLUDED IN CLASS 29
DEAR COWS KEEP MOOING

3630314    08/09/2017
ONE COW ONE FAMILY FOUNDATION
104, Jugal Jyoti House, Opp. Mercedes Showroom, 176, CST Road, Kalina, Santeruz (East), Mumbai–400098, Maharashtra
An Indian Private Trust

Address for service in India/Attorney address:
KRUTIKA GURAV (AS WAYS AND LAWS)
Rosa Gardenia, B3 1004, Behind Hypercity, Near TMC Garden, Kasarvadavli, Thane (W) - 400615

Proposed to be Used
MUMBAI
MILK AND DAIRY PRODUCTS INCLUDING CHEESE, PANEER, YOGHURTS, CURD, CREAM, GHEE, BUTTER, FATS, CONDENSED MILK; MILK AND DIARY SUBSTITUTES; MILK-BASED BEVERAGES INCLUDING MILK DRINKS, FLAVOURED MILK, SKIMMED MILK; DAIRY-BASED FOODS; EDIBLE OILS
IVORYNUTS

3665843  30/10/2017

BIPIN BAJAJ PROPRIETOR OF M/S. TRUELIFE INDUSTRIES
PLOT -74, ROZKAMEO INDUSTRIAL AREA, SOHNA- MEWAT, HARYANA

Proprietorship firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI

DRY FRUITS, CASHEW, ALMONDS, pistachio
MAHESH RAVINDRA DALVI
SHIKSHAK COLONY, JAGNNATH NAGAR, KEDGAON, TAL - NAGAR, DIST – AHMEDNAGAR 414001
Individual

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Milk and Milk Products
SHRI KANHA JI
3685259 23/11/2017
MR. MUDIT PRATAP SINGH TRADING AS MANAV FOOD PRODUCT.
KHASRA NO.-616, GARHSIYANA ROAD, SADARPUR, DISTT.-HAPUR-245205, U.P., INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Groundnut Oil, Edible Oil, Edible Fats, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable fats for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3689987    29/11/2017
RAVI KUMAR
H NO. 25a/21, NEAR TIKONA PARK, MANDI SAINIAN, HANSI, HISSAR, HARYANA 125033
Proprietor

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Pickles, Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
Maheshwaram

3691712    30/11/2017
Bharat Organics & Dairy Products
1882 Rai Industrial Estate, Sonipat, Haryana
Deals in Dairy Products and All Products in Class 29
Sonipat Jurisdiction

Proposed to be Used
DELHI
Oil and Fats as Included in Class 29
3703237  15/12/2017
RAMKRIPA AGRO FOODS PRIVATE LIMITED
615, 6TH FLOOR, PLOT NO.-9, LAXMIDEEP BUILDING, LNDC, DISTRICT CENTER, LAXMI NAGAR, DELHI-110092
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956

Proposed to be Used

DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; NON-DAIRY CREAMER, EDIBLE OILS AND FATS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1939476,3247367.
3703455  15/12/2017
MR. RAMAN LAL AGGARWAL
G-201, PRINCE APARTMENT, 54 I.P. EXTENTION, PATPARGANJ, DELHI-110092
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
DEV JURE
1-C/15 NEW ROHTAK ROAD KAROL BAGH NEW DELHI-110005
Used Since :18/08/2011
To be associated with:
3703445
DELHI
DAIRY PRODUCTS AND DAIRY SUBSTITUTES, OIL AND FATS, PROCESSED FRUITS, FUNGI AND VEGETABLES, SOUPS AND STOCKS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3703445.
3714991  29/12/2017
MR. DEEPAKKUMAR RAI
ROOM NO. 2/3, SHARDA BHOJA SAFALIGA CHAWL, BEHIND KHATAV WADI, DEVI PADA, BORIVALI (WEST), MUMBAI-400 066
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS, CHEESE, DAIRY PRODUCTS, BUTTER, GHEE, MALTED MILK, EDIBLE OIL, PANEER, LASSI, CURD, GOVA MILK CREAM, BUTTER MILK
NO.
Proposed to be Used
DELHI
Milk shakes, Bases for making milk shakes, Cream (being dairy products), Dairy-based food beverages, Chocolate milk, Dried milk for food, Dried milk powder, Milk based beverages containing fruit juice, Milk curd, Milk drinks containing fruits, Soya milk, Artificial cream [dairy product substitutes], yogurt, edible oils and edible fats and cheese, dairy products for food, whey drink, milk and milk products, ghee, butter
LAL BADSHAH MAKHANA
3736655  25/01/2018
HARYANA TRADING COMPANY
365, KIRANA MANDI, RAM NAGAR, GHAZIABAD, UTTAR PRADESH.
SHRAWAN KUMAR AGARWAL (PROPRIETOR)
Address for service in India/Agents address:
PRADEEP KUMAR GAUR
A-409, MAIN CIRCULAR ROAD, SONIA VIHAR DELHI-110094
Proposed to be Used
DELHI
MANUFACTURING OF MAKHANA AND DRY FRUITS.
3742265    01/02/2018
SHRI YUVRAJ KUMAR VATTI
SHOP NO. B-5, SHRI RAM TOWER, VYAPAR VIHAR, BILASPUR (C.G.) - 495001
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
The trade mark is restricted to use the mark in the state of Chhattisgarh.
Trade Marks Journal No: 1944, 09/03/2020 Class 29

PIRUIZ AREEZ KHAMBATTA
C/O, RASNA LIMITED, RASNA HOUSE, OPP. SEARS TOWER, GULBAI TEKRA, AHMEDABAD-380 006, GUJARAT STATE, INDIA.
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 01/04/1992

To be associated with:
3750013

AHMEDABAD
PICKLE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHEF KHAZAANA.
3762734  23/02/2018
RYTHU DAIRY PRODUCTS PRIVATE LIMITED
RS NO.98/1, DEVULAPALLI ROAD, LAKKARAVARAM, JANGAREDDYGUDEM -534451, WEST GODAVARI DIST, ANDHRA PRADESH, INDIA
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARMENIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS, CHENNAI - 600001.
Used Since :21/11/2011
CHENNAI
MILK AND MILK PRODUCTS, MILK BEVERAGES (MILK PREDOMINATING), MILK SHAKES, BUTTER, GHEE, CHEESE
3767766 01/03/2018
DANDA SRINIVAS
No.15/G-2, SPARTEN AVENUE, THIRUVALLUVAR NAGAR, MUGAPPAIR EAST, CHENNAI - 600037
INDIVIDUAL
Address for service in India/Attorney address:
RAYAR CONSULTANCY SERVICES,
F2, NARAYAN FLATS, 5/444, SANKARAN STREET, MADIPAKKAM, CHENNAI - 600 091 TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI
MILK AND MILK PRODUCTS
No exclusive right over the "Device" and "Symbol of Quality" separately except as substantially shown in the representation of the mark and Subject to association with application no:2237507.
3771400  07/03/2018
NEHAL PRAKASH MENGANE
C S NO 1240/KH, PLOT NO 7/1, E WARD, S K ORCHID, FLAT NO 301, BAGAL CHOWK 416008
proprietor
Address for service in India/Attorney address:
RANJEET PRAKASH KHANDEKAR
Jarag Nagar Last bus stop, Pachagaon, Dist.Kolhapur, Maharashtra.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes, eggs, milk and milk products; edible oils and fats for foods
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
NutLite

3771805  07/03/2018

M/S. KWALITY FOODS
1106, Range Heights Tower, Link Road, Behraum Baug, Jogeshwari West, Mumbai 400 102
A Partnership Firm registered under Indian Partnership Act, 1932.

Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used

MUMBAI
Manufacturer of frozen, dried, cooked, preserved, processed, seasoned, prepared Lotus Seeds also popularly known as Makhane.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1869961..
3782263   19/03/2018

LAXMI SNACKS PVT. LTD.
11-12, ANAND INDUSTRIAL ESTATE, NR. BORSAD CHOKDI, ANAND - 388 001, DIST : ANAND, GUJARAT STATE, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:

Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :29/03/2009

AHMEDABAD

POTATO CHIPS, BANANA CHIPS, SOYA CHIPS, LOW-FAT POTATO CHIPS, COCONUT CHIPS; CASSAVA CHIPS, CHIPS [FRENCH FRIES], FROZEN CHIPS.
3796599  04/04/2018
SRIVEDA SATTVA PVT. LTD.
III Floor, No. 54/46, 39th A Cross, 11th Main Road, 4th T Block, Jayanagar, Bangalore, Karnataka - 560041, India.
An Indian company
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
CHENNAI
Organic food not included in other classes, preserved, dried and cooked fruits and vegetables; jellies, jams; preserves, pickles.
No exclusive right over TATTVA and SHUDDHTA KA NAAM separately except as substantially shown in the representation of the mark.
3803979   12/04/2018
NITABEN RAJESHBHAI GHODASARA (PROPRIETOR) TRADING AS H.R.BRAND
C-2, 704, NATUREVELLY HOMES, SAROLI ROAD, SAROLI, SURAT-395006, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :06/11/2015

AHMEDABAD

PREPARED PEANUTS, SPICED PEANUTS, CANDIED PEANUTS, PEANUTS, PROCESSED,
ROASTED PEANUTS, CANNED PEANUTS, WASABI-COATED PEANUTS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Goods restricted for sale in the state of Gujarat only.
 Trade Marks Journal No: 1944 ,  09/03/2020        Class 29

3809740  18/04/2018
M/S. DAY TO DAY
M/s. DAY TO DAY, No. 9, E S R ARCADE, M G R STREET, THONDAMUTHUR ROAD, VADAVALLI, COIMBATORE.
TAMILNADU. Pin: - 641 041
A legally constituted & registered Partnership Firm – named as DAY TO DAY

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Used Since :19/07/1995

CHENNAI
MEAT, FISH, POULTRY; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES,
JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS.
3812265   20/04/2018
MIKI EXPORTS INTERNATIONAL
M-43, MIDC TALOJA, DIST. RAIGAD, NAVI MUMBAI- 410 208
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/12/2016

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food.
Proposed to be Used

MUMBAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
3823596 04/05/2018

MUHAMMED ALI P
Pookkunnan house, Palemad po, Edakkara, malappuram - 679331

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS NILAMBUR FRESH SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1944, 09/03/2020  Class 29

3839764  22/05/2018
DINSHAW’S HOLDINGS PRIVATE LIMITED
Dinshaw’s Building, Gitti Khadan, Gorewada Road, Nagpur
Private Limited Company
Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since: 01/01/2003
MUMBAI
Milk and Milk Products
3839766   22/05/2018
DINSHAW'S HOLDINGS PRIVATE LIMITED
Dinshaw's Building, Gitti Khadan,Gorewada Road, Nagpur
Private Limited Company
Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :19/01/2015
MUMBAI
Milk and Milk Products
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.457810,3592395. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE WORD SARVOTTAM.
3847329   30/05/2018
DEEP WOODS CONDIMENTS AND FOODS L.L.P
Partnership firm

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :22/11/2012

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS
IN USE.
SHREE MAHESH DUDH Dhai BHANDAR
3848229    31/05/2018
MADAN LAL S/O KEVAT RAM PRAJAPAT
241- M.G. ROAD , MALHAR GANJ INDORE-452001 M.P.
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
Dairy products and dairy substitutes
3857482   13/06/2018
DIKSHAA DAIRY PRIVATE LIMITED
GALA NO-4, RIDDHI SIDDHI APARTMENT, STAR COLONY, SANJAY NAGAR, DOMBRELI (EAST), THANE-421201,
MAHARASHTRA-INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA
Used Since :09/03/2018
MUMBAI
MILK AND MILK PRODUCTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ASHOKBHAI LAXMANBHAI LODLIYA
trading as ;RUSHABH TRADING CO.

PLOT NO 29 INDRAPRASTH SOCIETY, NEAR KHODIYAR MANDIR, NIKOL NARODA ROAD, AHMEDABAD, GUJARAT INDIA

Address for service in India/Agents address:
MUKESH H. JANI
3/25, NIDHI APARTMENT, PRAGATINAGAR, NARANPURA, AHMEDABAD 380 013
Used Since :01/04/2018

AHMEDABAD

COW DESI GHEE AND INTERESTERIFIED VEG FAT INCLUDED IN CLASS -29.
3877885  04/07/2018
OMBHASE MILK & MILK PRODUCTS
93, Laxminagar, M.H.B. Colony, BL 4-5, FL -69, Parvati, Pune –411009
Sole Proprietorship Firm

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Milk and milk products included in class 29
3895113  23/07/2018
BUNAR LIPIDS PRIVATE LIMITED
H.NO.1-9-670/44,SRT-44, Vidyanagar,Hyderabad,Telangana-500044
Private Limited
Address for service in India/Attorney address:
PRABHAKAR REKHALA
H No 11-3-664/472,Sanjeevapuram,Parshigutta,Secunderabad,Hyderabad,Telangana-500026

Proposed to be Used
CHENNAI
Milk and milk products,Edible oils and fats included in class 29
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
QUITA
3908047  04/08/2018
MINAL D THACKER
Ekta Oculus, Flat No. 501, Plot No. 5, Maotibaug, Ghatla Village Road, Chembur, Mumbai
Individual
Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075
Proposed to be Used
MUMBAI
nuts, pea nuts, cashew nuts, preserved fruits, preserved vegetables, dried fruits, dried vegetables, cooked fruits, cooked vegetables, fried potatoes, soyabean preparations, beans, broad beans, lentils, pickles (fruits), pickles (vegetables) potato fingers, margarine, canned seafood, frozen seafood, roasted grains, jahs jellies, marmalade, milk and milk products, edible oils, preserved beans, processed beans, processed potatoes and other foods items for human consumption included in class 29
SHIRIN ASAL MOHSEN
3938653   07/09/2018
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA, RAILWAY CROSSING, AHMEDABAD-380 009, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Proposed to be Used
AHMEDABAD
EDIBLE OIL AND FATS.
3939152 08/09/2018
GURU OIL TRADERS
Ward No 18, 3rd Cross, S N Pet, Sarangam Compound, Opp Nagam School, Bellary- 583101
Proprietorship firm

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
CHENNAI
Vegetable oils, Corn oil, Fish oil, Edible and Non-Edible Animal Oils and fats.
PRAKRUTHY

3970661  11/10/2018
UDAYAKALA P
CHITHRA, MAMPATTA ILLAM, VANAVATHUkkARA, ERAMALLIKKARA P.O, CHENGANNUR
INDIVIDUAL

Address for service in India/Attorney address:
AJAY R KAMATH
Kamath Law Chambers, TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014

Proposed to be Used
CHENNAI
EDIBLE OIL NAMELY COCONUT OIL;
3973663    15/10/2018
MR.ALFRD.C.T
M/S. WIZARD EDIBLEOIL INDUSTRIES, S.F NO: 130/D1B, PALLADAM ROAD, MUTTAMPALAYAM, KINATHUKADAVU, POLLACHI-642 120, TAMILNADU, INDIA.
PROPRIETOR
Address for service in India/Attorney address:
V.C VALSAN K
269/2002, MAXMILLIANS, 2ND FLOOR, SUNNY JUNCTION BUILDING, OPP:MALA ROAD, CHALAKUDY, THRISUR-680307, KERALA, INDIA.
Proposed to be Used
CHENNAI
COCONUT OIL AND OTHER VEGETABLES OILS BLENDED VEGETABLES OILS,EDIBLE OIL AND FATS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3976880   17/10/2018
VAYU GASES, OILS AND CARBON
70/6, Kodingshalli post, near nice road junction, Magadi main road, Bangalore- 560090
Partnership
Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since :02/12/2015
CHENNAI
Edible Oil, Edible Coconut Oil, Edible oils for use in cooking foodstuffs
No exclusive right over " Device of Panchmukhi Hanuman" separately except as substantially shown in the representation of the mark.
3998462  15/11/2018
WINDY OAKS EXPORTS PVT LTD
4th Floor, Monlash Business Center, Cresens Tower, NH47, Kalamassery, Changampuzha COCHIN Ernakulam KL 682033 IN
Private Limited Company
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Used Since : 17/05/2018
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
Mark considered substantially as shown in the form of representation.
PULSAR SWEET SAUNF CHAMAN

4006942  24/11/2018

M/S MACWELL FOOD PRODUCTS PRIVATE LIMITED
1240 AB & 1241 AB, VIDUR NAGAR, CAT ROAD, NEAR HAWA BUNGLOW, INDORE-452 009 (M.P.).
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT-2013

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74, LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
MUMBAI
MOUTH FRESHENER, PAN MASALA, SWEET SUPARI, SCENTED SUPARI INCLUDED IN CLASS 29
PRANAV JAYANTIBHAI PATEL PROPRIETOR OF SNEHAL GENERAL STORES
B/H. KRISHNA HOTEL, MOTIPURA, HIMATNAGAR - 383001. GUJARAT - INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since : 23/12/2017

AHMEDABAD
MUKHVAS IN CLASS 29.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

Transliteration : JYOTI DESSERT
4024880  12/12/2018
MEHUL P PATIL
B-33, Arunachal Society, Samta Road, Subhanpura, Near Pragatinagar, Vadodara-390023
Dairy Products
PROPRIETORSHIP
Proposed to be Used
AHMEDABAD
GHEE
SUVARNANDINI is our brand name for Ghee and the attached image is the trademark.
Trade Marks Journal No: 1944, 09/03/2020 Class 29

SATHEESH GEORGE
JULIA FOOD PRODUCTS, PB NO.2, TEEKOY P O, TEEKOY, KOTTAYAM-686580
PROPRIETORSHIP

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001
Used Since :12/04/2015

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

Transliteration : SUMPTUOUS FOOD
RELAX
4059396 17/01/2019
VINAY MALPANI S/O. LATE SH. DEONARAYAN MALPANI
TRADING AS M/s. DEV TRADING COMPANY AT- 184, BAIRATHIO KA CHOWK, DINANATH JI KI GALI, CHANDPOLE BAZAR, JAIPUR-302001 (RAJASTHAN)
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
DRY FRUITS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajsthan only.
SHREE DADA

4062709  21/01/2019

HASMUKHRAY HIMATLAL KAPASI
2, CHANDRA VILLA APARTMENT SHREYASH COLONY, BEHIND NAVNIDHI COMPLEX, NEAR SARDAR PATEL STADIUM CROSS ROAD, NAVARANGPURA AHMEDABAD-380 009, GUJARAT (INDIA)
HASMUKHRAY HIMATLAL KAPASI INDIVIDUAL FIRM

Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD - 382445 - GUJARAT INDIA

Proposed to be Used
AHMEDABAD
PAN MASALA, SCENTED SUPARI, SWEET SUPARI, MOUTH FRESHNERS AND METHA PAN MASALA INCLUDED IN CLASS 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHREE.
Trade Marks Journal No: 1944 , 09/03/2020 Class 29

KAVERI SUNIL MAHANWAR
N/2 P/3 16/1 VITTHALNAGAR CIDCO, AURANGABAD - 431003

THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
MR. IMTIYAZ SHAIKH TRADING AS ALKA CHICKEN AND MEATS
Nr. Pandya Bridge, Opp. Jyoti Circle, Vadodara-390002, Gujarat
proprietor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Used Since: 28/06/1999

AHMEDABAD
fresh and frozen chicken, mutton, fish, prawns and Eggs
4082337  09/02/2019
PRATUL RAJAN GUPTA
“Shree Villa”, H.No.30, Barsana Enclave, Mohba Bazar, Raipur (C.G.)
An Individual

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansl Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Milk And Milk Product

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHREE except substantial shown on label.
Trade Marks Journal No: 1944, 09/03/2020 Class 29

4085368 13/02/2019
HARDIK VASOLIYA (PROPRIETOR) TRADING AS PATEL ENTERPRISE
23, SARITA SOCIETY, KARGIL CHOWK, PUNA GAM, SURAT-395010, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
POWDERED MILK, SKIMMED MILK, DRY WHEY, POWDERED CREAM [DAIRY PRODUCTS], COFFEE WHITENERS CONSISTING PRIMARILY OF DAIRY PRODUCTS, CREAM [DAIRY PRODUCTS], GHEE, BUTTER, CURD, PANEER (MILK PRODUCT), CHEESE, MILK-BASED MILK TEA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “PATEL ENTERPRISE” APPEARING ON THE LABEL / MARK...
4092421  19/02/2019
K.BALAKUMAR
trading as ;ARB TRADERS
DOOR.NO.13-A, KAMARAJAR NAGAR-EXTN, ERIKKARAI, 3RD CROSS STREET, MATHURAVOYAL, CHENNAI-600 095, TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BS ASSOCIATES
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,
Proposed to be Used
CHENNAI
EDIBLE OILS AND FATS,
Subject to restriction with in Tamil Nadu.
4094376   20/02/2019
SRI SUVANAN ENTERPRISE
NO 1076-A, 19TH MAIN ROAD, ANNA NAGAR (W), CHENNAI - 600040
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Milk products, Milk and milk products, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Betr 4106537 04/03/2019
FUTURE CONSUMER LTD
Knowledge House, Shyam Nagar Jogeshwari (East) Mumbai – 400 060.
Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
milk and milk substitutes, dairy based beverages, cheese, butter, coconut milk, yogurt and other milk products; drinking yogurt; powdered milk, buttermilk, soy milk, snacks and snack food (based of fruits, vegetable, dry fruits, soy, prebiotic-dairy); cottage cheese, cottage cheese fritters, cheese powder
4110456   07/03/2019
FONTERRA FUTURE DAIRY PVT. LTD.
22, VK Kalyani Commercial Complex, Sankey Road, Opp. B.D.A. Office, Bangalore-560020
Private Limited

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSON, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
CHENNAI

DAIRY PRODUCTS; MILK ;UHT MILK; GHEE; CURD; PANEER; BUTTER; LASSI; YOGHURT & FLAVOURED YOGHURT; FLAVOURED MILK; MILKSHAKE; CHEESE; WHIPPING CREAM; CREAM BEVERAGES HAVING A MILK BASE; CHEESE AND CHEESE POWDER; MILK POWDERS, SPECIALIZED NUTRITION POWDERS & MILK ,DAIRY DESSERTS, MILK BASED BEVERAGES, MILK PRODUCTS, DAIRY PRODUCTS IN LIQUID, POWDERED, CONDENSED OR EVAPORATED FORM FOR FOOD. DAIRY PRODUCTS BASED ON MILK SUBSTITUTES;EGGS, MILK AND MILK PRODUCTS; EVAPORATED MILK; FERMENTED MILK; FERMENTED MILK SUBSTITUTES; MILK BEVERAGES, MILK PREDOMINATING; MILK-BASED BEVERAGES CONTAINING FRUITS; PROBIOTIC MILK-BASED SNACK BARS; RICE MILK; BUTTER; BUTTER COOKIES AND BISCUITS; SOY BASED FOOD SNACK; SOY MILKS; PROBIOTIC (DAIRY, FRUIT,DRIED FRUIT) BASED SNACK BARS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4113989  11/03/2019
DEIVAM DAIRY FARM
A/19, VAYAKATTU THOTTAM, REDDIPALAYAM, UTHUKULI, TIRUPPUR-638751, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MILK AND MILK PRODUCTS
Subject to restrict with in Tamil Nadu.
4134964 02/04/2019
V MARIA PAULRAJ
189, GANDHIJI NAGAR, SATCHIYAPURAM ROAD, THIRUTHANGAL, VIRUDHUNAGAR, TAMIL NADU-626130
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
S.L.K FOOD PROCESSING
12/645-647, MUNDAKKAL ROAD, POOVATTUPARAMBA, CALICUT, KERALA, 673008
PARTNERSHIP
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used

CHENNAI
MILK AND MILK PRODUCTS INCLUDING BUTTER, GHEE, KHOYA, MILK CREAM, CHEESE, CURD, YOGURT, AND BUTTER MILK

AMMAMMA'S ANDHRA PICKLE

4160762  29/04/2019
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
trading as WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
MANUFACTURE AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.

 Proposed to be Used

CHENNAI
PICKLES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4160926 29/04/2019

THOMSON INDUSTRIES
SF NO. 483/1, KOTTAMANGALAM, UDUMALPET, DIST. TIRUPUR, TAMIL NADU - 642201

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coconut oil for food, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.

AISHWWARYAM

4166899    04/05/2019
MR. SANJAY BABANRAO KOKANE
SOMESHWAR PLAZA, GHODEGAM ROAD, MANCHAR, TAL – AMBEGAON, PUNE - 41503, Maharashtra, INDIA.
SNEHAA FOODS

Address for service in India/Attorney address:
JITENDRA GUPTA
Pune

Proposed to be Used
MUMBAI
MILK & MILK PRODUCTS
4197728  05/06/2019

N. CHANDRA KUMAR, PROPRIETOR TRADING AS NEELDEV ENTERPRISES
NO: 203, SIVARAJ STREET, VIRUTHAMPET, GANDHI NAGAR, VELLORE – 632006, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/04/2019

CHENNAI

EDIBLE OILS, EDIBLE VEGETABLE OILS, OLIVE OIL FOR COOKING, NUT OILS, COOKING OIL, ARGAN OIL FOR COOKING, GROUNDNUT OIL, GINGELLY OIL, MUSTARD OIL, SOYBEAN OIL FOR FOOD, BONE OIL, COCONUT OIL, FLAXSEED OIL, PALM OIL, SUNFLOWER OIL, CORN OIL, PEANUT OIL

Subject to restriction with in Tamil Nadu.
4224171  03/07/2019
SUGUNA FOODS PRIVATE LIMITED
5th Floor, Jaya Enclave, 1057, Avinashi Road, Coimbatore – 641018
Private Limited

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :05/04/2019

CHENNAI
Meat, poultry; Poultry extracts; Preserved food products of meat; Meat jellies; eggs; Meat extracts; Animal fats for food
4224172  03/07/2019
SUGUNA FOODS PRIVATE LIMITED
5th Floor, Jaya Enclave, 1057, Avinashi Road, Coimbatore – 641018
Private Limited

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since: 31/01/2019

CHENNAI
Meat, fish, poultry; meat extracts; Poultry extracts; Preserved food products of meat; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; Meat jellies; milk and milk products; edible oils and fats; Animal fats for food

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..SUBJECT TO USE 1850987 and 2605274..
4304932  26/09/2019
ARPAN FRAGRANCES PRIVATE LIMITED
First Floor, City Center, Mall Road, Kanpur - 208004, Uttar Pradesh
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Airgent address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 01/01/2004
DELHI
Pickles of all kinds, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
SRI KANNAN AND CO
No.5, K.R.R.Thottam, Mangalam Road, Tirupur-641 604
Partnership Firm

Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used

CHENNAI

Ghee, dairy products, preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and milk products; edible oils and fats

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4321732  16/10/2019
VIRENDER KUMAR Trading as : SHRI MADHAV DAIRY
H. NO 52/13, SIKKA COLONY , DELHI ROAD, NEAR VODAFONE OFFICE , SONIPAT, HARYANA -131001
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
PRIYAM GUPTA
GLOCAL PROFESSIONALS, 2ND FLOOR, SHRI BALAJI PROPERTIES, OPP METRO PILLAR 769, MIE PART- A,
BAHADURGARH , HARYANA-124507
Proposed to be Used
DELHI
MILK, BUTTER, CREAM, RAITA, CHEESE, CURD, YOGHURT, MILK SHAKES, MILK & MILK PRODUCTS INCLUDED IN
CLASS -29.
Trade Marks Journal No: 1944, 09/03/2020 Class 29

Trade Mark AQUA CATCH

NO.7-5-160, 10 OCEAN VIEW EXTENSION LAYOUT, PANDURANGAPURAM, VISAKHAPATNAM-530003, ANDHRA PRADESH, INDIA

INDIVIDUAL

Address for service in India/Attorney address:

LE INTELLIGENSIA

NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, OILS AND FATS FOR FOOD, SHRIMPS, NOT LIVE, SEAFOOD, NOT LIVE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN THE TM
4325342  18/10/2019
ANAND KUMAR GUPTA TRADING AS : ANAND SUPARI STORE
6086, GALI ARYA SAMAJ, KHARI BAOLI, DELHI-110006
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Used Since :20/05/2013
DELHI
MOUTH FRESHNER, MEETHI SUPARI, SUGAR COATED SAUNF, SUGAR BALL AND ROASTED SAUNF
4326553  21/10/2019
E. SUNDARAM
Sree Vinayaga Traders, 121/2, Surya Mill Road, Ellapalayam, Periasemur, Erode-638004
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Groundnut Oil, Gingelly Oil, Coconut Oil and Edible Oils
KALI DUTTA, AN ADULT INDIAN NATIONAL, SON OF MR. MURAT DUTTA AND SOLE-PROPRIETOR OF M/S. KARISHMA
ENTERPRISES
BAGDIHAPARA, PLOT NO. 371/1147, ST. JOHN SCHOOL ROAD, SANKARMA-768006, SAMBALPUR (ODISHA)
INDIVIDUAL

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
KOLKATA
SADA PAN MASALA; SCENTED SWEET SUPARI; MOUTH FRESHNERS WITH BETEL NUT; PAN SAMAGRI WITHOUT
TOBACCO, PAN CHATNI AND PAN FLAVOURING MATERIALS
4327932  22/10/2019
A R A KHUDDUS CHIPPI BEEDI COMPANY
74/C 20, SECOND FLOOR, SALAI ROAD, TRICHY 620 018
PARTNERSHIP FIRM
Address for service in India/Attorney address:
V RAVI
AP1396,31ST STREET 6TH SECTOR K K NAGAR CHENNAI 600 078
Proposed to be Used
CHENNAI
EDIBLE COCONUT OIL ONLY
4329235  23/10/2019
TIRUMALLA HAIR OIL INDIA (P) LTD.
801, 8th Floor, SUPREME HQ, Survey no.36/2, off Mumbai Bangalore Highway, Baner Road, Pune, Maharashtra- 411045
A Company incorporated under Indian Companies Act

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Edible oil; Oils and fats for food
4329807  24/10/2019
SUSHIL KUMAR TYAGI
B-803 Aditya Garden City Sector -6, Vasundhra Ghaziabad Uttar Pradesh - 201012
Pan Masala and Mouth Freshner
INDIVIDUAL
Proposed to be Used
DELHI
PAN MASALA AND MOUTH FRESHNERS
NISHAN J. PATEL
38, YOGIRAJ BUNGLOWS, NR. NEELKUMAR BUGLOWS, B/H. ANNAPURNA HOTEL, JASHODANAGAR, VATVA ROAD, AHMEDABAD- 382445
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :05/11/2015
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4331354  25/10/2019
MR. AJAY KUMAR YADAV TRADING AS “RAJESH SWEETS”
C 7 / 286, SENPURA, CHETGANJ, VARANASI-221001 (UTTAR PRADESH)

Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :21/08/1991

DELHI
“MILK & MILK PRODUCTS”
4331736  25/10/2019
RAMNAGAR AGRO VISION PRIVATE LIMITED
AISHTALA, GARER BAGAN, RANAGHAT, NADIA - 741201, WEST BENGAL, INDIA
BODY INCORPORATION
Address for service in India/Attorney address:
IP EXPERT
20E, RAMCHANDRA PALLY, KOLKATA-700008, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
POULTRY, EGGS.
4333049  29/10/2019
THOMAS STEPHEN
trading as : GRAMEEN COCONUT OIL
PULIKKAL HOUSE, MANJOOR P.O., KURUPPANTHARA, KOTTAYAM DIST-686603 KERALA INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
ADV.SYRIAC T.V.
SEETHY ASSOCIATES ADVOCATES, NOTARY & TRADEMARK CONSULTANTS BROADWAY ENCLAVE, II ND FLOOR, ERANAKULAM-682031, KERALA,INDIA.

Proposed to be Used
CHENNAI
OILS
4335072   01/11/2019
RAJESH RAJPUT (INDIAN NATIONAL, PROPRIETOR), TRADING AS S. R. FISHERIES
Building No- 9/C, Room No- 11, Natwar Parekh, Compound, Near Indian oil Nagar, Shivaji Nagar, Govandi, Mumbai - 400043, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since : 15/05/2013

MUMBAI
Fish
S.R. FISHERIES

4335073  01/11/2019
RAJESH RAJPUT (INDIAN NATIONAL, PROPRIETOR), TRADING AS S. R. FISHERIES
Building No- 9/C, Room No- 11, Natwar Parekh, Compound, Near Indian oil Nagar, Shivaji Nagar, Govandi, Mumbai - 400043, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :15/05/2013

MUMBAI
Fish
SHIVAM MISHRA
B-4/308, GANGOTRI ENCLAVE, AWADH VIHAR YOJANA, SHAHEED PATH, LUCKNOW
Proprietor
Address for service in India/Attorney address:
MOHIT KALYANI
Qworky, 6th Floor, Levana Cyber Heights, Vibhuti Khand, Gomti Nagar, Lucknow- 226010

Proposed to be Used
DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 29
VITI

4337000  04/11/2019

CHIRAG GIRISHKUMAR MEHTA
C-309, KAMLA VIHAR CHS, MAHA VIR NAGAR, KANDIVALI-WEST, MUMBAI
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, OMPOTES; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4339560  06/11/2019
MS. SUNANDA DAGDU GADAKH TRADING AS DEVANSH FOODS
03, 1ST FLOOR, AVADHOOT ADHAR COMPLEX, GANGAPUR ROAD, OLD GANGAPUR NAKA, NASHIK – 422 005
PROPRIETORSHIP
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
PULSES, DRY FRUITS, DRY FRUITS IN POWDER FORM
4341949   08/11/2019
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD
12 Hauz Khas Village, New Delhi-110016
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/05/2019

DELHI
Kefir, milk shakes, butter, peanut milk, Peanut milk-based beverages, curd, Yoghurt, yoghurt desserts, yoghurt beverages, yoghurt drinks, chicken salad, fried chicken, ham, cheese, cheddar cheese, bacon, jams, egg, salami, Chicken nuggets, Chicken salad, Roast chicken, Cooked chicken, Vegetable burgers, Garlic processed, Processed Okra, Pretzel Chips, Processed Beetroot, Potato Chips, Chips (Fruit-); Chips (Potato -); Trail mix consisting primarily of processed nuts, seeds, dried fruit and also including chocolate; Peanuts, Prepared chia seeds, Prepared seeds, Dates, Almonds, Chicken sausage, sausage, Cheddar, Peanut butter, Processed walnut, orange marmalade, Roasted Almond, Hazelnut prepared, Cream, Pecan prepared
SHUBH KIRTI

4344854  12/11/2019

SHREE ABHIRAM INDUSTRIES
WARD NO 08, SHAKA ROAD, DIST GUNA, KUMBHRAJ, MADHYA PRADESH-473222

Partnership Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used

MUMBAI
Meat, Fish, Poultry And Game; Meat Extracts; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes; Eggs; Milk, Cheese, Butter, Yoghurt And Other Milk Products; Oils And Fats For Food
SATISH CHAND MITTAL
M/S JAI MAA SANTOSHI OIL MILL AND TRADERS ,A.B.ROAD MORENA M.P. PIN CODE 476001
PROP
Address for service in India/Agents address:
ANIL TRADE MARK SERVICE
18-A, INDER ENCLAVE, BALKESHWAR, AGRA-282 004 (U.P)
Used Since :27/10/2007
MUMBAI
BLEND EDIBLE VEGITABLE OIL-MUSTARD OIL & RICE BRAN,MUSTARD OIL ,RICE BRAN &PALLMOLEIN OIL,REFINED &PALMOLEIN OIL,RICE BRAN & SOYABEAN OIL,PALMOLEIN &SOYABEAN OIL.
BEFIKRI

4347772    14/11/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Pan masala and mouth freshener
HULK
4347957  15/11/2019
RAKESH MASALA PRIVATE LIMITED
J-4, SECTOR-63, NOIDA, UTTAR PRADESH-201301
A Company Incorporated Under Indian Companies Act
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Proposed to be Used
DELHI
FRUIT SNACKS, POTATO BASED SNACKS, MILK BASED SNACKS, CANDIED FRUIT SNACKS, FROZEN CHIPS, SOYA CHIPS
PASH

4350189   18/11/2019

SMT. POOJA GOEL TRADING AS PANCHWATI NUTRIENTS.
KHASRA NO.-575, VILL. KISHANPUR, JAMALPUR, SAHARANPUR ROAD, KISHANPUR HARIWAR, UTTARAKHAND.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2011

DELI

Pickles, Pickled shallots, Pickled peppers, Pickled vegetables, Preserves, pickles, Pickled fruits, Spicy pickles, Pickled radishes, Pickled watermelon rind, Pickled fruits and vegetables, Jams, Fruit jams, Jellies, jams, compotes, Baked beans in tomato sauce, Beans cooked in soy sauce (Kongjaban), Apple sauce (compote), Grilled meat marinated in soy sauce included in Class 29.
4350231 18/11/2019
G. SIVARANI
NO.51/1, ANDIKULAM EAST, SS STREET, ALANGUDI POST, PROPRIETOR

Address for service in India/Attorney address:
A. ARIVAZHAGAN
38/13, DESIGAR STREET, VADAPALANI, CHENNAI - 600 026.

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS
NUTRIL

4353635  21/11/2019
MR. AJAY ARVIND BEDEKAR
THE SYNERGY, PLOT NO.70/21, LAW COLLEGE ROAD, PUNE-411004, MAHARASHTRA, INDIA
Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, PICKLES, FRUIT & VEGETABLE BASED SNACK FOODS, FISH & MEAT BASED SNACK FOODS
GEMINI

4354197  21/11/2019

SONTHALIA FOOD PRODUCTS PVT. LTD.
Sector-A, Zone-B, Mancheswar Industrial Estate, Bhubaneswar-751010, Odisha.
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS, F-1/2, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020.

Used Since :01/01/1996

KOLKATA

Mustard Oil
4413478  20/01/2020
FARM TRENDZ LLP
LIG 22, Flat -S Tanasha Nagar , Manikonda, Hyderabad Telengana 500089, India
Limited Liability Partnership

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used
CHENNAI
Prepared and processed pulses; Processed fruits and vegetables; Fresh chicken; Fresh meat; Processed meat products;
Dairy products; Milk and milk products; Curd; Ghee
4414048  21/01/2020
SANTOSH KUMAR GARG
141, 1st FLOOR, SUNDER NAGAR, NEW DELHI 110003
INDIVIDUAL
Address for service in India/Agents address:
HARPREET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024
Proposed to be Used
DELHI
Pan Masala
NANGAR
4416167  22/01/2020
ANUSHRI DEVENDRA DARUNKAR TRADING AS M/S SWADEV NATURAL & ORGANIC FOOD
AT MAHATMA FULE WARD, BUS STAND ROAD, HINGANGHAT-442301
A PROPRIETOR SHIP CONCERN
Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007
Proposed to be Used
MUMBAI
EDIBLE OIL & OIL FOR FOOD INCLUDED IN CLASS 29
Trade Marks Journal No: 1944 , 09/03/2020 Class 29

4419507 25/01/2020
RAJENDRA DAGA PROPRIETOR OF DAGA FOOD PRODUCTS
K.No.22/8, KIRAMSARIYA KALLA MARWAR MATHANIYA-342305 JODHPUR (RAJ.)
Proprietorship firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
AHMEDABAD

Meat, fish, poultry and game, meat extracts; preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and other milk products, oils and edible fats
ABDUL SALIH THAYYULLATHIL PONNAN
"CYRUS", KADIRUR VILLAGE, KADIRUR POST, THALASSERY, KANNUR-670 642, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPLEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002, KERALA, INDIA.

Proposed to be Used
CHENNAI
Meat, fish, poultry, meat extracts, preserved, frozen, banana chips, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products, edible oils and fats, meat burger, vegetable burger, turkey burger and chicken burger.
GAVISTI

4420664  27/01/2020

VIDHI SRIVASTAVA
T-2/A-132, SAHYOG APPARTMENT, SECTOR-6, VIDHYADHAR NAGAR, JAIPUR, 302023, RAJASTHAN
INDIVIDUAL PROPRIETOR

Address for service in India/Agents address:
DEEPAK SHARMA
T-9, THIRD FLOOR, E-72, AMBABARI, JAIPUR, RAJASTHAN-302039.

Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCT
4420670  27/01/2020
PRAKASH SINGHAL
1695, Baba Harish Chand Marg, Gundi Ka Chowk, Khatiwada, Jaipur- 302001, Rajasthan
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
Dried Fruits included in class 29
4420907  27/01/2020
PENUGONDA VENKATA RAMANA
Flat 402, Sai Residency, Road 4, Green hills colony, Kothapet, Hyderabad - 500035
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
REMIX
4420996  27/01/2020
SH. AMAR TULSIYAN TRADING AS M/S WIZARD FRAGRNCES,
402, Gallantt Landmark Bank Road, Gorakhpur- 273 001 (U.P.).
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :27/04/2010
DELHI
Pan Masala, Mouth Freshners and Meethi Supari
Trade Marks Journal No: 1944, 09/03/2020  Class 29

BIGBUNS INDIA PVT. LTD.
B – 12, JOP Plaza, Sector 18, Noida, Gautam Buddha Nagar, Uttar Pradesh – 201301
Private Limited Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Used Since: 17/08/2016

DELHI
Meat Burgers [patties], Vegetable burgers [patties], Vegetable burger[sandwiches], Vegetable burger patties, Meat Burger patties, cooked vegetables, cooked meat, Meat, fish, poultry and game, meat extracts; preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
4421904 28/01/2020
NARENDRA KUMAR PARMAR, PROPRIETOR, ANNPURNA DUGDH DAIRY
Kannod Road, Ashta, Sehore, Madhya Pradesh-466116
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Proposed to be Used
MUMBAI
Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4422275  28/01/2020
SHIV SHANKER
414,415 GHEE MANDI, BAS MANDI
INDIVIDUAL
Address for service in India/Attorney address:
AMBUJ GUPTA
63, CIVIL LINES BEHIND PRAKASH TOWER, BAREILLY-243001
Used Since :25/09/2017
To be associated with:
3617058
DELHI
Edible Oils and fats & milk and milk products in Class 29
4422400 28/01/2020
RUCHI SOYA INDUSTRIES LIMITED.
301,MAHAKOSH HOUSE, SOUTH TUKOGANJ, INDORE (MP)-452001
Body Incorporate
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Proposed to be Used
To be associated with:
442435, 1103622, 2307694, 3553695
MUMBAI
EDIBLE OILS AND FATS
KALPASHUDHI

4422432   28/01/2020

KESAVAN NAMBOODIRI A P

Kesavan Namboodiri A P, Aged 64 years, S/o Kesavan Namboodiri, Ambalaputhur Illam, Avitanallur P O, Naduvannur Via, Kozhikode-673614

Properitor

Address for service in India/Agents address:
V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Proposed to be Used

CHENNAI

Coconut Oil, Preserved, Frozen, Dried & Cooked Fruits & vegetables, Ground nut oil, Sesame oil, Spiced oil, Flavored oil, Milk, cheese, butter, Yoghurt and other milk products
ECOBEE
4422450  28/01/2020
TERRABITE GLOBAL FOOD EXIM LLP
S NO. 7/9/2, GOKUL BUNGLOW NO 03, OPPOSITE KUMAR KUNJ SOCEITY WANAWADI PUNE MH 411040 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
4422516  28/01/2020
RITESH BAWRI
12C, 3RD FLOOR, ASHRAY APARTMENT, SUNNY PARK (NEAR BIRLA MANDIR), BALLYGANJ KOLKATA-700019 (WEST BENGAL)
INDIVIDUAL
Address for service in India/Attorney address:
RAJESHWARI
Amsoft Business Center, Unitech Trade Center, Sector 43, Gurugram-122002

Proposed to be Used
KOLKATA
Preserved, Dried and Cooked Fruits and Vegetables; Milk and Milk Products; Edible Oils and Fats
KNP

4422595  28/01/2020
MR. HIRALAL B. MAKHIJA
HIRALAL, A-63/2, Naraina Industrial Area Phase 1, New Delhi- 110028.
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SURESHP & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
PROCESSED BETEL NUTS, PAN MASALA, MEETHA MASALA, MOUTH FRESHENER, SWEET SUPARI, SCENTED SUPARI.
MOUNTAIN BELL

4422687   28/01/2020
ABHILASH TOMAR SOLE PROPRIETOR OF KRT INDUSTRIES
S/O: RAJENDRA TOMAR,MATIANA(57),KARGANOO SNORA,SIRMAUR,RAJGARH(T),HIMACHAL PRADESH-173223
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Milk products,Milk and milk products,Milk, cheese, butter, yoghurt and other milk products,Dairy products based on milk substitutes
NALVIDHAI

4423005  28/01/2020
SAMPATHKUMAR NIRMALA
21/4/1, 10/3, LAKSHMI STREET, KILPAUK, CHENNAI, TAMIL NADU – 600010
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Sesame oil, Groundnut oil, Coconut oil and Edible oil
SUPIN J S
KESAVEYAM, PALAYAMKUNNU PO, CHEMMARUTHY, THIRUVANANTHAPURAM- 695146, KERALA, INDIA
single proprietor

Address for service in India/Attorney address:
ABIN MATHEW JOHN
# KNERA 23, ILLIPARAMBU LINE, ASHOKA, KALOOR 682017, COCHIN, KERALA, INDIA
Used Since :07/11/2018

CHENNAI
MILK, MILK POWDER, MILKSHAKES, MILK BEVERAGES, MILK DRINKS, DRIED MILK, ARTIFICIAL CREAM, CHEESE, CHEESE POWDER, CURD, MILK CURD

Transliteration : THE WORD PULARI IN MALAYALAM IS MORNING
4423325  29/01/2020
KAMDHENU DAIRY AND MILK PRODUCTS.
VILL- PADLIYA KHEDI TA-- RAJGARH, DIS-- RAJGARH (M.P) PINCODE 465687
NO
Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA , 214 RATNAMANI COMPLEX INDORE 452001
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS.
4423517  29/01/2020
BARAMATI AGRO LIMITED
A/P- PIMPALI, TAL-BARAMATI, DIST-PUNE 413102, MAHARASHTRA, INDIA

Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
To be associated with:
3591455

MUMBAI
Dried, cooked & processed (meat, fish, poultry); meat extracts; preserved, dried & cooked (meats, fruits and vegetables); eggs; milk and milk products; edible oils & fats; preserves; pickles; salad (fruit, vegetable & meat); soups; cheese; potato snacks; fruit & soya based snacks & galbi [grilled meat dish], frozen fruits
4423599    29/01/2020
FDC LIMITED
142-48, S.V. ROAD, JOGESHWARI (WEST) MUMBAI-400102
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED WITHIN THE MEANING OF THE COMPANIES ACT, 1956
Used Since :03/12/2019
To be associated with:
4389410
MUMBAI
Flavoured milk powder for making drinks, Food preparations predominantly of milk, Vitamin enriched milk and milk substitute, milk powder for nutritional purposes, flavoured milk powder
4423707  29/01/2020
KIRTI RAMANI
29, Patrakar Colony, Badnagar, Ujjain, Madhya Pradesh - 456771
A Indian National Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Preserved Frozen, Dried And Cooked Fruits And Vegetables, edible Oils, Processed Pulses,
4423714   29/01/2020
ANIL KUMAR JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS ANIL OIL MILLS
AB Road, Banmore, Dist., Morena - 476444, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/07/1995
MUMBAI
Edible Oil (Mustard Oil)
ABBU

4423790   29/01/2020

ABHINAV GUPTA (TRADING AS: M/S: LAKSHMI ENTERPRISES)
513/9, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since: 01/10/2018

DELHI

Dried nuts, Preserved nuts, Flavoured nuts, nuts, dry fruits, Dried fruits, Prepared dried fruit mixes
4423850  29/01/2020
NEOPONICS PROJECTS INDIA PVT LTD
NO.7/1, MURUGAN NAGAR, KAVUNDAMPALAYAM, COIMBATORE-641030, TAMILNADU, INDIA.
tm-01

Address for service in India/Agoents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :23/01/2019

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
GUJU MILK
GALA NO. 30, ROYAL INDUSTRIAL HUB, NEAR DAMANGANGA RIVER, VAPI G.I.D.C, VALVADA, VALSAD-396105
Partnership Firm

Address for service in India/Attorney address:
ARpit PAREKH
914, Corporate Annex, Sonawala Road, Goregaon East, Mumbai - 400063

Proposed to be Used
AHMEDABAD

Milk and Milk Products included in Class 29
4424374   29/01/2020

KUNJUMOL TOM
PRISTINE TROPICAL FRUITS & AGRO PRODUCTS, NANDI ESTATE, KAPPIL.P.O, PIN - 679328
SOLE PROPRIETOR

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used

CHENNAI

Chips made of fruits and vegetables.
4424616  30/01/2020
VINEET JAIN TRADING AS M/S. VIJAYPAL VINEET KUMAR & CO.
2104/1, KATRA TOBACCO, KHARI BAOLI, DELHI-110006
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
DESICCATED COCONUT
Trade Marks Journal No: 1944, 09/03/2020 Class 29

4424834 30/01/2020
AMIT KUMAR PROP. OF M/S. JAISWAL ENTERPRISES
MALGODAM ROAD, MAIRWA, DISTRICT SIWAN, BIHAR, UP-841239
PROP.

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPELEX,VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
SWAPNIL NANDKUMAR PARDESHI
Dhananjay, Plot No. 480, 9/B, Shivaji Chowk, Panchghani, Dist. Satara, Taluka - Mahableshwar - 412 805
INDIVIDUAL
Address for service in India/Agents address:
BHUSHAN SOHANLAL KOTECHA
10, D WING, SECOND FLOOR, KK MARKET, DHANKAWADI, PUNE-411043.
Used Since :01/04/2019
MUMBAI
ROASTED AND PROCESSED PEANUTS, DRIED AND COOKED FRUITS, DRY FRUITS
Trade Marks Journal No: 1944 ,   09/03/2020           Class 29

4426241    31/01/2020
VIJAY KUMAR, TRADING AS: PAWAN KUMAR & SONS
HOSHIARPUR ROAD, NEAR LAMBA PIND CHOWK, JALANDHAR-144004 (PUNJAB)
SOLE PROPRIETOR
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2015
DELHI
MUSTARD OIL, Refined OILS, SOYA OILS, VEGETABLE OILS, RICE BRAN OILS, CANOLA OILS, OLIVE OILS INCLUDED
IN CLASS 29.
4426529    31/01/2020
MATSAGAR B S
S/O SURYABHAN MATSAGAR,04,JALGAON ROAD,FRONT OF THE S.B.O.A. SCHOOL,SHIVNERI COLONY
HARSOOL, AURANGABAD, MAHARASHTRA-431001
Proprietor

Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
4th Floor, Kandi Towers, Mondha Naka, Above Kotak Mahindra Bank, Aurangabad, 431001

Proposed to be Used
MUMBAI
Edible Oils, Namely Sunflower Oil, Olive Oil, Extra Virgin Oil, Coconut Oil, Vegetable Oils And Vegetable Oil Blends
Containing Essential Fatty Acids, Processed Edible Flax Seeds, Flax Seed Oil, Flavored Flax Seed Oil, Pumpkin Seed Oil,
Sesame Oil, Soybean Oil, Canola Oil, Corn Oil, Hazelnut Oil, Salad Oil.
JGFINDECHEF
4427661  01/02/2020
JAYSHRI GAYATRI FOOD PRODUCTS PVT. LTD.
Vill. Pipaliya Meera, Dist. Sehore- 466 001(Madhya Pradesh)
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
Paneer (Milk Product), Cheese, Butter, Cream, Ghee, Powdered milk, Curd, Lassi, Milk & Yogurt, Curdled milk, Condensed milk & Milk and milk products
MiX MAX

4428016 02/02/2020
FRINZ FOOD PRODUCTS PRIVATE LIMITED
Plot #1119, Survey No. 618, Autonagar, KIADB Industrial Area, Kanabargi, Belgaum – 590 015.
Body Incorporate

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since :05/02/2018

CHENNAI
Albumen for food, Alginites for food, Coconut oil, Dates, Edible oils, Frosted fruits, Frozen fruits, Fruit chips, Fruit jellies, Fruit pulp, Fruit salads, Fruit based Snack food, Jams, Jellies for food, Margarine, Milk products, Mushrooms, Piccalilli, Pickles, Potato Chips, Potato crisps, Potato flakes, Potato fritters, Preparations for making Soup, Vegetable Soup preparations, Soups, Suet for food, Sunflower oil for food, Tomato juice for cooking, Vegetable juices for cooking, Vegetable salads, Vegetable soup preparations, Vegetables [cooked, preserved & dried], Weed extracts for food, Yoghurt and preserved, frozen, dried and cooked fruits and Vegetables being included in Class 29.
FRINZ FOOD PRODUCTS PRIVATE LIMITED
Plot #1119, Survey No. 618, Autonagar, KIADB Industrial Area, Kanabargi, Belgaum – 590 015.

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since :05/02/2018

CHENNAI
Albumen for food, Alginates for food, Coconut oil, Dates, Edible oils, Frosted fruits, Frozen fruits, Fruit chips, Fruit jellies, Fruit pulp, Fruit salads, Fruit based Snack food, Jams, Jellies for food, Margarine, Milk products, Mushrooms, Piccalilli, Pickles, Potato Chips, Potato crisps, Potato flakes, Potato fritters, Preparations for making Soup, Vegetable Soup preparations, Soups, Suet for food, Sunflower oil for food, Tomato juice for cooking, Vegetable juices for cooking, Vegetable salads, Vegetable soup preparations, Vegetables [cooked, preserved & dried], Weed extracts for food, Yoghurt and preserved, frozen, dried and cooked fruits and Vegetables being included in Class 29.
GRANIOIL
4428150  02/02/2020
ORGSOLE INDIA PRIVATE LIMITED
PLOT NO E-15/34 M I D CHIKALTANA, AURANGABAD, MAHARASHTRA 431210
Edible Oil and Other Products Covered under Class 29
Private Limited Company

Proposed to be Used
MUMBAI
Edible Oils including Cold pressed Oils and Oils extracting naturally by keeping ingredient intact and other oils covered under class 29.
4428277  03/02/2020
SUSHILKUMAR HANNA
SHARANYA, NR. IOC PETROL PUMP, JUDGES BUNGLOW RD., BODAKDEV, AHMEDABAD-54

Proposed to be Used

AHMEDABAD

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
FRUITTWIST

4428413  03/02/2020
MANJUSHREE PRITAM BHOSLE PROPRIETRESS OF M/S. MAHESHWARI AGRO FOODS
HOUSE NO. 332, PIMPALI, BARAMATI, PUNE, MAHARASHTRA - 413102.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
MUMBAI
Coconut milk powder, Cocoa butter, Cocoa butter for food, Milk-based beverages flavored with coffee, cocoa, chocolate or tea, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats included in class 29.
HYPER FOODS PRIVATE LIMITED
17, SRI RAM VIHAR, JAWAHAR CIRCLE, JAIPUR, RAJASTHAN 302017
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since : 13/12/2019
AHMEDABAD
FROZEN VEGETABLES, PEELED VEGETABLES, PROCESSED VEGETABLES, CANNED VEGETABLES, TINNED
VEGETABLES, PICKLED VEGETABLES, MIXED VEGETABLES, DRIED VEGETABLES, COOKED VEGETABLES,
PRESERVED VEGETABLES, GRILLED VEGETABLES, BUTTER, OIL, GHEE, MILK, FROZEN FRUITS, PEELED FRUITS,
PROCESSED FRUITS, CANNED FRUITS, TINNED FRUITS, PICKLED FRUITS, MIXED FRUITS, DRIED FRUITS, COOKED
FRUITS, PRESERVED FRUITS, EDIBLE OIL, PICKLE, FRUIT JAM, PEANUT BUTTER, MUSTARD OIL, OLIVE OIL, SOYA
BEANS, SAUSAGES, COCONUT OIL INCLUDED IN CLASS 29.
PUSHPITA SINHA  PROPRIETOR OF THE NE GOURMET ENTERPRISE
G-301 MARVEL ZEPHYR KHARADI, PUNE, MAHARASHTRA - 411014
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Pickles; Spicy pickles; Jams; Jellies, jams, compotes; Vegetable-based spreads; Nut-based spreads; Garlic-based spreads; Dairy-based spreads; Fruit-based spreads; Meat-based spreads; Cream cheese spreads; Peanut-based spreads; Fruit spreads; Processed fruits; Processed vegetables; Edible oils and fats
4429204   03/02/2020
SHAMMEM AKHTER
No. 21-33-201/1, Plot No. 21, Malkaram (V), Shamirpet (M), R.R.Dist, Telangana 500087
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Food pastes Ginger and Garlic
ORGANYA

4429214  03/02/2020
SHIVA KESAVULU GUDIPATI
D.No.3-1-58/201, NEW SHIVAPURI COLONY, SAROOR NAGAR, L.B. NAGAR, HYDERABAD-500035,

Sole Proprietorship

Address for service in India/Attorney address:
J. VIJAY RAGHAVAN
YAUGA CONSULTANTS, NO.326, GROUND FLOOR A, TT NAGAR, GUDUVANCHERI, CHENNAI-603202

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
4429312 04/02/2020

YUGA FABRICATORS
GROUND FLOOR, B 22, 2ND MAIN ROAD TVS NAGAR, HOSUR, KRISHNAGIRI - 635110, TAMIL NADU

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Preserved fruit; Fruit, stewed; Fruit jellies; Fruit pulp; Fruit salads; Fruit peel; Fruit chips; Fruit preserved in alcohol; Fruit-based snack food; Frozen fruits; Jams; Jellies for food; Marmalade; Pectin for culinary purposes; Pickles; Vegetable soup preparations; Vegetable juices for cooking; Vegetable salads; Vegetable mousses; Vegetable marrow paste; Vegetables, preserved; Vegetables, cooked; Vegetables, dried; Vegetables, tinned; Fruits, tinned
4429562  04/02/2020

PAWAN KUMAR SINGH (M/S SMART SOLUTIONS)
D-58/98-B, SIGRA, MAHMOORGANJ ROAD, SHIVPURVA, VARANASI-221001

PROPRIETORSHIP

Address for service in India/Attorney address:
SAURABH SAXENA
169/8 gopal nagar, kanpur-208011, u.p. India

Proposed to be Used
DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
Trade Marks Journal No: 1944, 09/03/2020  Class 29

4429595   04/02/2020
PATEL INDRAVADAN BABABHAI
184, Upali Bazar, Bechraji, Gujarat, India.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL, AHMEDABAD -52

Proposed to be Used
AHMEDABAD
MOUTH FRESHENERS, MUKHWAS

Transliteration: BABABHAI MUKHWAS with design and logo of 1 Rupees
THE KUNIYA’S

JITENDRAKUMAR J. KUNIYA PROPRIETOR OF MADHVI DAIRY PRODUCTS
GATHAMAN GATE, PALANPUR – 385 001. (NORTH GUJARAT) – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD INCLUDED IN CLASS-29
4430506 04/02/2020
BRIJ BHOOMI PRODUCTS
GHARI JEEVAN RAM NEW BASTI HATHRAS ROAD NEAR DOLPHIN PUBLIC SCHOOL TEDI BAGIYA AGRA-282006
PARTNERSHIP FIRM
Address for service in India/Agents address:
ARPIT SURI
31/323, A-2, PROFESSOR COLONY, KAMLA NAGAR, AGRA-282005
Used Since: 01/01/2020
DELI
GHEE, CURD, BUTTER, EDIBLE OILS, MILK AND MILK PRODUCTS, DAIRY PRODUCTS AS INCLUDED IN CLASS 29
4430565  05/02/2020
MOHAMMED ADEEB BAIG
H. No. 5-6-258/1/8, AGHAPURA, HYDERABAD – 500001, TELANGANA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.
Used Since :01/12/2017
CHENNAI
MEAT, FISH, POULTRY INCLUDED IN CLASS 29
DXB
4430619  05/02/2020
RASHID
trading as ;ORGANCHY INDIA
134, KOTHI JANNAT NISHA JALI KOTHI MEERUT, UTTAR PRADESH-250002, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
AJAY BHARDWAJ, ADV.
203, RAJENDER NAGAR, NAUCHANDI GROUND MEERUT U.P
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACRS PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLE; JELLIES, JAMS, FRUIT SAUCES, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS.
4430990 05/02/2020
M/S. MASS MILK FOODS PRIVATE LIMITED
NO.57, 2nd MAIN ROAD, 3rd CROSS, MURUGAVEL NAGAR, KK NAGAR, TRICHY-620021, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
To be associated with:
4398994

CHENNAI
MILK AND MILK PRODUCTS, MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, MILK CURD, MILK SHAKES, PANJEER (MILK PRODUCT), DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, COW'S MILK, CONDENSED MILK, DESSERTS MADE FROM MILK PRODUCTS, FERMENTED MILK, FULL-FAT MILK, GOAT MILK, LOW-FAT MILK, PASTEURIZED MILK, POWDERED MILK, PROTEIN MILK, SHEEP MILK, SEMI-SKIMMED MILK, SKIM MILK, SOY MILK BEING MILK SUBSTITUTE, UHT MILK, VITAMIN D-ENRICHED MILK, VITAMIN-ENRICHED MILK, WHOLE MILK, YOGHURT BASED ON MILK SUBSTITUTES, MILK SOLIDS, MILK SUBSTITUTES, NON-FAT MILK, OAT MILK, ORGANIC MILK

Transliteration: sugam endrendrum...
SAI PARIVAR

4431114  05/02/2020
SIDHESWAR MILK & AGRO INDUSTRY
RENA PURI TQ. MAJALGAON DIST-BEED-431131 (MAHARASHTRA)
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Milk; Pasteurized milk; Whole milk; Milk and milk products
NATHSAGAR

4431115  05/02/2020
SIDDHESWAR MILK & AGRO INDUSTRY
RENAPURI TQ. MAJALGAON DIST-BEED-431131 MAHARASTRA

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Milk; Pasteurized milk; Whole milk; Milk and milk products
SUHAVYA

4431121  05/02/2020
DEVANG TARUN KADIWALA SOLE PROPRIETOR OF SUHAVYA
20, Aachman Society, Near Ramchowk, Opposite Tuli Hospital, Ghod Dod Road, Surat-395001 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Ghee, Milk and Milk Products, Edible Oil
Proposed to be Used

CHENNAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
4431399  05/02/2020
MANDANNA KUTTANDA APPAIAH
No 56, Khatha No 2269, Near HDFC Bank, Sahakar Nagar, Yelahanka Hobli, Bangalore - 560092

PROPRIETORSHIP

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Proposed to be Used

CHENNAI
anchovy, not live, crayfish, not live, eggs*, fish fillets, fish meal for human consumption, fish, not live, fish, preserved, fish, tinned / fish, canned, fish-based foodstuffs, ham, edible insects, notlive, klipfish [salted and dried cod], lobsters, not live, meat, meat extracts, meat, preserved, meat, tinned / meat, canned, mussels, not live, pork, poultry, not live, salmon, not live, sausages, shrimps, not live, tuna, not live, white of eggs, yolk of eggs
PRAMUKHRAJ

4431437  05/02/2020

SAHIL JAIN
HOUSE NO V-175, DLF CAPITAL GREENS, MOTI NAGAR, DELHI
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
EDIBLE OILS AND FATS, MILK AND MILK PRODUCTS, FROZEN, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, PRESERVED PEAS
4432154  06/02/2020
SANDIPKUMAR BABULAL MODI
Individual
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Proposed to be Used
AHMEDABAD
Scented Supari, Sweet Supari and Mouth Freshner
FRUITOHOLIC

4432309  06/02/2020

PRAVEEN NAGAMALLA
Flat No: 307, Ruby, Sree Vensai Projects, Kompally, Hyderabad-500014(T.S.)

Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI

Dried fruits and vegetables, cooked fruits and vegetables, preserved fruits and vegetables, frozen fruits and vegetables.
Trade Marks Journal No: 1944, 09/03/2020

Proprietorship

SAYAR AHMAD DAR
S.O ABDUL REHMAN DAR, SURSONA, SARSANA, KULGAM, ANANTNAG
TRADING IN DRYFRUITS AND SPICES

Proposed to be Used
DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
MANAN VASUDEVA  
KD 43, SHALIMAR BAGH, PITAMPURA, NORTH WEST DELHI 110088  
Individual  

Address for service in India/Attorney address:  
SACHIN SONI & ASSOCIATES  
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092  

Proposed to be Used  
DELHI  
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces;  
eggs, milk and milk products; edible oils and fats as are included in class 29.
JAMBALE MUKHWAS
4432723   06/02/2020
AKASH GOPAL JAMBALE
PLOT NO-01,SHRI NAGAR,CHITOD NAGAR,DHULE, MAHARASTRA-424001
PROPRIETOR
Address for service in India/Attorney address:
SUNNY DAHIYA
SHOP NO -6 , FIRST FLOOR , ARYA SCHOOL BUILDING , PANIPAT -132103
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
Trade Marks Journal No: 1944 , 09/03/2020 Class 29

4433012 07/02/2020
PURAN PRAKASH ARORA TRADING AS DURGA TRADING COMPANY
SD-4A, BASEMENT, HOTEL RDB PALACE, KABEER MARG, BANI PARK, JAIPUR, RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
To be associated with:
4041510
AHMEDABAD
COCONUT OIL, EDIBLE OIL AND FATS, VEGETABLE GHEE, REFINED PALM OIL, MILD FAT, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
Trade Marks Journal No: 1944, 09/03/2020 Class 29

4434718  07/02/2020
ETENIA HOSPITALITY LLP
06 Royal Fort Apts, No 143, 8th Main, 14th cross, Malleswaram Bangalore 560003,Karnataka,India
Limited Liability Company

Address for service in India/Agents address:

PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :22/07/2019

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; sliced fruits; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats; Vegetable burgers [patties]; Chicken nuggets; yoghurt; fruit and vegetable salads.
SHODA
4435135  08/02/2020
QAI SAR AHMAD QU RESHI S/O MOHAMMAD FAROOQ QU RESHI
INDUSTRIAL ESTATE IGC LAS SIPORA DISTRICT PULWAMA KASHMIR.
Individual
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Proposed to be Used
DELHI
PRE SERVED & FROZEN DRIED & COOKED FRUITS & VEGETABLES, PICKLE, CANNED FOOD, TOMATO PUREE JAM AND JELLY
Trade Marks Journal No: 1944, 09/03/2020 Class 29

JAYESHBHAI BABUBHAI PADSALA PROPRIETOR OF THE NINTH ROCKS FOOD PRODUCTS
37, SF, AMRUT UDHYOG NAGAR, KHOLOVAD, KAMREJ, SURAT.

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
PAN MASALA, SWEET SUPARI, MOUTH FRESHNERS.
BUNNY

4435530  10/02/2020
KAMAKSHI INDUSTRIES
1-1-59, Near Sharabeshwara Temple, Siddipet - 502 103 (T.S)
Registered Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Soya bean preparations (meal maker)
MR. ASHOK KUMAR SINGH
C-25-602, GREEN HILL CHS, NEW DINDOSHI MHADA COLONY, OPP. MANTRI PARK, GOREGAON EAST, MUMBAI - 400065

Proposed to be Used

MUMBAI
MANUFACTURER OF DRIED AND COOKED FRUITS AND VEGETABLES
4438443  12/02/2020
SHUBHAM AGARWAL PROPRIETOR OF M/S G C AND SONS
52, KAILASHPURI, MD ROAD, JAIPUR, RAJASTHAN 302004
PROPRIETOR

Address for service in India/Agents address:
ANKIT SHARMA
89M VRINDAVAN COLONY, KHATIPURA ROAD, JHOTWARA, JAIPUR-302012, RAJASTHAN
Used Since : 15/01/2020

AHMEDABAD
preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats
4438537  12/02/2020
NATARAJ proprietor of RAJU DAIRY
15W/6-23 KANDIYAMMAN KOVIL STREET,BODINAYAKANUR-MEENATCHIPURAM,THENI - 625582
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address: 
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Dairy products based on milk substitutes; Cream [dairy products]; Cheese; Milk and milk products; Butter
4440808  13/02/2020
GARDENS OF THE EARTH PVT. LTD.
F-2, Second Floor, Kailash Colony, New Delhi-110048
Body incorporate

Address for service in India/Attorney address:
SACHIN GUPTA & ASSOCIATES
A-1, VASANT KUNJ ENCLAVE, NEW DELHI-110070.

Proposed to be Used
DELHI
Processed/ dried fruits and vegetables, coconut oil, organic coconut oil, jams, dried berries, chia seeds, edible oils, edible nuts, ghee, pickles, fruit-based chips, vegetable-based chips